COMMITTEE ON

GOVERNMENT ASSURANCES

(2011-2012)

(FIFTEENTH LOK SABHA)

TWENTY FIRST REPORT

REVIEW OF PENDING ASSURANCES
PERTAINING TO MINISTRY OF
WATER RESOURCES

Presented to Lok Sabha on 16 May, 2012



LOK SABHA SECRETARIAT NEW DELHI

May, 2012/Vaisakha, 1934 (Saka)

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COMPOSITION OF THE COMMITTEE ON GOVERNMENT ASSURANCES*

(2011 - 2012)

Shrimati Maneka Gandhi

Chairperson

MEMBERS

- 2. Shri Hansaraj Gangaram Ahir
- 3. Shri Avtar Singh Bhadana
- 4. Shri Kantilal Bhuria
- 5. Shri Dara Singh Chauhan
- 6. Shri Bansa Gopal Chowdhury
- 7. Shri Ram Sundar Das
- 8. Smt. J. Helen Davidson
- 9. Shri Bijoy Krishna Handique
- 10. Sardar Sukhdev Singh Libra
- 11. Shri Ramkishun
- 12.# Rajkumari Ratna Singh
- 13. Shri Takam Sanjoy
- 14. Shri Jagadanand Singh
- 15.@ Shri Rajendra Agrawal

SECRETARIAT

1. Shri P. Sreedharan - Additional Secretary

2. Shri R.S. Kambo - Director

3. Shri T.S. Rangarajan - Additional Director

4. Shri Kulvinder Singh - Committee Officer

- Nominated to the Committee on 3 February, 2012 vice Shri Hukmadeo Narayan Yadav,
 M.P. resigned Lok Sabha [Refer to Para No. 3629 & 3630 dated 3 February, 2012.]
- # Nominated to the Committee on 2 May, 2012 vice Shri Mekapati Rajamohan Reddy, M.P. resigned Lok Sabha [Refer to Para No. 3688 dated 29 February, 2012 and 3993 dated 2 May, 2012.]

^{*} The Committee was constituted w.e.f. 23 September, 2011 <u>vide</u> Para No. 3376 of Lok Sabha Bulletin Part-II dated 24 November, 2011.

INTRODUCTION

I, the Chairperson of the Committee on Government Assurances, having been

authorized by the Committee to submit the Report on their behalf, present this Twenty

First Report of the Committee on Government Assurances.

2. The Committee (2011-2012) at their sittings held on 11 April 2012 and 26 April,

2012 took oral evidence of the representatives of the Ministry of Water Resources

regarding pending assurances upto the 7th Session of 15th Lok Sabha pertaining to the

Ministry.

3. At their sitting held on 14 May, 2012, the Committee (2011-2012) considered and

adopted their Twenty First Report.

4. The Minutes of the aforesaid sittings of the Committee form part of this report.

5. For facility of reference and convenience, the observations and recommendations

of the Committee have been printed in bold letters in the Report.

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MANEKA GANDHI

CHAIRPERSON COMMITTEE ON GOVERNMENT ASSURANCES

14 May, 2012

Vaisakha 24, 1934 (Saka)

REPORT

I. <u>Introductory</u>

The Committee on Government Assurances scrutinise the assurances, promises, undertakings etc. given by the Ministers from time to time on the floor of the House and report the extent to which such assurances, promises, undertakings etc. have been implemented. Once an assurance has been given on the floor of the House, the same is required to be implemented within three The Ministries/Departments of the Government of India are under obligation to seek extension of time, if they are unable to fulfil the assurance within the prescribed period of three months. Where a Ministry are unable to implement an assurance, they are required to request the Committee to drop the The Committee agree to drop, if they are satisfied that the grounds adduced are justified. The Committee also examine whether the implementation of assurances has taken place within the minimum time necessary for the purpose and the Committee also examine the extent to which the assurances have been implemented.

2. The Committee on Government Assurances (2009-10) took a policy decision to call the representatives of the various Ministries/Departments of the Government of India in a phased manner to review the pending assurances and also look at the reasons for pendency, the operation of the prescribed system in the Ministries/Departments for dealing with assurances. The Committee also decided to look at the quality of assurances implemented by the Government.

3. In pursuance of the decision referred to above, the Committee (2011-2012) examined the 12 pending assurances pertaining to the Ministry of Water Resources (Appendix-I) at their sittings held on 11 April, 2012 and 26 April, 2012. The 12 assurances which were pending implementation at the time of taking oral evidence are as follows:-

SI. No.	SQ/USQ No. Dated	Subject
1.	USQ No. 4355 07.05.2007	Restructuring of Brahmaputra Board
2.	USQ No. 2281 15.12.2008	Maintenance of Dams
3.	USQ No. 635 08.07.2009	Renuka Dam Project
4.	USQ No. 2501 22.07.2009	Ravi-Beas Link and Upstream Storage on Yamuna River
5.	USQ No. 1766 04.08.2010	Dams in the Country
6.	USQ No. 2970 11.08.2010	MoU between Gujarat and Maharashtra on River Links
7.	USQ No. 4053 18.08.2010	Sardar Sarovar Dam
8.	USQ No. 273 10.11.2010	Irrigation Projects under AIBP
9.	USQ No. 365 10.11.2010	AIBP in Drought Prone Areas
10.	USQ No. 459 10.11.2010	Construction of Dams
11.	USQ No. 676 24.02.2011	Ongoing Irrigation Projects
12.	USQ No. 1283 03.03.2011	Accelerated Irrigation Benefits Programme

- 4. The Ministry of Parliamentary Affairs, which act as the interface between the various Ministries/Departments of the Government of India and Parliament, had issued comprehensive instructions which *inter-alia* include review of assurances at different levels in the hierarchy periodically. A copy of the instructions as contained in the 'Manual of Parliamentary Procedure', is given at Appendix-II.
- 5. At the outset, the Committee desired to know as to whether any system exists to take care of the assurances given by the Ministers on the floor of the House from time to time in the Ministry. In reply, the representative of the Ministry stated as follows:-

"Yes, Madam. xx xx xx. Many of the replies that we have to give are kept pending because the replies have to come from the State Governments. So, we keep reminding the State Governments."

6. The Committee, however, sought to know the monitoring mechanism available in the Ministry and the Officer in-charge of monitoring these assurances. In reply, the representative of the Ministry stated as follows:-

"The concerned Commissioner."

7. The Committee further desired to know the officer who makes sure that these assurances are fulfilled properly. In reply the representative of the Ministry stated as follows:-

"Madam, the Parliamentary work is looked after by the Joint Secretary (Administration)."

- 8. On being asked about the compliance of the instructions contained in the Manual of Parliamentary Procedure, a publication of the Ministry of Parliamentary Affairs (Appendix-II), the representative of the Ministry again replied in affirmative. However, when asked particularly about the contents/accessibility of the Manual by the officers in the Ministry, none of the representative of the Ministry, could respond.
- 9. When asked about the system in vogue to review assurances, the representative of the Ministry informed that the review of assurances was not conducted in the recent past. The representative also could not apprise the Committee as to when the last review was undertaken. However, review of assurances was done, just on the eve of sitting of the Committee.
- 10. The attention of the representatives of Ministry was drawn to paras 8.5.1, 8.5.2, 8.5.3, 8.6.1 & 8.6.2 of the Manual of Parliamentary which elaborates periodically reviews of assurances. It was given to understand that the representatives of the Ministry were not following the procedure in letter and spirit.
- 11. Subsequently, the Ministry in a post evidence note furnished to the Committee stated that an officer of the level of Joint Secretary in the Ministry has been nominated as a nodal officer to coordinate and look after the assurances in the Lok Sabha.

OBSERVATIONS/RECOMMENDATIONS

- 12. The Committee note that twelve assurances pertaining to the Ministry of Water Resources, from May 2007 to March, 2011 were pending implementation, when the Committee decided to take oral evidence of the representatives of the Ministry. Subsequent to the Committee's intervention, the Ministry got implementation reports in respect of seven assurances compiled and submitted the same to the Minister of Water Resources for final approval before it was forwarded to the Ministry of Parliamentary Affairs for final fulfilment. The fact that the Ministry took action for compiling them only after Committee's intervention, clearly shows lack of seriousness on the part of the Ministry in the fulfilment of assurances made on the floor of the House, which is deplorable.
- 13. What has caused immense concern to the Committee is that despite the detailed instructions of the Ministry of Parliamentary Affairs-which is an interface between the Ministries/Departments of Government of India and Parliament-to review the progress of implementation of assurances made at different level in the Ministry's hierarchy at specifically laid down periods, such reviews were never undertaken. Neither the Secretary nor the Minister concerned were

apprised of the assurances and the progress made to liquidate the pending assurances. The Ministry also did not have a Senior Officer to co-ordinate and implement assurances expeditiously. During evidence, the representative of the Ministry conceded lack of adherence in these matters and assured the Committee that guidelines and other instructions of the Ministry of Parliamentary Affairs would be followed in letter and spirit in future. Subsequently, the Ministry designated an officer of the level of Joint Secretary to co-ordinate the assurances. The Committee would, therefore, strongly recommend that not only remedial steps should be taken to review/monitor the assurances periodically but the Minister concerned also should be apprised of the progress made in implementing the assurances. The Committee would like to be apprised of the steps taken in this direction.

II. Scrutiny of Pending Assurances pertaining to Ministry of Water Resources

14. During oral evidence, the Committee examined all the 12 assurances. Some of these assurances have been dealt with in the succeeding paragraphs. These issues are as follows:-

A. Restructuring of Brahmaputra Board

(i) USQ No. 4355 dated 07 May, 2007 regarding Restructuring of Brahmaputra Board.

B. Maintenance of Dams

(i) USQ No. 2281 dated 15 December, 2008 regarding Maintenance of Dams.

C. <u>Dams in the Country</u>

(i) USQ No. 1766 dated 4 August, 2010 regarding Dams in the Country.

A. Restructuring of Brahmaputra Board

- (i) USQ No. 4355 dated 07 May, 2007 regarding Restructuring of Brahmaputra Board.
- 15. The above mentioned questions and the replies given thereto are reproduced in Appendix-I.
- 16. A follow up Unstarred Question No. 4355 dated 07 May, 2007 was asked in reference to an earlier Unstarred Question No. 801 dated 06 December, 2004 regarding "Restructuring of Brahmaputra Board". The question *inter-alia* sought information regarding Restructuring of Brahmaputra Board by an amendment to the existing Brahmaputra Act, 1980 in consultation with the concerned Ministries/Departments and authorities/ agencies.
- 17. On being asked regarding the delay of nearly five years in the implementation of the assurance, the representative of the Ministry stated as follows:-
- "There was a restructuring proposal and some amendments were formulated and they were circulated. But thereafter, it was felt that a more comprehensive amendment to make this organization a basin organization is needed."
- 18. Thereafter, the Committee pointed out, that the Ministry have not taken any concrete action during the last five years and has thus taken the assurance very casually. The Committee also drew the attention of the Ministry to the fact that the assurance was given in the year 2007 but the issue dates back to 2004. In reply, the representative of the Ministry stated as follows:-

- "The action was duly taken. So, proposals were made with regard to amendments. A Cabinet note was also circulated in this respect. After that some comments were received and we were looking at it once again. Thereafter, we were reviewing our general policy. We felt that Brahmaputra Board should be made more active. Instead of making cosmetic changes, it needs fundamental changes. So, we felt that the Act should be comprehensively amended in order to made the organization more effective. Recently we have also received the comments of Central Water Commission (CWC) thereafter, it will now be circulated to the States for their comments. I am sure that it would be materialized."
- 19. The Committee pointed out that even after lapse of five years the States have not furnished their comments as yet. However, the representative of the Ministry further informed that the issue requires more deliberations being a comprehensive amendment. The Committee were also informed that efforts were being made now to make comprehensive amendments in the Brahmaputra Act, 1980 itself so that it can really function effectively. The Committee, thereafter, pointed out that during the last five years nothing concrete was done and the States of the North Eastern Region particularly Arunachal Pradesh and Assam have suffered terribly due to soil erosion, floods, loss of land, washing away of the land, house, human habitation, live stocks and crops.
- 20. The Committee further pointed out that the Ministry has sought an extension of six months time for fulfillment of the assurance. In reply, the Committee were apprised that there were certain uncertainties as enumerated above but the Ministry had done their work.

21. The Committee, however, directed the Ministry to clarify their stand on the issue with in the period of six months. The issue of restructuring of Brahmaputra Board was also taken up by the Committee at their subsequent sitting held on 26 April, 2012 and on being asked why the issue still pending, Secretary, Ministry of Water Resources, stated as follows:-

"The State Governments have to agree. Unfortunately, what is happening is that Assam and Arunachal Pradesh are talking in two different terms. They disagree on various issues. We will have to get them all on board and build up consensus which is not happening as yet. So, I think it is going to take a long time."

22. The Ministry of Water Resources thereafter, submitted present status of the assurance. As per this note the Restructuring of Brahmaputra Board is under active consideration of the Ministry and a draft Policy document is under finalization and would be circulated to North Eastern States for their comments/observations in a month (Appendix-III).

OBSERVATIONS/RECOMMENDATIONS

23. The Committee note with concern that an important assurance relating to restructuring of the Brahmaputra Board is pending for the The Committee's examination revealed that the last several vears. proposal lacked clarity and underwent changes in approach from time Initially, there was a restructuring proposal and some amendments were formulated and circulated but thereafter a need was felt for a more comprehensive amendments in the Brahmaputra Board A Cabinet note was also circulated for the purpose. Act, 1980. Thereafter, the General Policy was reviewed and it was felt that the Brahmaputra Board should be made more active. Later, it was felt that instead of making cosmetic changes, fundamental changes were required. Subsequently, comments of Central Water Commission were received. From the narration of the sequence of events, it is obvious that the Ministry of Water Resources were not clear and precise in choosing the appropriate course of action required to be initiated in the matter and as a result the fate of the assurance has got tangled up in The Secretary, Ministry of Water Resources while deposing before the Committee on 26 April, 2012 informed that as consensus, is yet to be reached, the resolution of the issue is going to take a longer time. The Committee, therefore, strongly recommend that the Ministry

of Water Resources should gear up their machinery and persuade the constituent North-Eastern States, to reach at a consensus, at the earliest so that the restructuring plan of Brahmaputra Board could see the light of the day. The Committee hope and trust that Government will take proactive action in the matter, so as to ensure the implementation of the assurance.

B. Maintenance of Dams

- (i) USQ No. 2281 dated 15 December, 2008 regarding Maintenance of Dams.
- 24. The above mentioned questions and the replies given thereto are reproduced in Appendix-I.
- 25. The Unstarred Question No. 2281 dated 15 December, 2008 *inter-alia* sought to know the total number of dams in the country, damage caused to them by siltation and poor maintenance and expenditure incurred on desilting and maintenance of dams alongwith the names and number of dams that has been breached. In reply, comprehensive information was given to all the parts of questions except part (d). It was stated that expenditure incurred on desilting and maintenance of dams was being gathered and will be laid on the Table of the House.
- 26. On being asked about the reasons for delay in implementation of the assurance, the representative of the Ministry stated as follows:-
- "......This information regarding desiltation of the reservoir and the cost of the maintenance of the dams are not maintained by the Central Water Commission......This is a very specific information and we have repeatedly given reminders to the State Governments."

- 27. Thereupon, the Committee further enquired whether the information was being collected and will be laid on the Table of the House. In reply, the representative of the Ministry informed that 21 States have responded and eight States and one Union Territory have not responded in spite several reminders.
- 28. The Committee were not convinced by the explanation of the representative of the Ministry and directed that the information sought in the question be provided within two weeks. Accordingly, the Ministry of Water Resources furnished an Implementation Report of the assurance giving the Statewise details of expenditure incurred year wise on desilting and maintenance of dams (Appendix-IV).

OBSERVATIONS/RECOMMENDATIONS

- 29. The Committee note that the assurance given in reply to Unstarred Question No. 2281 dated 15 December, 2008 regarding Maintenance of Dams is pending since the year 2008 as the information regarding expenditure incurred on desilting and maintenance of dams was required to be provided by State Governments/Union Territories. During oral evidence the representative of the Ministry initially stated that the Central Water Commission (CWC) does not maintain information regarding expenditure incurred on desilting maintenance of the dams. Taking serious note of inordinate delay in soliciting information from the States and the casual approach of the Ministry in the matter, the Committee gave a deadline of two weeks for furnishing the said information. In pursuance to the direction of the Committee, the Ministry furnished the desired information and submitted an Implementation Report.
- 30. The Committee are of the view that but for its intervention, the assurance would have remained unimplemented further long. The Committee feel that the Government should act with alacrity in future, and procure State specific information/data, from the concerned States, within a reasonable time and in any case not for period exceeding

three-six months. No assurance be allowed to pend for want of data input from the State Governments exceeding this period. In case of delay in furnishing requisite information for more than three months, the matter be taken up at the highest level, with the defaulting States and necessary information/data obtained.

C. <u>Dams in the Country</u>

- (i) USQ No. 1766 dated 4 August, 2010 regarding Dams in the Country.
- 31. The above mentioned questions and the replies given thereto are reproduced in Appendix-I.
- 32. The Unstarred Question No. 1766 dated 4 August, 2010 *inter-alia* sought information regarding dams under construction in various States and in reply an assurance was given that the information is being collected and will be laid on the Table of the House.
- 33. During oral evidence on being asked about the details of the dams being constructed in States the representative of the Ministry stated as follows:-

".....we are doing that.....we will make all out effort to complete them."

34. The Committee asked whether the Ministry had a list of big, medium and small dams. However, the representative of the Ministry could not provide the information. The Committee also pointed that the Ministry have not provided information in respect to each part of Unstarred Question No. 1766 dated 4 August, 2010. In reply the representative of the Ministry stated as follows:-

"We cannot give reply to this Committee without verifying many of the things. Of course, data is available but it is old, we want verify it."

35. The representative of the Ministry further informed as follows:-

"About the dams, information will be available when the owner of these put the details on the computer. Once they put it, then we can retrieve it. But the owner has to put this information on the computer. Unless he does it, that cannot be compiled in the Central Water Commission because it is a State subject."

- 36. The Committee were, however, not satisfied with the above explanation of the Ministry, the representative of the Ministry further stated as follows:-
- ".....we are having all the technical data about those dams. There may be some addition or subtraction. When giving answer to Parliament, we require further confirmation from the States......we have information but we cannot provide it without verifying it. We cannot just give off the shelf something to Parliament.....when some question are asked from Parliament we want to confirm it."
- 37. The Committee were not satisfied with the above explanation and desired that it was amazing to note that the Ministry of Water Resources does not have information about the number of dams in the country, which is the most basic information for them. The Committee, therefore, directed that the information be provided at their next sitting.
- 38. Accordingly, the Ministry at the subsequent sitting held on 26 April, 2012 submitted Implementation Report of the assurance given in reply to Unstarred Question No. 1766 dated 4 August, 2010 (Annexure-V) alongwith Implementation Report of the other assurances.

39. The Implementation Report was considered by the Committee during the oral evidence. The Committee's examination of the Implementation Report revealed that in case of 'Uttarakhand' State it was stated that "No dam is under construction." The Committee was surprised to note this and pointed out that as many as 53 dams are under construction and 193 dams slated for the River Gangas and its two tributaries. The Committee as such found deficiencies in the Implementation Report submitted by the Ministry and desired that it may be relooked again. In reply, the representative of the Ministry stated as follows:-

"This is totally incorrect. This is the information supplied by the Government of Uttarakhand."

40. The Committee did not agreed with the contention of the Ministry and desired that the matter be re-verified with the State Government. The representative of the Ministry stated as follows:-

"I will verify it and within two days, I will submit it again......within two days, I will submit it."

OBSERVATIONS/RECOMMENDATIONS

The Committee note that the assurance given in reply to Unstarred Ouestion No. 1766 dated 04 August, 2010 regarding dams in the country has been pending from the last two years as the Ministry sought innumerable extensions on the ground that information is being collected from the State Governments. Taking a serious note of delay in furnishing information of statistical in nature and lack of preparedness on the part of the Ministry officials, tendering evidence, the Committee at their sitting held on 11 April, 2012 directed the Ministry to compile/gather the information from States and furnish Implementation Report at their next meeting. The Implementation Report was accordingly submitted by the Ministry. On examination, it was found to be misleading as they had stated none of the dams are under construction in Uttarakhand. Apart from this, the representatives of the Ministry on finding the lacuna in the Implementation Report, assured the Committee to verify and submit the details within two days, however, the Committee regret to note that no corrected/verified Implementation Report has been submitted to the Committee for their The Committee strongly deplore the casual consideration so far. attitude of the Ministry and would like the Government to re-look into the Implementation Report furnished to them, in the light of their observations and submit a fresh Implementation Report.

NEW DELHI; 14 May; 2012

MANEKA GANDHI

------Vaisakha 24, 1934 (Saka)

CHAIRPERSON COMMITTEE ON GOVERNMENT ASSURANCES

GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES

LOK SABHA UNSTARRED QUESTION NO. 801

ANSWERED ON 06.12.2004

RESTRUCTURING OF BRAHMAPUTRA BOARD

801. SHRI DR. ARUN KUMAR SARMA

Will the Minister of Water Resources be pleased to state:-

- (a) whether a plan to restructure Brahmaputra Board is under consideration of the Government;
- (b) if so, the details thereof;
- (c) the salient features of the master plans prepared by Brahmaputra Board for flood moderation and river training with outlays, allocation and achievements made;
- (d) whether the Board is mandated for execution of river training, flood and erosion control schemes; and
- (e) if so, the manpower and institutional break up to execute such programme showing achievements on each assignment?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

- (a) & (b) Yes, Sir. The proposal is in a conceptual stage in the Ministry of Water Resources.
- (c), (d) & (e) The Brahmaputra Board prepared Master Plan Part-I for main stem of river Brahmaputra and Part-II for Barak river and its tributaries, which were approved by Government of India in 1997. Under Master Plan Part-III, out of the identified 49 subbasin Master Plans, Government of India has so far approved 32 Nos. and the balance sub basin Master Plans are under various stages of preparation. These Master Plans have provisions for flood management and anti-erosion/river training works. The outlays required for implementation of Master Plan Part-I is Rs.1,22,944 crore and for Master Plan Part-II is Rs.6322 crore at 2000 price level. The salient features of the approved Master Plans are at Annexure-I.

Based on the Master Plans, the Brahmaputra Board identified 34 Nos. of Drainage Development Schemes, out of which detailed project reports of 9 Nos. have been prepared and 25 Nos. of schemes are under various stages of preparation. The Brahmaputra Board also completed survey, investigation and preparation of detailed project report for 5 Nos. of multi-purpose projects, whereas 10 Nos. are under various stages of preparation. The list of Drainage Development schemes and Multi Purpose Projects for which Detailed Project Reports have been prepared is at Annexure-II.

The Master Plans prepared by Brahmaputra Board and after approval by Government of India were sent to the concerned State Governments for implementation. However, Brahmaputra Board, which has the mandate for execution of river training, flood and erosion schemes has also taken up a few ongoing schemes identified in the Master Plan for execution.

(Rs. in crore)

SI. No.	Scheme	X Plan Outlay	Estimated Cost	Expenditure till 31.10.04
1.	Construction of Harang Drainage Development Scheme	21.17	30.49	23.31
2.	Construction of Pagladiya Dam Project	557.41	1069.40#	27.18
3.	New Scheme for Majuli Island, Assam, Debang Project, etc.			
	i) Avulsion of river Brahmaputra at Dholla-Hatighuli Phases-I & II	42.00	15.69	17.86
	ii) Protection of Majuli Island from flood and erosion		6.22	

Pagladiya Dam Project approved for Rs.542.90 crore in January, 2001. Revised cost estimate for Rs.1069.40 crore (January, 2004 price level) under process of approval by PIB/CCEA.

For the normal activities of preparation of Master Plans, preparation of Detailed Project Reports of Drainage Development Schemes and preparation of DPR of multi-purpose projects, a continuing scheme is being implemented by Brahmaputra Board. An amount of Rs.102 crore has been provided to the Brahmaputra Board for the 10th Five Year Plan, of which an amount of Rs.20 crore has been earmarked for 2004-05. During the 10th Five Year Plan, expenditure for 2002-03 was Rs.17.51 crore, for 2003-04 Rs.17.60 crore and for 2004-05 upto October, 2004 is Rs.9.75 crore.

Manpower and institutional break-up of Brahmaputra Board

(i) Total number of regular sanctioned posts in the Brahmaputra Board are as under: Group Sanctioned Posts

A	81
B	106
C	284
D	157
Total	628

(ii) Total number of sanctioned posts for Pagladiya Dam Project are as under:

Group	Sanctioned Posts
Α	38
В	46
С	221
D	79
Total	384

The construction of Pagladiya Dam Project is being undertaken by the staff sanctioned for the Project, whereas for all normal activities and other construction activities, the regular staff of Brahmaputra Board is engaged.

Annexure-I

SALIENT FEATURES OF APPROVED MASTER PLANS - ANTI-EROSION/RIVER TRAINING AND FLOOD MANAGEMENT MEASURES S1.No. Name of Length of Catchment Annual Anti-

Sl.No.	Name of Flood Manageme	Length of ent Measures	Catchment	Annual	Anti-
	Basin/ Sub- basin Master	River Km	Area Sq.Km	Rain- fall mm	erosion measures measur
	Plan New	Raising &			Nos/
		_			length
		Streng-			In Km
	Length in km	thening			Length In km
1.	Brahma- 225.26	2,5 4 3 900	5,33,000	2125	11 No.
	putra	up to	up	to	
	Main	Indo	to	4142	
	Stem	Bangladesh	Indo		
	(Part I)	border	Bangladesh border		
2.	Barak & 162.27	532 up to 469	43,456	2198	77 No.
	its	Indo	up to		
	tributa	Bangladesh	Indo		
	ries	border	Bangla-		
	(Part		desh		
	II)		border		
	Part III				
3.	Buri-Dihing	360	8730	2421	28 No.
	13.00	39.00			
4.	Dikhow	236	4022	2493	7 no.
	18.25	101.50			
5.	Dhansisir(s) 19.47	352	10305	1806	5 no.
6.	Kopli-Kolong	18.00 261.300 (Kopli)	20068	1690	13 no.
	62.50	143.78			
		203.500 (Kolong))		
7.	Puthimari	112	1787	1750	17no.
••	4.90	52.00	_,,,	1.50	1,110.
8.	Ranganadi	150	2941	2336	7 no.
	3.20	38.00			

9.	Noa-Nadi 3.20	103 Nil	745	2550.3	0.88 km	
10	Dikrong 4.00	145 34.80	1528	2834	8 no.	
11	Muhuri 11.83	56 Nil	576	2548.5	11 no.	
12	Gumti 114.50	167.4 Nil	2492	2238.4	23 no.	
13	Pagladia Nil	196.8 16	1674	2317.6	7 no.	
14	Jia-Bharali Nil	229 29.57	10289	1620	6 no.	
15	Manu 6.50	140 13.00	2278	2541	13 no.	
16	Champamati Nil	99.50 Nil	1142	3727	13 no.	
17	Disang	253	3809	2562.3	2.2 no.	#
18	Jinari	84	594	2821.5		"
	Nil	5.50				
19	Juri 48.75	79 10.75	482	2522	89 no.	
20	Nanoi 8.00	103 Nil	909.37	1723	3 no.	
21	Dhalai 6.00	75.85 6.00	630	2693	4.00 km	
22	Bhurima	54	414	2197	4 no.	#
23	Lohit	413	29487	3800	3 no.	
	Nil	Nil				
24	Jiadhal	187	1346	3851	5.00 km	
	9.00	Nil				
25	Bharalu Nil	30.623 Nil	115.25	1864	Nil	
26	Majuli Island	85	800	2090	35.00 km	
	18.00	50.00				
27	Khowai	166	1328	2418	5.00 km	
	0.7	2.00				
28	Ghiladhari	61	670	2005	Nil	#
29	Jinjiram	158	3467	2139	2 no.	
	48.00	Nil				
30	Jhanji	108	1139	3313	Nil	
	Nil	Nil				
31	Dhaleswari	290	4784	2810	1.23 km	
	3.3	4.70	-			
32	Subansiri	468	37000	2629	Nil	
	Nil	Nil		- -		
33	Moridhal	123	929	3961	Nil	
-	Nil	Nil	-			
34	Gaurang	114	1023	3478	2 no.	
	2.00	Nil	- 	· •		
	=· • •	-				

= Not quantified

Annexure-II

LIST OF IDENTIFIED DRAINAGE DEVELOPMENT SCHEMES FOR WHICH DPRS COMPLETED

S1. No.	Name of Drainage Scheme	Tributary Sub- basin	Basin	Area affecte (sq.km)	ed State	Remarks
1	Harang	Barak	Barak	139	Assam	Completed
2	Borbhag	Pagladiya	Brahmaputra	70	Assam	
3	East of Barpet	a Pahumara	Brahmaputra	180	Assam	
4	Jakaichuk	Jhanji	Brahmaputra	30	Assam	
5	Joysagar	Kalang	Brahmaputra	55	Assam	
6	Jengrai	Subansiri	Brahmaputra	18	Assam	
7	Kailashahar	Manu		16	Tripura	
8	Singla	Barak	Barak	322	Assam	
9	Deroi Buride	hing Brahmaputı	a 194 Assam D	PR hande	edover to	o State

LIST OF MULTIPURPOSE PROJECTS FOR WHICH DPRs COMPLETED

Sl.No.	Name of Project	Basin	Installed	Remarks
			Capacity	
			(MW)	

A-DPR Completed

1	Dihang(Siang) Dam Project	Brahmaputra	20000	Handed over to NHPC
2	Subansiri Dam Project	Brahmaputra	4800	Handed over to NHPC
3	Pagladiya Dam Project	Brahmaputra	3	Under execution
4	Tipaimukh Dam Project	Brahmaputra	1500	Handed over to NEEPCO
5	Bairabi Dam Project	Brahmaputra	75	Handed over to Mizoram Govt.

GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES

LOK SABHA UNSTARRED QUESTION NO. 4355

ANSWERED ON 07.05.2007

RESTRUCTURING OF BRAHMAPUTRA BOARD

4355. SHRI DR. ARUN KUMAR SARMA

Will the Minister of Water Resources be pleased to state:-

- (a) whether the Brahmaputra Board has since been restructured;
- (b) if so, the details thereof;
- (c) the manpower and institutional break-up finalized as well as additional power or autonomy granted to upgrade the board to an effective functional entity;
- (d) if not, reasons for the inordinate delay and when it is targeted for execution; and
- (e) the salient features of the master plan prepared for flood moderation and river training with outlays, allocation and achievements made so far?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (d) The earlier proposal referred to in reply to Unstarred Question No.801 dated Dec.06, 2004 was for internal restructuring of Brahmaputra Board. The action for restructuring of Brahmaputra Board was initiated in the Ministry and Recruitment Rules for promotion to the posts of Chief Engineers and Assured Career Progression (ACP) cases of Junior Engineers were finalized. As regards Cadre Review proposal, it is proposed to restructure the Brahmaputra Board by an amendment of the existing Brahmaputra Board, Act, 1980. A proposal for amendment of the said Act is under formulation in consultation with the concerned Ministries/ Departments and authorities/ agencies.

Thereafter, a bill seeking amendment of the Act will be brought up before the Parliament. After the said bill has been passed, the amended Act will be notified in the official Gazette and the Board will be restructured accordingly. As this is a time consuming process, the target for execution of the provisions of the amended Act will depend on the final passing of the Bill by the Parliament.

(e) In the Master Plan prepared by Brahmaputra Board, detailed studies of the river system of the basin, hydro-meteorology, analysis of hydrological data, geology, climate, socioeconomic status, population (human & livestock), urban development, forests, industries and transport, food and its impact and overall water resource development are carried out and different measures for control of flood and bank erosion and improvement of drainage giving due regard to other beneficial purposes are recommended. The recommendations consist of structural as well as non-structural measures. The structural measures include short term as well long term measures.

The Board has taken up execution of the schemes for flood moderation and river training works recommended in the Master plans. These include Harang Drainage Development Scheme, Protection of Majuli Islands, Avulsion of Brahmaputra at Dholla Hatighuli, Barbhag Drainage Development Scheme and Pagladiya Dam project. An outlay of Rs. 646.12 crores was provided during X th plan, against which, an amount of Rs.74.80 crores was spent on these projects.

The achievements made so far include execution of Anti-erosion schemes, Embankments, Drainage Development Schemes, setting up of North Eastern Hydraulic and Allied Research Institute (NEHARI), carrying out of Geo- morphological and allied studies of the river Brahmaputra etc.

GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES

LOK SABHA UNSTARRED QUESTION NO. 2281

ANSWERED ON 15.12.2008

MAINTENANCE OF DAMS

2281. SHRI BHUBNESHWAR PRASAD MEHTA

Will the Minister of Water Resources be pleased to state:-

- (a) the total number of dams in the country, State-wise;
- (b) whether the silting and poor maintenance caused damage to dams and led to floods;
- (c) if so, the details thereof;
- (d) the details of expenditure incurred on desilting and maintenance of dams during the last three years and the current year; year wise and dam-wise; and
- (e) the names and number of the dams that breached during the said period?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

- (a) As per National Register of Large Dams-2002, there are 4050 large completed dams existing in the country. The state wise break up is given in Annex-I
- (b) & (c) The responsibility of maintenance of dams lies with the State Governments/ owner of the dams. In general due to siltation no damage occurs to the dam. As per records no damage has occurred due to the poor maintenance.
- (d) Information is being collected and will be laid on the Table of the House.
- (e) The names of the dams breached during the last three years and current year is given in Annex-II.

STATEMENT REFERRED TO IN REPLY TO PART-(a) OF LOK SABHA UNSTARRED QUESTION NO.2281 DUE FOR REPLY ON 15th DECEMBER, 2008 REGARDING MAINTENANCE OF DAMS.

Annex-1 STATE-WISE DISTRIBUTION OF COMPLETED LARGE DAMS

Sl. No.	State	Total Number of Dams
1. 2. 1. 2. 3. 4. 5. 6. 7 8. 9. 10. 11. 12. 13. 14. 15. 16. 17. 18. 19. 20. 21. 22. 23. 24. 25. 26. 27.	Andaman & Nicobar Islands Andhra Pradesh Arunachal Pradesh Assam Bihar Chhattisgarh Goa Gujarat Haryana Himachal Pradesh Jammu & Kashmir Jharkhand Karnataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Mizoram Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh Uttarakhand West Bengal	0 161 0 2 24 247 5 470 0 5 8 48 203 50 793 1453 2 6 0 0 143 11 180 0 92 1 113 11 22
	GRAND TOTAL	4050

STATEMENT REFERRED TO IN REPLY TO PART-(e) OF LOK SABHA UNSTARRED QUESTION NO.2281 DUE FOR REPLY ON 15th DECEMBER, 2008 REGARDING MAINTENANCE OF DAMS.

Annex-1I

Name of dam breached during last three years and current year SI. No. Name of the dam State

1.	Jaswant Sagar	Rajasthan
2.	Nand Gavan	Maharashtra
3.	Pratappura	Gujarat
4.	V.K.Pur	Andman & Nicobar
5.	R.K.Pur	Andaman & Nicobar
6.	Chandiya	Madhya Pradesh
7	Piplai	Madhya Pradesh

LOK SABHA UNSTARRED OUESTION NO. 635

ANSWERED ON 08.07.2009

RENUKA DAM PROJECT

635. SHRI ANURAG SINGH THAKUR

Will the Minister of Water Resources be pleased to state:-

- (a) whether the work on Renuka Dam Project in Mandi District of Himachal Pradesh has not been started yet;
- (b) if so, the details thereof;
- (c) whether the techno-economic clearance, environmental clearance and approval of financial grant have been given to the project;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the time by which the work on the project is likely to be commenced and completed?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

- (a)&(b) The work of survey and investigation is almost finished. Land acquisition is in progress.
- (c) to (e) Project authorities have submitted a revised estimate of the project for Rs.2676.04 crore in Nov., 2008 which is under appraisal in Central Water Commission (CWC). Central Electricity Authority (CEA) has cleared the cost estimate of Electrical & Mechanical works and has requested State Govt. to furnish Power potential studies based on approved working table. The environmental clearance is under process. When

proposal in this regard was considered by a committee in the Ministry of Environment & Forests (MoEF) on 15.05.2009, several representations which had come against this project, were handed over to the project authority for clarifications which are awaited. R&R clearance has been obtained from the Ministry of Tribal Affairs.

After completion of appraisal by CWC & CEA and receipt of Environmental clearance from MoEF, the Technical Advisory Committee of Ministry of Water Resources will consider the project for techno-economic clearance and after the techno-economic clearance is accorded, the project would be submitted by the State Govt. to Planning commission for investment clearance. As a National Project, financial grant to the extent of 90% of the cost of drinking water and irrigation components of the project would be available to the project after all the aforesaid statutory clearances including investment clearance from Planning Commission are obtained.

(f) According to the project authorities, major civil works are likely to be awarded during 2009-10, provided all statutory clearances are available, and thereafter the project is likely to be completed by 2016 subject to timely availability of funds.

LOK SABHA UNSTARRED QUESTION NO. 2501

ANSWERED ON 22.07.2009

RAVI-BEAS LINK AND UPSTREAM STORAGE ON YAMUNA RIVER

2501. SHRI AVTAR SINGH BHADANA

Will the Minister of Water Resources be pleased to state:-

- (a) whether the Union Government has received proposals from the State Government of Haryana for construction of Second Link from Ravi River to Beas and also upstream storage on River Yamuna;
- (b) if so, the details thereof;
- (c) whether any feasibility study/ survey has been conducted by the Government in this regard;
- (d) if so, the details thereof;
- (e) the reason for delay in clearing the proposals; and
- (f) the time by which the proposals are likely to be given clearance?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

- (a) A Concept Report prepared by the Government of Haryana for the construction of a Second Ravi-Beas Link has been received. As one of the co-basin states of Upper Yamuna River basin, Government of Haryana is concerned with the construction of storage projects of Renuka (in Himachal Pradesh), Kishau and Lakhwar Vyasi (in Uttarakhand).
- (b) The Second Ravi-Beas Link concept proposes the construction of a barrage on river Ravi at a suitable location downstream of Madhopur and an 85 km long link canal to divert, a part of the waters considered to be available in river Ravi downstream of Madhopur, to river Beas near Harike barrage, at a tentative cost of Rs. 734 crore.
- (c) & (d) A committee comprising representatives of the State Governments of Punjab,

Haryana and Rajasthan, Central Water Commission and Survey of India has been assigned to look into the feasibility of the concept proposal.

(e) & (f) Only after the preparation and submission of a Detailed Project Report of the Second Ravi-Beas Link by the concerned State Government, based on survey and investigation of feasible proposals, the need for clearance will arise.

LOK SABHA UNSTARRED QUESTION NO. 1766

ANSWERED ON 04.08.2010

DAMS IN THE COUNTRY

1766. SHRI ASHOK KUMAR RAWAT

Will the Minister of Water Resources be pleased to state:-

- (a) the details of dams under construction in various States in the country, location-wise;
- (b) the year in which the construction work of the said dams has been started alongwith the funds allocated and spent on the construction works separately by the Union Government and the State Governments;
- (c) the percentage of work carried out dam-wise in terms of canals/ sub-canals/ power stations;
- (d) the timeframe fixed for completion of the work of construction of each dam; and
- (e) the action taken by the Government for timely completion of works on these dams?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (e): The information is being collected and will be laid on the Table of the House.

LOK SABHA UNSTARRED QUESTION NO. 2970

ANSWERED ON 11.08.2010

MOU BETWEEN GUJARAT AND MAHARASHTRA ON RIVER LINKS

2970. DR. SANJEEV GANESH NAIK

Will the Minister of Water Resources be pleased to state:-

- (a) whether an Memorandum of Understanding (MoU) for two river interlinking projects has been signed between the State Governments of Gujarat and Maharashtra;
- (b) if so, the details thereof;
- (c) whether the clearance from the Union Government has also been taken in this regard; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (d): A tripartite Memorandum of Understanding (MoU) for preparation of Detailed Project Reports (DPRs) of Par-Tapi-Narmada & Damanganga-Pinjal links was signed among the Chief Minister of Gujarat, Chief Minister of Maharashtra and the Union Minister for Water Resources on 03-05-2010 in the presence of Hon'ble Prime Minister of India.

As per the MoU, the Maharashtra State Government will get the benefits through the Damanganga – Pinjal Link Project by way of augmentation of water supply to meet the domestic water requirement of Mumbai city, while Government of Gujarat will be free to utilize remaining water spilled from Bhugad & Khargihill dams. The issue of water sharing, quantum of diversion in link canal, exploring the possibilities of hydropower generation in Damanganga basin, extending the link to Tansa reservoir etc., raised by

States will be addressed during the preparation of the DPR.

The Gujarat State will get the benefits of Par – Tapi – Narmada link Project through enroute irrigation from the link canal and also in the drought prone Saurashtra and Kutch region by way of substitution. The issue of utilization of water by Maharashtra State in their territory by lifting water over the western divide will also be examined during the preparation of DPR.

LOK SABHA UNSTARRED QUESTION NO. 4053

ANSWERED ON 18.08.2010

SARDAR SAROVAR DAM

4053. SHARI HARIN PATHAK SHRI DARSHANA VIKRAM JARDOSH SHRI C.R. PATIL

Will the Minister of Water Resources be pleased to state:-

- (a) whether the Government of Gujarat has requested the Union Government for grant of permission for further construction and raising the height of the Sardar Sarovar Dam;
- (b) if so, the details thereof;
- (c) whether the Government is considering to grant permission for the phase-1 construction of Dam;
- (d) if so, the details thereof; and
- (e) the action taken by the Government for completion of works on the project expeditiously?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

- (a): Yes, Sir.
- (b): Government of Gujarat has submitted a proposal for further raising of Sardar Sarovar Dam to Narmada Control Authority in 2008, which was considered in its 80th meeting held on 12-08-2008.
- (c) & (d): The Hon'ble Supreme Court in its majority order dated 18-10-2000, in W.P.(Civil) No. 319/1994-Narmada Bachao Andolan V/s Union of India, has directed that the permission to raise the Sardar Sarovar Dam height beyond 90mtrs. will be given by the Narmada Control Authority from time to time after it obtains the clearances from the Relief and Rehabilitation Sub-Group (including consultation with the Grievances Redressal Authorities) and the Environment Sub Group. The proposal of Government of Gujarat for further raising of Sardar Sarovar Dam was considered in the 80th meeting of Narmada Control Authority held on 02-08-2008 wherein it was interalia decided that further construction of Sardar Sarovar Dam would be carried out in two phases:
- (i) Construction of Spillway Piers to its full height and bridge and installation of Gates(to be kept in raised position) and;
- (ii) Lowering down of Gates and impounding water in the Reservoir to Full Reservoir Level to EL 138.68M.

The Authority further decided that the issue of next stage of construction would first be considered in Environment Sub-Group and R&R Sub-Group including consultation with Grievance Redressal Authorities(GRAs), and thereafter, the matter would be considered by the Narmada Control Authority.

The matter was further discussed in the 81st & 82nd Meeting of Narmada Control Authority held on 16-03-2009 & 28-01-2010 respectively.

The issue of further raising of Sardar Sarovar Dam was considered in the Environment Sub-group in its 47th & 48th meetings held on 26-03-2010 and 01-04-2010. The Environment Sub- group recommended Phase-1 construction subject to certain conditions. The matter was considered in the Resettlement and Rehabilitation (R&R) Sub-Group and it was decided to proceed with consultation with Grievance Redressal Authorities, which have been completed. The opinion of GRAs would be discussed in the next meeting of R&R Sub-group. Thereafter, the proposal of permission for Phase-1 construction of Sardar Sarovar Dam would be considered by the Authority.

(e): As per Narmada Water Disputes Tribunal(NWDT) Award, the planning and construction of the projects will be carried out by each State through its own agencies Party State Governments have been asked for completion of works on the project expeditiously.

LOK SABHA UNSTARRED QUESTION NO. 273

ANSWERED ON 10.11.2010

IRRIGATION PROJECTS UNDER AIBP

273. SHARI MANSUKHBHAI D. VASAVA
RATNA SINGH
ANTO ANTONY
N.S.V. CHITTHAN
SANJAY BRIJKISHORILAL NIRUPAM
WAKCHAURE BHAUSAHEB RAJARAM
SOLANKI KIRITBHAI PREMAJIBHAI
RADADIYA VITTHALBHAI HARNSRAJBHAI
KACHHADIA NARANBHAI

Will the Minister of Water Resources be pleased to state:-

- (a) the status of ongoing irrigation projects and the funds allocated and released to each of the project under Accelerated Irrigation Benefits Programme (AIBP), project-wise;
- (b) the targeted irrigation potential likely to be created by each of the completed and ongoing projects, project- wise;
- (c) the details of proposals received from various State Governments for grant of funds under AIBP during the last three years and the current year; project-wise and Statewise;
- (d) the action taken by the Government thereon;
- (e) whether the Government proposes to increase the outlay under AIBP to increase the irrigation potential; and
- (f) if so, the funds earmarked for Eleventh Plan in comparison to Tenth Plan?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

(a) & (b): Since inception of AIBP in 1996-97 till date, 283 major/medium projects/ project components have been funded under AIBP of which 129 projects/project components have been completed, 5 projects have been deferred by the State governments and remaining projects are ongoing. The project wise status along with targeted irrigation potential of major/medium projects is given in Annex-I.

Similarly, so far 11655 Surface Water Minor Irrigation Schemes (SWMIS) have been funded under AIBP of which, 7969 SWMIS have been completed. The State wise details are given in Annex-II.

- (c) & (d): The details of Central Assistance released during last three years and the current year in respect of Major/ medium projects is given in Annex I. The details of central assistance released for the corresponding period in respect of SWMIs is given in Annex III. The information in respect of proposals received during last three years and current year is being compiled and will be laid on the Table of the House.
- (e): There is no proposal to increase the outlay under AIBP during the XI Plan.
- (f): The outlay for Tenth Five Year Plan was of Rs.12398 crore and allocation for Eleventh Plan is of Rs.39850 crore.

LOK SABHA UNSTARRED QUESTION NO. 365

ANSWERED ON 10.11.2010

AIBP IN DROUGHT PRONE AREAS

365. SHRI SURENDRA SINGH NAGAR

Will the Minister of Water Resources be pleased to state:-

- (a) the details of proposals received from State Governments for 90% grant under Accelerated Irrigation Benefits Programme for drought prone area, project-wise including in Budelkhand and Vidhyanchal;
- (b) the action taken and funds granted by the Union Government in this regard during the last three years and the current year, State-wise;
- (c) the time by which the pending proposals are likely to be approved;
- (d) whether the Government has included more districts in the list of drought prone affected districts; and
- (e) if so, the details thereof and the criteria adopted in this regard?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

- (a) & b): The details of proposals received from the State governments are being collected and will be laid on the Table of the House. The project wise details of central assistance released during 2007-08 to 2010-11 for major/medium projects benefiting drought prone areas are given in Annex-I. As all the major/medium and surface water minor irrigation schemes of Special Category States under AIBP namely Arunanchal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand are eligible for 90% grant assistance under AIBP, the projects benefiting drought prone areas in these States have not been identified.
- 701 Surface Water Minor Irrigation Schemes (SWMIS) benefiting drought prone areas of Non-special category States have so far been included in the AIBP as per State wise details given in Annex-II. State wise details of the SWMIS schemes included in AIBP

during 2007-08 to 2010-11 benefiting drought prone area and central assistance released during the period for schemes benefiting drought prone/tribal areas is given in Annex-III.

- (c): The approval of the proposal depends upon the state agencies complying with the observations made by Central Water Commission on the proposals. No specific time period can be indicated on this account.
- (d): No new districts are included in the drought prone affected districts.
- (e): Does not arise.

Annexure-I

Statement referred to in reply to Part (a) to (c) of Lok Sabha Unstarred question No.365 due for reply on 10.11.2010 regarding AIBP in drought prone area

ed during 2007-08 to 2010-11 to Major/medium projects benefiting drought prone area

Si.	Name of State/Project (Started in	Amount (F	Rs. in crore	e)	
Ю.	Plan)	2007-08	2008-09	2009-10	2010-1 ²
/laio	r and Medium Irrigation Projects				
,-	ANDHRA PRADESH				
1	Gollavagu (PMP) .	32.1200	0.0000	0.0000	
	Mathadivagu (PMP)	8.6700			
	Peddavagu (PMP)	0.0000			
	Valligallu Reservoir (PMP) (C)	26.2500			
	Khomaram Bhima (PMP)	109.8300			
	Rajiv Bhime US IP_MP)		Z69.8700		
	(Andhra Pradesh)-Totat		297.8000		
	ARUNACHAL PRADESH				
	(Arunachal)-Total	0.0000	0.0000	0.0000	0.0000
	ASSAM				
	(Assam)-Total	0.0000	0.0000	0.0000	0.0000
	BIHAR				
	(B(har)-Total	0.0000	0.0000	0.0000	0.0000
	CHHATTISGARH				
7	MinImata (Hasdeo Bango Ph.1V)		29.510D		
	(Chattlsfiarh)-Totai	19.6700	29.5100	16.8240	0.0000
	OOA				
	(Goa)-Total	0.0000	0.0000	0.0000	0.0000
	GUJARAT				
8	Sardar Sarovar (VI) (Gujarat)-Total	585.7200 585.7200			
	HARYANA				
	(Haryana)-Total	0.0000	0.0000	0.0000	0.0000
	HIMACHAL PRADESH				
	(H.P.j-Totaf	0.0000	0.0000	0.0000	0.0000
AMI	MV & KASHMIR				
	(J&K)-Total	0.0000	0.0000	0.0000	0.0000
	JHARKHAND				

	(Jharkhand)-Total	0.0000	0.0000	0.0000	0.0000
	KARNATAKA				
9	Malprabha (HI) (PMP)	35.3400	18.9000	110.5250	
10	Ghatprabha (V) (PMP)	29.0400	43.5700	56.1620	
11	Karan a (V)	0.0000	12.2500	0.0000	
12	UKP Stage-li (IX)	145,6400	61.2400	93.0200	
13	Gandorinala (VIM)	45.S300	0.0000	18.5200	
14	UKP SL 1 Phase III	72.0100	134.6600	152.9770	
15	Mod. Of Bhadra (PMP)iXI)		32.4400	108.4980	
16	Hippargl Project JPMP) (XI)		115.3600	114.7804	
17	Resto & Renov of Bheemasamudra Tank-2009-10 (X	I)(PMP)		3.4830	
18	Bhima Lift Irriqation Sch9me,2009- 10(XI)			58.6400	
19	Guddada Malapura LIS DPAP, 2009- 10 (XI)			32.4000	
				0.0000	

Annexure-I

Statement referred to in reply to Part (a) to (c) of Lok Sabha Unstarred question No.365 due for reply on 10.11.2010 regarding AIBP in drought prone area ed during 2007-08 to 2010-11 to Major/medium projects benefiting drought prone area .;

Si.	Name of State/Project (Started in	Amount (F	Rs. in crore)	<u> </u>
No.	Plan)		2008-09		2010-11
Majo	or and Medium Irrigation Protects				
	Karnataka-Total	327.5600	418.4200	749.0054	
	KERALA				
	(Kerala)-Totaf	0.0000	0-0000	0.0000	0.0000
	SADHYA PRADESH				
20	ndira Sagar (VI)	94.7700	0.0000	0.0000	
21	Jansagar (Unit-II) (V)	56.6000	26.8600	. 59.6100	
22	iffahi (VI)	49.4700	37.1860	0.0000	
23	Omkareshwar Project Ph.II	16.1100	49.6000	0.0000	
	ndira Sagar Canal Pfi.III	54.490(1	617766	0.0000	
	ndira Sajjar Canal Pti.IV (2008-09-XI)		49.6830	42.6066	
	ndira Saqar Unlt-II (Ph.I & II) (2668-69.XI)			42.6400	
24	Punasa Lift irrigation Project (XI) 2008-09		48.6000	227.6370	
25"	Lower Gol (XI) 2008-09		32.5860	60.1020	
26	Jpper Beda (XI) 2008-09		14.3400	49.1984	
	(Madhya Pradesh)-Total	241.4400	290.6250	451.7874	
	MAHARASHTRA				
27	Goslkhurd (VI)	59.5900	142.3000	0.0000	
	Goslkhgrd-Nationat Project (XI)		450.0000	720.0000	635.2600
28	Vaghur (V)	67.8700	109.S13O	0.0000	
29	Upper Wardha (V) (PMP)	22.0800	_ 26.9500	0.0000	
30	Krishna (III) <c)< td=""><td>23.8900</td><td>23.4700</td><td>0.0000</td><td></td></c)<>	23.8900	23.4700	0.0000	
31	KuKadi (AP 66-69) fC)	5S.4600	0.0000	0.0000	
32	Chaskman rci	12.3400	0.0000	0.0000	
33	Upper Pen Ganga	23.9500	37.6253	0.0000	43.6900
34	>othra Nalla (PMP)	4.5300	5.2380	5.1390	
35	Utawall (PMP)	8.3000	17.1700	5.330C	
36	Puma (PMP)	20.3700	5.0200	0.0000	
37	Nandur Madhmeshwar	47.8300	154.3380	0.0000	
	^andur Madhmeshwar Phase-II			34.0200	
38	Lai Nalla (PMP)	14.2700	0.0000	0.0000	
39	Khadakpurna (PMP)	98.8600	181.5870	112.0896	
40	Arunavatl (PMP)	12.5400	8.5100	0.0000	
41	Taianpore LIS	0.0000	3.9300	0.0000	
42	Dongaraqaon	0.0000	0.0000	15.3900	

43	Shivna Takli (C)	0.0000	0.0000	0.0000	
М	Bembla Irrlqatlon Project (PMP)	173.5430	176.6430	120.6800	
45	Chandra Bhaga Irrigation Project (PMP)	11.4900	11.2000	0.0000	
46	Sapan Irrigation Project (PMP)	45.9500	32.6550	0.0000	
47	Sangola Branch Canal	11.3000	67.3700	0.0000	
4f	Pmtaklf project (PMP)	9.4700	13.7500	0.0000	
49	Taraii Project	10.0600	39.9900	44.0800	
50	Dhom balakwad! Project	17.2200	23.9260	0.0000	20.0200
51	Prakasha Barrage	9.7900	32.4990	19785	
52	Sulwade Barrage	13.6800	55.8040	0.0000	
s;	Sarantjkheda Barraqe	10.5500	38.3990	0.0000	
54	Lower Pedhi Project (PMP) (XI) 2008-09		129.4200	0.0000	
55	Upper Kundlika Project (XI) 2008- 09		18.5000	15.3196	
56	Lower Panzara Project (XI) 2009- 10			47.7500	
57	Krfshna-Koyna Lift Irtigation(XI) 2009-10 -New			111.9200	
	(Maharashtra)-Tota	784.9330	1805.8073	1233.9567	698.9900
	MANIPUR				
	(Manipur)-Tota	0.0000	0.0000	0.0000	0.0000
	MEGHALAYA				
	(Meghalaya)-Tota	0.0000	0.0000	0.0000	0.0000
	MI20RAM				
	(Mlzoram)-Tota	0.0000	0.0000	0.0000	0.0000

Annexure-I

Statement referred to in reply to Part (a) to (c) of Lok Sabha Unstarred question No.365duefor reply on 10.11.2010 regarding AfBP in drought

prone area ed during 2007-08 to 2010-11 to Major/medium projects benefiting drought prone area

	Name of Otata/Dusingt (Otatadia Disu)		Λ	(Da :)	
SI.	Name of State/Project (Started in Plan)	0007.00		(Rs. in crore)	
No.		2007-08	2008-09	2009-10	2010-11
	Major and Medium Irrigation Projects				
	JAGALAND				
	(Nagaland)-Total	0.0000	0.0000	0.0000	0.0000
	ORISSA				
58	Upper Indravati(KBK) (A.P. 1978-80)	92.9100	45.8616	56.3276	
59	Subemrekha Multipurpose (VIjl	179.3500	178.7654	341.7710	
60	Titlagarrt (VIII)	17.3300	0.0000	0.0000	
61	Lower Indra(KBK) (tX)	85.1500	132.6448	269.6002	
62	Lower SgktelJIX)_	53.5366	97.2261	0.0000	
63	Telengiri Irr, Project (KBK)	31.5500	4.7800	16.8350	
64	Rst irr. Project (KBK)	33.5300	31.6661	0.0000	
65	Kanupur (VIII)	95.8784	180.1604	95.5195	
				0.0000	1
	(Orissa)-Total	589.8350	671.1044	780.0533	
	³ UNJAB				
	(Punjab)-Total	0.0000	0.0000	0.0000	0.0000
	SAJASTHAN				
66	GNP Stafle-If (V)	0.0000	0.0000	0.0000	1
67	Narmada Canal (VI)	140.5000	178.6200	135.2970	
				0.0000	
	(Rajas than)-Total	140.5000	178.6200		
	TRIPURA				
	(Tripura)-Total	0.0000	0.0000	0.0000	0.0000
	TAMIL NADU				
	(Tamil Nadu)-Tota!	0.0000	0.0000	0.0000	0.0000
	JTTAR PRADESH				
68	Bansagar(V)	41.5200	136.7320	94.9670	
68	Mod. of Lahchura Dam	3.98QQ	3.5348	28.3800	
70	Arjun Sahayak (XIJ New 2009-10			Z4.300C	160.3150
	(Uttar Pradesh)-Total	45.5000]	140.2668	147.6470	160.3150
	UTTARAKHAND				

	Total	0.0000	0.0000	0.0000	0.0000
	WEST BENGAL				
71	Tatko (V)	0.42DC	0.6201!	0.0000	
72	Patloi (V)	0.410C	0.260C	0.9144	
	(W.B.J-Tota	0.630C	0.880C	0.9144	0.O00E
	SIKKIM				
	(SikWm)-Tota	0.0000	0-0000	0.0000	0.0000
	Grand Tota	3145.9980	4084.9335	4233.5462	859.3050

DETAILS OF STATE ANNEXURE-II

ANNEXURE-II SCHEMES IN DROUGHT

PRONE AREA INCLUDED UNDER AIBP (AS ON

08.11,2010)

S.No	State	Total Nos. of	Estimated Cost	Potential
		Schemes included	(Rs. in crores)	Planned ('000
				ha)
1	Andhra Pradesh	78	322.76	32.276
2	Bihar	60	65.8437	23.466
3	Chhattisgarh	29	65.82	7.606
4	Madhya pradesh	139	443.3366	44.963
5	Maharashtra	184	1217.889	125.48
6	Jharkhand	52	73.3	8.749
7	Karnataka	98	98.852	10.493
8	Rajasthan	6	29.372	3.111
9	West Bengal	55	21.7994	4.924
	Total	701	2338.9727	261.068

ANNEXURE -III

Statement referred to in reply to Lok Sabha Unstarred question No365 due for reply on 10.11.2010 regarding "Irrigation Projects under AIBP".

State wise No. of MI Schemes funded and grant released under AIBP to Minor Irrigation Schemesin DPAP area and Tribal area during last three years and current year ((AS ON 08.11.2010)

(Rs. in crores)

SI. No.	State	2007-08				2009-10		2010-11			
		No. of schemes		No. of schemes	Grant	No. of schemes	Grant	No. of schemes	Grant		
		in DPAP Area	released for	in DPAP Area	released for	in DPAP Area	released for	in DPAP Area	released for		
			MI schemes in	funded	MI schemes	funded	MI schemes	funded	Mi schemes		
			DPAP & Tribal		in DPAP &		in DPAP &		in DPAP &		
			areas		Tribal areas		Tribal areas		Tribal areas		
1	Andhra Pradesh	0	0.0000	24 new & 54 ongoing	231.66	0	0.0000	Nil	0		
2	Bihar	4 new	3.5500	56 new	34.8489	0	0.0000	56 ongoing	18.4215		
3	Chhattisgarh	8 new	59.57 (for 77	14 new	151.0212 (59	7	16.038 (for	Nil	0		
			new MI		new & 52		22 new MIS				
			schemes		ongoing						
4	Madhya pradesh	78 new	128.325 (for	61 new	51.7594(fbr	77 ongoing	173.3724	0	0.0000		
			146 new MIS)		69 new MIS		(for 139				
							ongoing)				
5	Maharashtra	38	86.4900	6 new	210.9923 (for	0	0.0000	46 new	256.1439		
					6 new & 132						
					ongoing						
6	Jharkhand	0	0.0000	0	0.0000	0	0.0000	52 new	72.80 for		
									116 new		
7	Karnataka	0	0.0000	0	0.0000	98 new	48.5076	0	0		
8	Rajasthan	0	0.0000	0	0.0000	6 new	14.170for7	0	0		
							new				
9	West Bengal	21 new	8.12 for 32	0	0.0000	0.0	0.0000	34 new	8.10		
			new								
	Total		286.055		680.2818		252.0582		355.4654		

LOK SABHA UNSTARRED QUESTION NO. 459

ANSWERED ON 10.11.2010

CONSTRUCTION OF DAMS

459. SHRI N.S.V. CHITTHAN

Will the Minister of Water Resources be pleased to state:-

- (a) the details of dams under construction in various States in the country, location-wise;
- (b) the year in which the construction work of the said dams has been started alongwith the funds allocated and spent on the construction works separately by the Union Government and the State Governments;
- (c) the percentage of work carried out dam-wise in terms of canals/sub-canals/ power stations;
- (d) the timeframe fixed for completion of the work of construction of each dam; and
- (e) the action taken by the Government for timely completion of works on these dams?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (e): The information is being collected and will be laid on the table of the House.

LOK SABHA UNSTARRED QUESTION NO. 676

ANSWERED ON 24.02.2011

ONGOING IRRIGATION PROJECTS

676. SHRI N.S.V. CHITTHAN

Will the Minister of Water Resources be pleased to state:-

- (a) the number of irrigation projects sanctioned, State-wise during the last three years and the current year;
- (b) whether the work has been started on all the irrigation projects;
- (c) if not, the reasons therefor; and
- (d) the updated status of the projects on which work has been started?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (e): The information is being collected and will be laid on the table of the House.

GOVERNMENT OF INDIA

MINISTRY OF WATER RESOURCES

LOK SABHA UNSTARRED QUESTION NO. 1283

ANSWERED ON 03.03.2011

ACCELERATED IRRIGATION BENEFITS PROGRAMME

1283. SHRI NAMA NAGESWARA RAO

Will the Minister of Water Resources be pleased to state:-

- (a) the number of proposals sent by the various State Governments including Andhra Pradesh under AIBP during the last three years;
- (b) the number of proposals out of them cleared by the Union Government as on date;
- (c) whether the Union Government has received proposals from the Government of Andhra Pradesh requesting for taking up large irrigation projects as Central Projects; and
- (d) if so, the present status of the proposals?

ANSWER

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

- (a) & (b) The information is being collected from States/Central Water Commission and will be laid on the floor of the House.
- (c) & (d) The Government of Andhra Pradesh has sent proposals in accordance with guidelines of the scheme of national projects for inclusion of Indira Sagar (Polavaram) and J.Chokkarao Lift Irrigation Scheme to the Union Government for inclusion in the scheme of national projects. As per guidelines of the scheme of national projects, a new project for inclusion in the scheme of national projects requires approval of Expenditure Finance Committee/Projects Investment Board, approval of High Powered Steering Committee for National Project and finally approval of the Union Cabinet. Polavaram project is to be taken up for consideration of the Expenditure Finance Committee after revised investment clearance to the revised estimated cost is accorded by the Planning Commission.

Extracts from Manual of Practice & Procedure in the Government of India, Ministry of Parliamentary Affairs, New Delhi

Definition

- **8.1** During the course of reply given to a question or a discussion, if a Minister gives an undertaking which involves further action on the part of the Government in reporting back to the House, it is called an 'assurance'. Standard list of such expressions which normally constitute assurances and as approved by the Committees on Government Assurances of the Lok Sabha and the Rajya Sabha, is given at Annex 3. As assurances are required to be implemented within a specified time limit, care should be taken by all concerned while drafting replies to the questions to restrict the use of these expressions only to those occasions when it is clearly intended to give an assurance in these terms.
- **8.2** When an assurance is given by a Minister or when the Presiding Officer directs the Government to furnish information to the House, it is extracted by the Ministry of Parliamentary Affairs from the relevant proceedings and communicated to the department concerned normally within 10 working days of the date on which it is given.

Deletion from the list of assurances

- **8.3.1** If the administrative department has any objection to treating such a statement as an assurance or finds that it would not be in the public interest to fulfil it, it may write to the Lok/Rajya Sabha Secretariat direct with a copy to the Ministry of Parliamentary Affairs within a week of the receipt of such communication for getting it deleted from the list of assurances. Such action will require prior approval of the Minister.
- **8.3.2** Departments should make request for dropping of assurances immediately on receipt of statement of assurances from the Ministry of Parliamentary Affairs and only in rare cases where they are fully convinced that the assurances could not be implemented under any circumstances and there is no option left with them but to make a request for dropping. Such requests should have the approval of their Minister and this fact should be indicated in their communication containing the request. If such a request is made towards the end of the stipulated period of three months, then it should invariably be accompanied with a request for extension of time. The department should continue to seek extension of time till a decision of the Committee on Government Assurances is received by them. Copy of the above communications should be simultaneously endorsed to the Ministry of Parliamentary Affairs.

Time limit for fulfilling and assurance

8.4.1 An assurance given in either House is required to be fulfilled within a period of three months from the date of the assurance. This time limit has to be strictly observed.

Extension of time for fulfilling an assurance **8.4.2** If the department finds that it is not possible to fulfil the assurance within the stipulated period of three months or within the period of extension already granted, it may seek further extension of time direct from the respective Committee on Government Assurances under intimation to the Ministry of Parliamentary Affairs as soon as the need for such extension becomes apparent, indicating the reasons for delay and the probable additional time required. Such a communication should

be issued with the approval of the Minister.

Registers of assurances

- **8.5.1** The particulars of every assurance will be entered by the Parliament Unit of the department concerned in a register as at Annex 4 after which the assurance will be passed on to the concerned section.
- **8.5.2** Even ahead of the receipt of communication from the Ministry of Parliamentary Affairs, the section concerned should take prompt action to fulfil such assurances and keep a watch thereon in a register as at Annex 5.
- **8.5.3** The registers referred to in paras 8.5.1 and 8.5.2 will be maintained separately for the Lok Sabha and the Rajya Sabha assurances, entries therein being made session wise.

Role of Section Officer and Branch Officer

- **8.6.1** The Section Officer incharge of the concerned section will:
- (a) scrutinise the registers once a week;
- (b) ensure that necessary follow-up action is taken without any delay whatsoever;
- (c) submit the registers to the branch officer every fortnight if the House concerned is in session and once a month otherwise, drawing his special attention to assurances which are not likely to be implemented within the period of three months; and
- (d) review of pending assurances should be undertaken periodically at the highest level in order to minimise the delay in implementing the assurances.
- **8.6.2** The branch officer will likewise keep his higher officer and Minister informed of the progress made in the implementation of assurances, drawing their special attention to the causes of delay.

Procedure for fulfilment of an assurance

- **8.7.1** Every effort should be made to fulfil the assurance within the prescribed period. In case only part of the information is available and collection of the remaining information would involve considerable time, an implementation report containing the available information should be supplied to the Ministry of Parliamentary Affairs in part 64crutinize of the assurance, within the prescribed time limit. However, efforts should continue to be made for expeditious collection of the remaining information for complete implementation of the assurance at the earliest.
- **8.7.2** Information to be supplied in partial or complete fulfilment of an assurance should be approved by the Minister concerned and 15 copies thereof (bilingual) in the prescribed proforma as at Annex 6, together with its enclosures, along with one copy each in Hindi and English duly authenticated by the officer forwarding the implementation report, should be sent to the Ministry of Parliamentary Affairs. If, however, the information being furnished is in response to an assurance given in reply to a question etc., asked for by more than one member, an additional copy of the completed proforma (both in Hindi and English) should be furnished in respect of each additional member. A copy of this communication should be endorsed to the Parliament Unit for completing column 7 of its register.

8.7.3 The implementation reports should be sent to the Ministry of the Parliamentary Affairs and not to the Lok/Rajya Sabha Secretariat. No advance copies of the implementation reports are to be endorsed to the Lok/Rajya Sabha Secretariat either.

Laying of the implementation report on the Table of the House

8.8 The Ministry of Parliamentary Affairs, after a scrutiny of the implementation report, will arrange to lay it on the Table of the House concerned. A copy of the statement, as laid on the Table, will be forwarded by the Ministry of Parliamentary Affairs to the member as well as the department concerned. The Parliament Unit of the department concerned and the concerned section will, on the basis of this statement, make a suitable entry in their registers.

Obligation to lay a paper on the Table of the House vis-à-vis assurance on the same subject **8.9** Where there is an obligation to lay any paper (rule/order/notification, etc.) on the Table of the House and for which an assurance has also been given, it will be laid on the Table, in the first instance, in fulfilment of the obligation, independent of the assurance given. After this is done, a report in formal implementation of the assurance indicating the date on which the paper was laid on the Table will be sent to the Ministry of Parliamentary Affairs in the prescribed proforma (Annex 6) in the manner already described in para 8.7.2.

Committees on Government Assurances LSR 323,324 RSR 211-A **8.10** Each House of Parliament has a Committee on Government assurances nominated by the Speaker/Chairman. It 65crutinized the implementation reports and the time taken in the 65crutinized of Government assurances and focuses attention on the delays and other significant aspects, if any, pertaining to them. Instructions issued by the Ministry of Parliamentary Affairs from time to time are to be followed strictly.

Reports of the Committees on Government Assurances **8.11** The department will, in consultation with the Ministry of Parliamentary Affairs, 65crutinize the reports of these two committees for remedial action wherever called for.

Effect on assurances on dissolution of the Lok Sabha **8.12** On dissolution of the Lok Sabha, all assurances, promises or undertakings pending implementation are 65crutinized by the new Committee on Government assurances for selection of such of them as are of considerable public importance. The Committee then submits a report to the Lok Sabha with a specific recommendation regarding the assurances to be dropped or retained for implementation by the Government.

STATUS RECEIVED FROM THE MINISTRY OF WATER RESOURCES (Upto 7th Session of 15th Lok Sabha)

SI	Question	Туре	Name of	Answer Date	Brief Subject	Brief Subject						
No.	No.		M.P.		Restructuring of Brahmap	utra Board						
1	4355	Unstarred	Dr. Arun Kumar Sarma	07.05.2007	Question a) whether the Brahmaputra Board has since been restructured; b) if so, the details thereof; c) the manpower and institutional break-up finalized as well as additional power or autonomy granted to upgrade the board to an effective functional entity; d) if not, reasons for the inordinate delay and when it is targeted for execution;	(a) to (d) The earlier proposal referred to in reply to Unstarred Question No. 801 dated Dec. 06,2004 was for internal restructuring of Brahmaputra Board. The action for restructuring of Brahmaputra Board was initiated in the Ministry and Recruitment Rules for promotion to the posts of Chief Engineers and Assured Career Progression (ACP) cases of Junior Engineers were finalized. As regards Cadre Review proposal, it is proposed to restructure Brahmaputra Board by an amendment of the existing Brahmaputra Board Act, 1980. A proposal for amendment of said Act is under formulation in consultation with the concerned Ministries/ Departments and authorities/agencies.	Restructuring of Brahmaputra Board is under active consideration in the ministry. A draft policy document is under finalization and would be circulated to N.E. States for their comments/ observations in a month. Extension of time limit for fulfilling the assurance sought for vide MOWR O.M. dated 12.03.2012. The matter was discussed by the committee on Govt. assurances on 11 th April, 2012 and the Committee agreed to extend the time limit for further period of six months.					

XIV-XIV SESSION OF LOK SABHA, 2008

Ministry of Water Resources

Date of fulfillment: 20.04.2012

Q.No., Date and		Promise made	How fulfilled	Reason for delay
Name of the	Subject			
member				
USQ No.2281 for reply on 15.12.2008 by SHRI BHUBNESHWAR PRASAD MEHTA	Asking for:- a) the total number of dams in the country, State-wise; b) whether the silting and poor maintenance caused damage to dams and lead to floods; c) if so, the details thereof; and d) the details of expenditure incurred on desilting and maintenance of dams during the last three years and the current year, year-wise and dam-wise?	d) Information is being collected and will be laid on the Table of the House.	a) The details of expenditure incurred on desilting and maintenance of dams during the last three years, the current year and year-wise is given at Annexure-I and dam-wise is given at Annexure-II.	The fulfillment of assurance was delayed as requisite information for fulfillment of the assurance was called from various agencies of Ministry of Water Resources/State Governments.

State-wise Details of expenditure incurred yearwise on desilting & maintenance

		No. of			,	Year wis	se Expend	iture for	desilting &	mainten	ance of da	ms (Rs
SI. No.	State	dams considere d	2005	-06	2006-	-07	2007	-08	2008	-09	2009-	10
		u	Desilting	Maint.	Desilting	Maint.	Desilting	Maint.	Desilting	Maint.	Desilting	Maint.
1	ASSAM	2						0.48		2.42		
2	ARUNACHAL PRADESH	1				30.32		40.31		34.79		
	CHHATTISGAR					871.0		1843.2		3338.9		
3	Н	227				5		6		4		1686
4	GOA	5				64.17		95.75		112.93		20.00
						1835.		2814.4		2516.5		
5	GUJARAT	353				2		5		3		
	HIMACHAL			1287.8		1741.		1614.4		1835.7		
6	PRADESH	6		4		6		8		6		
	JAMMU &					128.4						
7	KASHMIR	2		162.8		6		198.89		151.03		
						765.5						
8	JHARKHAND	23		774.15		1		780.03		2.49		
9	KERALA	16		50.3		9.07		74.47		40.48		
	MAHARASHTR			6675.8		4233.		3616.2		3159.5		
10	Α	58		6		6		9		6		

11	MANIPUR	2	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil		
12	MEGHALAYA	Nil						No	ot relevent	as no dan	ns	
13	NAGLAND	1						Nev	v Dam,No r	naintenai	nce	
				1577.3						2020.7		
14	ORISSA	155		4		1556.2		1996.2		5		
								1279.1		2730.2		
15	PUNJAB	1				1744.2		3		4		47.13
16	SIKKIM	2		85.91		189.53		121.12		76.38		
				2495.7				3012.4		1019.9		123.4
17	TAMIL NADU	85		7		2566.3		2		8		3
18	TRIPURA	1				3.1		0.37		4.9		
	UTTARAKHAN											
19	D	9		298.13		295.77		317.9		520.25		
20	WEST BENGAL	32				107.07		44.13		77.3		
	UTTAR							1191.0		1202.6		
21	PRADESH	67	1	347.15	7.28	671.83		1	13.25	5		54.71
	ANDHRA			3427.3				4207.7		3673.8		4808.
22	PRADESH	161		5	28.62	4226.7	8.59	5	13.92	1		2
23	CHANDIGARH	1								13.8		9.57
	ANDAMAN &											
24	NICOBAR	9						117.88		60.62		87.25
25	PUDUCHERRY	Nil						No	t relevent	as no dan	ns	
	LAKSHADWEE											
26	Р	Nil	Not relevent as no dams									
27	DAMAN & DIU	Nil						No	ot relevent	as no dan	ns	

28	NEW DELHI	Nil	Not relevent as no dams										
29	HARYANA	Nil	Not relevent as no dams										
30	MADHYA												
	PRADESH												
												177.0	
	Major Project	8	Nil	213.13	Nil	322.71	Nil	314.32	Nil	238.46		5	
	Medium											206.3	
	Project	104	Nil	169.39	Nil	163.46	Nil	254.04	Nil	229.19		9	
												462.6	
	Minor Project	3358	Nil	209.25	220.38	479.18	219.19	825.16	228.87	484.73	138.11	0	
												524.3	
31	Rajasthan	29								423.87		2	
32	Karnataka			1161.7	'	2709.9		1614.		1864.3			
52		48		3		2709.9		5		1004.5			
22	D.1			66.07		42.54		F2 00		42.4		111.	
33	Bihar	20		66.07		12.51		53.09		43.1		2	
34	Mizoram	9	5.51	8.1	8.26	9.4	7.42	9.7	9.96	10.35	10.28	10.3	
35	Dadar &		As now MDLD 2000. No laws alone										
33	Nagar Haveli		As per NRLD-2009, No large dam										

ANNEXURE - II

The details of expenditure incurred on desilting and maintenance of dam during the last three years and current year; year wise and damwise.

ASSAM STATE

(Rupees in lakh)

SI.	Name of Dam	Ye	ar wise Expenditu	Remarks		
No.		2005-06	2006-07	2007-08	2008-09	
1	Khandong Dam			0.48	0.44	NEEPC ltd., Shillong
2	Umrong Dam			0.00	1.98	NEEPC Itd., Shillong
	Total			0.48	2.42	

The details of expenditure incurred on desilting and maintenance of dam during the last three years and current year; year wise and damwise.

ARUNACHAL PRADESH STATE

(Rupees in lakh)

SI.	Name of Dam	Yea	ar wise Expenditure	Remarks			
No.		2005-06	2006-07	2007-08	2008-09		
1	Ranganadi Dam		30.32	40.31	34.79	NEEPC ltd., Shillong	
	Total		30.32	40.31	34.79		

GOA STATE

The details of expenditure incurred on maintenance of dam during the last three years and current year; year wise and dam-wise.

(Rupees in lakh)

SI.	Name of Dam		Year wise Ex	penditure in Rs	. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	2009-10	
1	Salauli		42.50	49.36	69.10	8.60	up to May, 2009
2	Anjunen		12.48	31.92	25.83	7.63	April & May 2009
3	M.I.Tank, Chapoli		9.19	14.47	18.00	3.77	up to 30/06/2009
4	M.I.Tank, Amthane	Nil	Nil	Nil	Nil	Nil	
5	M.I.Tank, Panchawadi	Nil	Nil	Nil	Nil	Nil	
	Total		64.17	95.75	112.93	20.00	

GUJARAT STATE

The details of expenditure incurred on desilting of dam during the last three years and current year; year wise and dam-wise.

(Rupees in lakh)

SI.	Name of Dam	Ye	ear wise Expenditu	re in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
1	Koliyahill		13.98	0.00	0.00	
2	Kalaghigha		0.00	0.65	0.00	
3	Kaswati		0.00	1.22	0.00	
4	Godhatad		0.00	0.80	0.00	
5	Nirona		0.00	0.13	0.00	
6	Nara		0.00	1.09	0.00	
7	Suvi		0.00	0.00	0.00	
8	Gajod		0.00	0.00	0.00	
9	Balachod		1.30	0.00	0.00	
10	Balapar		1.46	0.00	0.00	
11	Burkhan		0.28	0.00	0.00	
12	Butta		0.51	0.00	0.00	
13	Gohelo		0.48	0.00	0.00	
14	Kadoli		0.74	0.00	0.00	
15	Kapadisar		0.32	0.00	0.00	
16	Kharua	•••	0.40	0.00	0.00	
17	Kuvapaddhar		0.49	0.00	0.00	
18	Nalia		0.56	0.00	0.00	
19	Naniber		0.59	0.00	0.00	
20	Piyoni	•••	0.33	0.00	0.00	
21	Sanosara		0.48	0.00	0.00	
22	Sarguala		0.89	0.00	0.00	
23	Ustiva	•••	0.29	0.00	0.00	
24	Vamoti		0.32	0.00	0.00	
25	Vayor		0.30	0.00	0.00	

26	Rakhadi		0.49	0.00	0.00	
27	Satapar		0.30	0.00	0.00	
28	Varsamedi		0.38	0.00	0.00	
29	Amarapar	•••	0.17	0.00	0.00	
30	Bambhanka	•••	0.17	0.00	0.00	
31	Godadhro	•••	0.15	0.00	0.00	
32	Jadasa		0.17	0.00	0.00	
33	Janan	•••	0.30	0.00	0.00	
34	Ratanpar		0.17	0.00	0.00	
35	Dhaneti	•••	0.48	0.00	0.00	
36	Zuran	•••	0.47	0.00	0.00	
37	Baukha		0.19	0.00	0.00	
38	Ratiya	•••	0.24	0.00	0.00	
39	Nattarkui	•••	0.17	0.00	0.00	
40	Jamara		0.22	0.00	0.00	

GUJARAT STATE CONTINUED

The details of expenditure incurred on desilting of dam during the last three years and current year; year wise and dam-wise.

SI.	Name of Dam	Yo	ear wise Expenditu	Remarks	Remarks		
No.		2005-06	2006-07	2007-08	2008-09		
41	Ler		0.14	0.00	0.00		
42	Paddar		0.07	0.00	0.00		
43	Rudramata		0.41	0.00	0.00		
44	Baranda		0.32	0.00	0.00		
45	Bhekhado		0.47	0.00	0.00		
46	Kanoj		0.16	0.00	0.00		
47	Maniyara		0.47	0.00	0.00		
48	Darasadi		0.16	0.00	0.00		

49	Dedhiya		0.28	0.00	0.00	
50	Dhunai		0.33	0.00	0.00	
51	Faradi		0.65	0.00	0.00	
52	Filon		0.24	0.00	0.00	
53	Godalakh		0.32	0.00	0.00	
54	Godadiya		0.31	0.00	0.00	
55	Goniyasar		0.24	0.00	0.00	
56	Kharod		0.76	0.00	0.00	
57	Kotadi	•••	0.17	0.00	0.00	
58	Ludva		0.32	0.00	0.00	
59	Mamaymora		0.17	0.00	0.00	
60	Mapar	•••	0.23	0.00	0.00	
61	Punadi		0.28	0.00	0.00	
62	Rajada		0.49	0.00	0.00	
63	Wandh		0.32	0.00	0.00	
64	Vanothi		0.48	0.00	0.00	
65	Vengadi		0.63	0.00	0.00	
66	Vujaysagar		1.49	0.00	0.00	
67	Kanzara		0.31	0.00	0.00	
68	Khengarasagar		1.11	0.00	0.00	
69	Fot		0.33	0.00	0.00	
70	Bhadreshwar		0.59	0.00	0.00	
71	Chhasara		0.56	0.00	0.00	
72	Fachariya		0.10	0.00	0.00	
73	Hatadi		0.10	0.00	0.00	
74	Sirai		0.48	0.00	0.00	
75	Devsar		0.12	0.00	0.00	
76	Kharadiya		0.26	0.00	0.00	
77	Bela		0.17	0.00	0.00	
78	Fatehgadh		0.33	0.00	0.00	
79	Jadavas		0.17	0.00	0.00	
80	Jatawada		0.17	0.00	0.00	
81	Lilpar 1		0.29	0.34	0.00	
82	Lilpar 2		0.49	0.00	0.00	
83	Lodrani		0.34	0.00	0.00	
84	Mouvana		0.14	0.00	0.00	
85	Sanva		0.27	0.00	0.00	

GUJARAT STATE CONTINUED

The details of expenditure incurred on desilting of dam during the last three years and current year; year wise and dam-wise.

(Rupees in lakh)

SI.	Name of Dam	Y	ear wise Expenditur	re in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
86	Matoda		0.00	1.95	0.00	
87	Sarkitimadi		0.00	4.90	0.00	
88	Vagadi		0.00	3.62	0.00	
89	Bhemapur		0.00	1.00	0.00	
90	Sabalwad		0.00	3.55	0.00	
91	Dotad		0.00	1.50	0.00	
92	Abhapur		0.00	0.95	0.00	
93	Borsi		0.00	3.45	0.00	
94	Digio		0.00	8.48	0.00	
95	Valren		0.00	3.51	0.00	
96	Lakhiya		0.00	1.30	0.00	
97	Timba		0.00	6.10	0.00	
98	Simleti		0.00	3.93	0.00	
99	Mota Kotada		0.00	1.29	0.00	
100	Simleti		0.00	0.00	5.91	
101	Dachka		0.00	0.00	4.92	
102	Shangal		0.00	6.35	0.00	
103	Mota Pipodra		0.00	2.24	0.00	
104	Vanzara		0.00	0.05	0.76	
105	Chhota Bambodra		0.00	3.24	0.46	
106	Rayaniya		0.00	4.46	0.00	
107	Umari		0.00	2.34	0.14	
108	Mankadi		0.00	2.32	0.00	
109	Sandhosi		0.00	0.06	0.63	
110	Soisanda		0.00	0.58	0.47	
111	Maneknath		0.00	1.22	0.38	

112	Hadad		0.00	1.26	0.00	
113	Miravas		0.00	3.02	0.24	
114	Pavthinala		0.00	1.07	0.03	
115	Vagdakyari	•••	0.00	1.70	1.07	
116	Motipura	•••	0.00	0.07	0.06	
117	Pithgajipur		0.00	2.05	0.00	
118	Balundra	•••	0.00	3.45	0.00	
119	Diwaniya		0.00	8.48	1.35	
	Total	0.00	44.03	93.72	16.42	

GUJARAT STATE CONTINUED

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SI.	Name of Dam	Ye	ear wise Expenditu	Remarks		
No.		2005-06	2006-07	2007-08	2008-09	
1	Wasna Barage		55.49	75.33	76.05	
2	Damanganga	•••	101.85	179.98	202.38	
3	Kadna	•••	150.00	109.50	43.00	
4	Bhadar(P)	•••	52.00	55.00	40.00	
5	Machhannala	•••	11.00	12.00	10.00	
6	Kabutaeri	•••	4.50	6.00	15.00	
7	Kali-II	•••	6.50	7.00	5.00	

8	Patadungri		5.60	5.80	10.42	1
9	Umaria	•••	3.95	4.14	3.64	
10	Wankkshwar		4.70	5.10	3.50	
11	Edalwada		7.05	4.00	7.85	
12	Kakarapar Dam	•••	37.57	150.00	320.00	
13	Panam Dam	•••	33.53	60.51		
14	Hadaf	•••	46.45	19.49		
15	Karad	•••	51.54	30.00		
16	Dantiwada	•••	263.44	260.18	259.88	
17	Saraswati Barrage	•••			2.20	
18	Sipu Dam	•••	38.75	33.01	29.87	
19	Mukteshwar	•••	19.80	15.77	13.45	
20	Shetrunji	•••	15.66	13.85	23.88	
21	Rajawal	***	8.51	11.00	4.53	
22	Kharo	***	3.77	5.42	20.96	
23	Lakhanka	***	1.62	16.68	6.53	
24	Hamirpara	***	1.52	12.30	2.40	
25	Dhrufad	***	6.87	3.67		
26	Amipur	***	4.20	3.31	2.80	
27	Hiran-II		6.44	5.47		
28	Jhanjeshra	•••	0.37	1.02		
29	Uben		1.35	0.72		
30	Ambajal		4.12	3.67	0.79	
31	Munjiasar			1.51		
32	Hiran-I		4.27	3.02		
33	Khodiyar		6.26	7.03	0.19	
34	Shingoda			0.19		
35	Kalindri			1.37		
36	Vadia			0.31		
37	Madhuvanti	•••		1.59		
38	Bagad	•••	2.86	6.28	0.23	
39	Bhimdad			•••	3.74	
40	Dhaturwadi		2.32	2.70		

GUJARAT STATE CONTINUED

SI.	Name of Dam		Year wise Expen	diture in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
41	Ghelo(I)/Ghelo(S)		1.06		0.07	
42	Goma		0.50	1.15	1.20	
43	Kalubhar		1.10	1.50	1.75	
44	Khambhada				0.56	
45	Limbali		1.02			
46	Machhundri		1.22	5.58	1.78	
47	Malan		4.81	2.50	0.67	
48	Malagadh			•••	1.66	
49	Malpara		0.05	1.05	1.35	
50	Raidy		1.38	3.90	2.75	
51	Ranghola		0.80	1.10	1.55	
52	Raval		1.72	5.33	6.45	
53	Rajki		3.21	4.00		
54	Shell dedumal		6.51	7.60	2.00	
55	Sukhbhadar		0.85	1.85		
56	Surajwadi		2.74	2.99	1.39	
57	Ukai dam		112.40	200.06	121.43	
58	Ver II Dam		2.87	12.38	12.83	
59	Lakhigam Dam		4.17	0.80	2.31	
60	Doswada dam			0.37		
61	Jhuj dam		6.17	5.15		
62	Kelia Dam		2.58		13.24	
63	Bhabhar		1.28	1.61	1.51	
64	Jogpura		1.27	1.60	1.50	
65	Khandi		1.29	1.62	1.52	
66	Nalej		0.75	0.92	0.91	

67	Zer		0.74	0.92	0.91	
68	Jamli		0.71	•••		
69	Amalwant		0.93	0.85	0.85	
70	Dhariawala	•••	0.82	0.96	0.88	
71	Dhanora		0.14	0.25	0.19	
72	Haripura		0.18	0.18	0.09	
73	Muwal		1.57	1.55	1.61	
74	Shree Porlimbi		0.60	1.32	0.84	
75	Dharoki		0.11	0.11	0.14	
76	Dhingalwada			92.70	2.60	
77	Dhariya		14.40			
78	Vavkundali	•••	•••	•••	6.00	
79	Cholavada				2.00	
80	Dhanol				2.00	
82	Sampa		14.40	96.70	10.80	
83	Titodi		0.80			

GUJARAT STATE CONTINUED

SI.	Name of Dam		Remarks			
No.		2005-06	2006-07	2007-08	2008-09	
84	Suki		0.54			
85	Koliyahill		0.35	•••	•••	
86	Nandaka		0.30			
87	Tadki		0.43	•••	•••	
88	Sagtala		0.30		•••	
89	Amalimenpur	•••	0.35			

90	Gudhwel		0.34			
91	Karjan		5.28	14.22	8.65	
92	Utavali Gunda		0.44	2.44	0.71	
93	Kaniyad		0.54	0.70	0.26	
94	Hanol		0.86	0.73	0.57	
95	Pingli		0.21	1.54	0.06	
96	Vadi			10.39		
97	Thebi			9.54		
98	Dhatarwadi II			0.37	0.37	
99	Medhacreala				0.44	
100	Meghel T.R.		0.44	3.00	1.00	
101	Vrajami R.R.		1.20	2.00	0.80	
102	Khijadia Dhunvav			32.32	21.85	
103	Sarmat			0.49	•••	
104	Nikol Bandhara		1.90	1.15		
105	Vasoj T.R.		3.50			
106	Garibpura R.R.		0.10	0.10		
107	Samadhiyala R.R.			0.45		
108	Khada Bandhara			0.86		
109	Barda Bandhara				5.45	
110	Bhadar(S)		47.65	7.55	28.81	
111	Moj	•••	8.84	4.87	3.86	
112	Venu-II		4.70	0.19	3.35	
113	Sankroli	•••	0.41	0.06	3.22	
114	Phophal	•••	4.97	0.53	7.10	
115	Demi-I	•••	5.36	0.15	2.74	
116	Aji-l		1.07	0.04	0.13	
117	Aji-II		6.53	1.63	7.99	
118	Aji-III	•••	4.02	1.46	16.70	
119	Bangawadi	•••	6.33	0.03	1.18	
120	Nyari-II		11.09	0.28	3.02	
122	Phophal-II	•••	7.37	0.88	0.02	
123	Und-III	•••	0.85	0.42	2.37	
124	Brahmani		18.06	0.98	12.64	

GUJARAT STATE CONTINUED

SI.	Name of Dam		Year wise Expenditu	re in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
	Wadhwan					
125	Bhogavo-I	***	4.17	0.69	6.54	
	Wadhwan					
126	Bhogavo-II	•••	1.67	0.41	1.31	
127	Limbadi Bhogavo		10.67	5.21	6.53	
128	Vansal		10.34	0.06	0.61	
129	Demi-II		6.15	4.86	4.52	
130	Dhari		1.02	0.30	20.58	
131	Machhu-I		20.04	11.37	19.39	
132	Machhu-II		12.62	9.83	5.19	
133	Ghodadhroi	•••	2.30	9.12	1.04	
134	Chhaparwadi-I	•••	1.10	0.44	1.06	
135	Chhaparwadi-II		9.44	9.44	2.95	
136	Karmal		2.46	3.98	0.14	
137	Ishwariya		0.79	0.44	0.06	
138	Gondali		1.89	0.79	3.34	
139	Phaddang Bati		1.26	0.05	0.12	
140	Nimbhani		6.18	0.77	1.18	
141	Morasl		1.71	0.42	0.86	
142	Saburi		0.05	0.06	1.02	
143	Falku		4.27	11.30	1.49	
144	Sasoi		2.07	1.96	5.73	
145	Panna		0.01	0.02	0.21	
146	Ghee		0.26	0.37	0.21	
147	Fulzer-II		0.01	0.07	0.27	

148	Rangmati		1.53	0.40	0.43	
149	Fulzer-I		2.51	0.89	5.95	
150	Sapada		0.02	0.05	2.13	
151	Und-I	•••	13.51	1.31	15.22	
152	Vartu	•••	1.83	0.25	1.63	
153	Sonmati		6.52	0.37	1.02	
154	Dai-Minsar	•••	0.96	0.05	0.53	
155	Sorthi	•••	0.51	1.01	3.86	
156	Khoda Pipar	•••	0.59	0.17	0.43	
157	Sani	•••	3.49	0.86	3.70	
158	Shedha Bhadthari	•••	0.32	0.27	1.35	
159	Kankavti		1.49	1.75	1.13	
160	Vadisang		0.15	1.59	1.16	
161	Rupavati	•••	0.56	0.24	0.08	
162	Sindhani		0.49		0.47	
163	Lalpari		1.61	3.82	7.76	
164	Veri		0.35	0.47	0.11	
165	Vachhapari		0.17	1.79	0.80	
166	Vijarkhi	•••	0.22	3.35	2.85	
167	Kalaghigha		0.00	0.00	3.54	
168	Kaswati	•••	0.00	0.00	4.83	
169	Godhatad	•••	0.00	0.00	1.34	
170	Nirona		0.00	0.00	2.84	

GUJARAT STATE CONTINUED

SI.	·						Remarks
No.		2005-06	2006-07	2007-08	2008-09		
171	Nara		0.00	0.00	0.21		
172	Suvi		0.00	0.00	5.21		
173	Gajod		0.00	0.00	3.98		
174	Balachod		0.00	0.40	0.00		

175	Balapar		0.00	0.00	0.00	
176	Burkhan		0.00	0.00	0.00	
177	Butta		0.00	0.00	0.00	
178	Gohelo		0.00	1.20	0.00	
179	Kadoli		0.00	0.00	0.00	
180	Kapadisar		0.00	0.00	0.00	
181	Kharua		0.00	0.00	0.00	
182	Kuvapaddhar		0.00	0.00	0.00	
183	Nalia		0.00	0.00	0.00	
184	Naniber		0.00	0.00	0.00	
185	Piyoni		0.00	1.20	0.00	
186	Sanosara		0.00	0.00	0.00	
187	Sarguala		0.00	0.00	0.00	
188	Ustiva		0.00	0.00	0.00	
189	Vamoti		0.00	0.00	0.00	
190	Vayor		0.00	0.00	0.00	
191	Rakhadi		0.00	0.00	0.00	
192	Satapar		0.00	0.00	0.00	
193	Varsamedi		0.00	0.00	0.00	
194	Amarapar		0.00	0.00	0.00	
195	Bambhanka		0.00	0.00	0.00	
196	Godadhro		0.00	0.00	0.00	
197	Jadasa		0.00	0.00	0.00	
198	Janan		0.00	0.00	0.00	
199	Ratanpar		0.00	0.00	0.00	
200	Dhaneti		0.00	0.00	0.00	
201	Zuran		0.00	0.00	0.00	
202	Baukha		0.00	0.00	0.00	
203	Ratiya		0.00	0.00	0.00	
204	Nattarkui		0.00	0.00	0.00	
205	Kyanpar		0.00	0.00	0.00	
206	Jamara		0.00	0.00	0.00	
207	Ler		0.00	0.00	0.00	
208	Paddar	•••	0.00	0.00	0.00	
209	Rudramata		0.00	0.00	0.00	
210	Baranda	•••	0.00	0.00	0.00	
211	Bhekhado	•••	0.00	0.00	0.00	
212	Kanoj		0.00	0.00	0.00	
213	Maniyara	•••	0.00	0.00	0.00	

214	Darasadi	•••	0.00	0.00	0.00	
215	Dedhiya	•••	0.00	0.00	0.00	

GUJARAT STATE CONTINUED

SI.	Name of Dam		Year wise Expenditu	ıre in Rs. Lakhs		Remarks	Remarks
No.		2005-06	2006-07	2007-08	2008-09		
216	Dhunai		0.00	0.00	0.00		
217	Faradi		0.00	0.00	0.00		
218	Filon		0.00	0.00	0.00		
219	Godalakh		0.00	0.00	0.00		
220	Godadiya		0.00	0.00	0.00		
221	Goniyasar		0.00	0.00	0.00		
222	Kharod		0.00	0.00	0.00		
223	Kotadi		0.00	0.00	0.00		
224	Ludva		0.00	0.00	0.00		
225	Mamaymora		0.00	0.00	0.00		
226	Mapar		0.00	0.00	0.00		
227	Punadi		0.00	0.00	0.00		
228	Rajada		0.00	0.00	0.00		
229	Wandh		0.00	0.00	0.00		
230	Vanothi		0.00	0.00	0.00		
231	Vengadi		0.00	0.00	0.00		
232	Vujaysagar		0.00	0.00	0.00		
233	Kanzara		0.00	0.00	0.00		
234	Khengarasagar		0.00	0.00	0.00		
235	Fot		0.00	0.00	0.00		
236	Bhadreshwar		0.00	0.00	0.00		
237	Chhasara		0.00	0.49	0.00		
238	Fachariya		0.00	0.00	0.00		

239	Hatadi	 0.00	0.00	0.00	
240	Sirai	 0.00	0.00	0.00	
241	Devsar	 0.00	0.00	0.00	
242	Kharadiya	 0.00	0.00	0.00	
243	Bela	 0.00	0.00	0.00	
244	Fatehgadh	 0.00	0.00	0.00	
245	Jadavas	 0.00	0.00	0.00	
246	Jatawada	 0.00	0.00	0.00	
247	Lilpar 1	 0.00	0.34	0.00	
248	Lilpar 2	 0.00	0.00	0.00	
249	Lodrani	 0.00	0.00	0.00	
250	Mouvana	 0.00	0.00	0.00	
251	Sanva	 0.00	0.00	0.00	
252	Chang	 0.00	0.26	0.00	
253	Andhochani	 0.00	0.00	0.00	
254	Chavadaka	 0.00	0.00	0.00	
255	Paradiya	 0.00	0.00	0.00	
256	Bandi	 0.00	0.00	6.87	
257	Junachay	 0.00	0.00	3.22	
258	Javaharnagar	 0.00	0.99	0.00	
259	Jamkunriya	 0.00	0.00	0.03	
260	Gelda	 0.00	0.00	0.34	

GUJARAT STATE CONTINUED

SI.	Name of Dam		Remarks			
No.		2005-06	2006-07	2007-08	2008-09	
261	Shahpur		0.00	1.14	0.00	
262	Ogan		0.00	0.00	0.40	
263	Bilwaniya		0.00	5.14	0.00	

264	Matoda		0.00	2.56	1.75	1
265	Sarkitimadi		0.00	12.03	5.47	
266	Vagadi		0.00	12.20	7.85	
267	Bhemapur		0.00	6.70	3.46	
268	Sabalwad		0.00	7.75	0.00	
269	Dotad		0.00	2.00	0.50	
270	Abhapur		0.00	5.52	2.83	
271	Borsi		0.00	19.00	9.73	
272	Digio	•••	0.00	18.69	0.21	
273	Valren		0.00	5.60	0.00	
274	Lakhiya	•••	0.00	3.21	1.89	
275	Motakannhariya		0.00	9.46	13.01	
276	Timba	•••	0.00	48.04	26.96	
277	Simleti		0.00	39.71	35.12	
278	Mota Kotada	•••	0.00	45.10	22.05	
279	Virpur		0.00	12.63	110.40	
280	Rani		0.00	0.00	6.87	
281	Choriwad		0.00	0.00	3.46	
282	Kalakhetra		0.00	0.00	5.36	
283	Kundol		0.00	0.00	6.99	
284	Timba		0.00	0.00	7.00	
285	Simleti		0.00	0.00	4.15	
286	Dachka		0.00	0.00	0.00	
287	Kaliyakuva		0.00	0.00	0.00	
288	Mota Kotada		0.00	0.00	5.48	
289	Amlai		0.00	0.00	3.70	
290	Sarkitimadi		0.00	0.00	6.82	
291	Shangal		0.00	0.00	0.00	
292	Khokhala		0.36	1.45	4.09	
293	Shaveli		0.00	0.32	8.02	
294	Bhatsar		0.00	0.00	0.63	
295	Vaghel	•••	0.00	0.45	0.00	
296	Sarval	•••	0.00	2.91	0.00	
297	2702		0.00	12.90	6.34	
298	2245		0.31	25.63	3.80	
299	4702		0.00	16.83	4.93	
300	Raniporda		2.39	7.45	0.00	
301	Matewal		1.35	1.73	0.00	
302	Waghaoli	•••	0.45	2.09	0.00	

30	3 Savi	•••	0.56	2.71	3.09	
30	4 Waglas		0.51	7.74	3.34	
30	5 Gadedya		0.12	5.94	0.00	

GUJARAT STATE CONTINUED

SI.	Name of Dam		Year wise Expendi	ture in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
306	Bhamariya		0.13	4.70	0.00	
307	Jetool		0.18	4.87	0.00	
308	Bhagyamuwada	•••	0.11	5.23	0.00	
309	Debhan	•••	0.10	5.72	0.00	
310	Khala	•••	0.14	5.74	0.00	
311	Koydam	•••	1.23	5.82	0.00	
312	Thol	•••	0.50	0.92	0.28	
313	Nindardi	•••	0.80	3.40	0.00	
314	Chandrasan	•••	0.18	0.00	0.00	
315	Mota Pipodra	•••	0.47	14.95	1.20	
316	Vanzara	•••	0.00	17.90	1.76	
317	Chhota Bambodra	•••	1.27	4.75	7.31	
318	Rayaniya	•••	0.01	0.88	0.00	
319	Umari	•••	1.46	5.26	7.51	
320	Mankadi	•••	0.00	1.59	2.54	
321	Sandhosi		0.00	2.13	4.77	
322	Soisanda	•••	0.64	10.38	9.56	
323	Maneknath		0.96	8.57	4.84	
324	Hadad		0.01	16.15	0.57	
325	Miravas	•••	0.00	11.57	0.60	
326	Pavthinala		0.01	8.03	6.78	
327	Vagdakyari	•••	1.50	13.21	5.90	

	Total	0.00	1791.14	2720.73	2500.11	
	T					
353	Dahroi		145.00	120.00	140.00	
352	Panchyat irrig.circle Rajkot		0.00	0.00	0.00	
351	Varansi		0.00	0.00	0.00	
350	Lank		0.00	0.00	0.00	
349	Meshwo		37.79	27.75	24.02	
348	Harnav	•••	0.43	0.00	5.90	
347	Vaidy	•••	44.48	11.32	16.33	
346	Mazam	•••	7.52	13.91	26.30	
345	Guhai		0.24	0.00	6.81	
344	Hathmati		0.33	0.35	0.36	
343	Watrak		22.20	39.57	153.50	
342	Deo		31.39	32.88	25.06	
341	Rami		0.06	0.00	7.15	
340	Heran		0.00	0.00	0.00	
339	Sukhi		28.15	12.14	13.21	
338	Hathidra		0.94	47.02	5.92	
337	Diwaniya		2.46	30.99	12.56	
336	Balundra		2.58	21.97	2.92	
335	Zazarwa		1.47	15.02	4.46	
334	Dholiya		1.67	7.29	22.66	
333	Sonwadi		1.57	2.92	3.83	
332	Nichio Bandh		1.43	9.89	0.25	
331	Khara		1.30	3.84	3.72	
330	Kaalimati		2.15	15.49	6.62	
328 329	Motipura Pithgajipur		0.00 1.58	5.73 18.88	2.94 19.98	

HIMACHAL PRADESH STATE

SI.	Name of Dam	Remarks				
No.		2005-06	2006-07			
1	Baira Siul	90.88	124.90	59.65	16.01	NHPC

2	Chamera I	78.19	119.71	95.45	115.62	NHPC
3	Chamera II	76.42	92.02	47.56	37.18	NHPC
4	Bhakra	35.53	121.62	44.70	33.23	BBMB, Chandigarh
5	Pandoh	877.15	933.38	1087.29	1430.00	BBMB, Chandigarh
6	Pong	128.94	349.98	279.83	203.73	BBMB, Chandigarh
	Total	1287.11	1741.61	1614.48	1835.77	

No expenditure has been incurred for disilting of Bhakra & Pong reservoir. However the expenditure incurred on account of maintenance of Dams(including expenditure on desilting in case of Pandoh reservoir) under BBMB control.

JAMMU & KASHMIR STATE

SI.	Name of Dam	Remar	rks				
No.		2005-06	2006-07	2007-08	2008-09		
1	Salal	162.80	128.46	170.44	100.30	NHP	ý
2	Dulhasti	0.00	0.00	28.45	50.73	NHP	Ċ
	Total	162.80	128.46	198.89	151.03		

JHARKHAND STATE

SI.	Name of Dam	•	Year wise Expendit	ure in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
1	Tilaiya	13.68	15.74	28.90		Details furnished by Domodhar Vally Corporation
2	Konar	9.82	11.68	29.91		do
3	Maitahon	528.09	615.36	607.54		do
4	Panchet	43.11	66.24	91.15		do
5	Tenughat Dam,	2.76	5.59	3.97		
6	Lotia Dam	0.35	0.89	1.25		
7	Boudha Dam	0.38	0.39	0.26		
8	Dulaki Dam	0.22	0.23	0.31		
9	Hiru Dam	0.26	0.39	1.19		
10	Gonda Dam	0.37	0.47	0.55		
11	Ghaghra Dam	0.54	0.85	1.26		
12	Jamunia Dam	0.33	0.30	0.39		
13	Barhi Dam	0.40	0.17	0.20		
14	Baksa Dam	6.05	21.68	2.00		
15	Anjanwa Dam	1.94	17.17	1.00		
16	Jaipur Dam	0.15	0.31	0.40	0.35	
17	Masaria Dam	0.31	0.31	0.40	0.24	
18	Katri Dam	0.30	0.51	0.75		
19	Baranadi Dam				0.80	
20	Kairabani Dam				1.10	
21	Diggal Pahari Dam	9.72				
22	Jenasai Dam	105.85	2.08			
23	Torlow Dam	49.52	5.15	8.60		
	Total	774.15	765.51	780.03	2.49	

KERALA STATE

The details of expenditure incurred on desilting & maintenance of dam during the last three years and current year; year wise and dam-wise.

(Rupees in lakh)

SI.	Name of Dam	Y	ear wise Expend	Remarks		
No.		2005-06	2006-07			
1	Peechi Dam	0.00	0.00	1.43	2.14	

The details of expenditure incurred on maintenance of dam during the last three years and current year; year wise and dam-wise.

SI.	Name of Dam	Y	ear wise Expen	diture in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
	KERALA STATE					Expenditure on desilting is NIL
1	Kuttiyadi Dam	0.00	0.00	13.32	1.98	
2	Pazhassi Barrage	0.00	0.00	0.00	1.36	
	Malampuzha					
3	Dam	0.00	0.00	0.00	0.00	
4	Mangalam Dam	0.00	0.00	0.00	0.00	
5	Pothundy Dam	0.00	0.00	4.39	18.10	
6	Chulliyar Dam	0.00	0.00	2.58	0.00	
7	Walayar Dam	0.00	0.00	0.00	6.18	
8	Meenkara Dam	0.00	0.00	0.00	0.00	
	Kanhirapuzha					
9	dam	15.97	5.47	21.23	1.00	
10	Neyyar Dam,	0.00	0.00	2.46	6.28	
11	Chimoni Dam	0.00	0.00	10.63	0.00	
12	Peechi Dam	16.49	0.00	0.00	0.00	

13	Vazhani Dam	0.00	0.00	0.00	0.00	
14	Pamba Barrage	0.00	0.00	0.00	1.83	
	Periyar Valley					
15	Barrage	17.84	3.60	18.43	1.61	
16	Kallada Dam	0.00	0.00	0.00	0.00	
	Total	50.30	9.07	74.47	40.48	

MAHARASHTRA STATE

The details are given by Maharashtra is on details of Expenditure on Maintence & Repairs of Dams and informed that given figure is approximate since separate account only a dam component is not maintained.

SI. No.	Name of Dam	Y	ear wise Expenditure	Remarks		
		2005-06	2006-07	2007-08	2008-09	
1	Gangapur	30.85	25.57	12.14	47.88	
2	Darna	37.93	28.09	13.74	32.26	
3	Kadva	14.41	20.99	19.25	8.10	
4	Mukane	0.00	0.00	2.50	36.10	
5	Palkhed	21.92	10.43	27.56	9.90	
6	Whaghad	0.82	6.63	10.26	3.57	

7	Karanjwan	20.23	14.52	30.80	12.68	
8	Ozarkhed	7.41	12.11	17.50	6.10	
9	Tisgoan	2.15	2.16	1.81	2.15	
10	Punegaon	115.63	4.16	5.34	5.75	
11	Chankapur	57.85	38.89	24.89	19.07	
12	Mula	32.00	49.00	60.00	62.00	
13	Bhandaradar	6.29	40.04	20.96	32.23	
14	Radhanagari	11.51	40.27	122.97	263.03	
15	Tulashi	17.14	44.15	19.22	39.62	
16	Krishna River Project	118.99	156.96	246.30	144.98	
17	Koyana River Project	27.47	37.05	14.79	12.26	
18	Krishna Canal	79.78	61.49	99.07	91.91	
19	Purna Project	3500.00	871.06	279.77	201.50	
20	Vishnupuri Project	224.32	107.04	72.54	64.47	
21	Upper Manar Project	189.98	315.48	288.98	286.05	
22	Bharaghar	45.35	42.03	31.80	41.75	
23	Khadakwasla	10.08	26.74	26.68	12.86	
24	Panshet	14.35	0.00	15.67	6.34	
25	Warasgaon	23.22	18.01	6.07	11.06	
26	Pawana	23.45	5.68	17.40	22.40	
27	Chasakaman	25.47	14.33	26.08	10.55	
28	Veer	75.85	7.47	40.20	80.16	
29	Bor	1.11	1.50	0.00	0.00	
30	Asholamendha	1.90	0.00	2.48	6.51	
31	Ghodazari	0.60	5.38	0.00	0.00	
32	Deena	0.00	0.00	0.00	6.19	
33	Ghod	28.43	13.44	12.77	10.12	
34	Yedagaon	18.38	34.86	19.93	24.42	
35	Wadaj	13.37	5.00	0.00	21.91	

MAHARASHTRA STATE CONTINUED

SI.	Name of Dam	Year	r wise Expenditur	e in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
36	Pimpalgaon Joge	0.00	14.98	14.82	17.86	
37	Manikdoh	28.34	29.52	14.99	0.00	
38	Dhom	39.89	27.79	10.49	30.13	
39	Kanher	7.61	39.66	25.26	24.40	
40	Hatnur	135.13	42.14	68.16	11.59	
41	Girna	39.20	56.26	57.13	63.37	
42	Nalganga	230.75	112.18	138.35	115.62	
43	Totladoh	79.88	62.46	65.14	86.77	
44	Pench Khairi	27.10	104.23	153.70	117.65	
45	Nand	2.25	22.48	143.24	105.21	
46	Itiadoh	309.36	452.11	389.27	216.47	
47	Bagh	59.99	271.89	252.13	170.84	
48	Kailisarar	9.00	8.98	17.27	12.03	
49	Paithan	11.40	17.47	52.29	13.96	
50	Ujjani(Bhima)	163.00	207.28	132.75	140.00	
51	Kal	41.57	85.19	47.45	24.25	
52	Surya	108.33	84.39	57.31	49.06	
53	Bhatsa	127.55	112.00	79.80	70.13	
54	Upper Wardha	0.00	5.96	9.94	0.00	
55	Majalgaon	190.74	198.05	156.63	135.45	
56	Manjara	170.87	165.75	103.19	87.81	
57	Terna	87.30	42.30	18.42	20.10	
58	Lower Terna	8.36	9.99	19.09	10.98	
	Total	6675.86	4233.59	3616.29	3159.56	

MANIPUR STATE

SI.							Remarks
No.		2005-06	2006-07	2007-08	2008-09		
1	Khoupum Dam						
2	Singda dam						
	Total						

MEGHALAYA STATE

(Rupees in lakh)

SI.	Name of Dam	,	Year wise Expenditur	e in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	

The reply recieved from O/o the CE, Public Works (Roads) Department, Meghalaya that there is no dams under maintenance of State Public Works Department.

NAGALAND STATE

SI.	Name of Dam		Year wise Expenditu	Remarks		
No.		2005-06	2006-07			
1	Doyang Dam					NEEPC Itd., Shillong

ORISSA STATE

The details of expenditure incurred on desilting of dam during the last three years and current year; year wise and dam-wise.

(Rupees in lakh)

SI.	Name of Dam		Year wise Expendi	Remarks		
No.		2005-06	2008-09			
1	Hirakud				529.77	

The details of expenditure incurred on maintenance of dam during the last three years and current year; year wise and dam-wise.

SI.	Name of Dam	Ye	ear wise Expenditu	ıre in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
1	Hirakud	616.68	711.38	823.15	416.85	
2	Gohira	3.95	2.11	6.67	5.67	
3	Talsara	11.33	6.12	8.82	4.44	
4	Sarafgarh	8.13	6.89	7.71	4.56	
5	Pitamahal	10.02	9.95	7.06	1.52	
6	Kansbahal	10.73	12.76	9.78	1.75	
7	Upper Suktel	0.00	8.00	0.00	1.00	
8	Hariharjore	0.00	0.00	0.00	0.00	
9	Sapua	0.00	1.15	11.07	0.00	
10	Derjang	3.40	6.97	16.22	21.24	
11	Ramial	3.00	4.20	6.00	6.50	
12	Dadaraghati	2.01	7.10	13.60	3.01	
13	Rengali	38.02	35.36	152.60	243.57	
14	Salandi, Hadagarh	20.95	33.28	55.68	35.48	
15	Remal	0.22	36.12	36.80	53.46	

16	Kanjhari	13.22	38.09	43.45	20.32	
17	Halaia	0.33	2.49	16.90	0.41	
18	Khadakhi	0.64	5.23	1.12	1.13	
19	Bankabal	11.69	0.58	1.47	25.34	
20	Sunei	5.96	19.91	17.39	11.54	
21	Kalo	2.08	0.49	1.49	1.47	
22	Dhanei	0.00	0.00	0.00	0.00	
23	Ghodahada	1.48	7.56	14.12	5.35	
24	Harabhangi	0.00	0.00	0.00	0.00	
25	Badanalla	0.00	0.00	0.00	0.00	
26	Bhanjanagar	3.32	0.00	0.00	0.00	
27	Sorada	2.95	9.03	5.40	0.00	
28	Daha	0.00	0.00	18.82	0.00	
29	Baghua	0.00	0.00	0.00	9.04	
30	Baghalati	0.00	0.00	0.00	0.00	

ORISSA STATE CONTINUED

SI.	Name of Dam	Y	Year wise Expenditure in Rs. Lakhs					
No.		2005-06	2006-07	2007-08	2008-09			
31	Budhabudhiani	0.00	0.00	0.00	0.00			
32	Kuanria	0.00	0.00	0.00	0.00			
33	Salia	0.00	0.00	0.00	0.00			
34	Dumerbahal	0.32	0.59	0.48	0.00			
35	Saipala	0.27	0.15	0.00	0.00			
36	Upperjonk	1.38	8.90	2.47	1.16			
37	Jharbandh	0.42	0.24	0.00	0.00			
38	Sundar	0.30	0.42	0.59	0.61			

39	Bhaskel	4.25	6.18	7.11	4.92	
40	Pillasalki	0.82	1.04	0.68	0.47	
41	Alikuan MIP	0.00	0.00	0.00	0.00	
42	Ardel MIP	0.00	0.00	2.00	3.00	
43	Arikul MIP	0.00	0.00	0.00	0.00	
44	Ashoknalla MIP	15.00	0.00	0.00	1.00	
45	Badabandha MIP	0.00	0.00	2.00	4.00	
46	Badajore MIP	0.00	0.00	15.00	7.00	
47	Baghua MIP	5.00	0.00	3.00	3.00	
48	Bagijharan MIP	0.00	0.00	10.00	6.00	
49	Balaskumpa MIP	0.00	0.00	9.00	0.00	
50	Banksal MIP	0.00	15.00	14.00	0.00	
51	Bautianalla MIP	0.00	0.00	0.00	0.00	
52	Bedapada MIP	0.00	0.00	0.00	1.00	
53	Behera MIP	0.00	0.00	5.00	12.00	
54	Benikpur MIP	0.00	0.00	0.00	0.00	
55	Bhagirijhola MIP	0.00	0.00	0.00	5.00	
56	Bhallughai MIP	0.00	0.00	0.00	0.00	
57	Bhaluguda MIP	8.00	0.00	7.00	4.00	
58	Bhetabar MIP	20.00	3.00	3.00	6.00	
59	Bhitribediguda MIP	0.00	0.00	0.00	0.00	
60	Chhamundia MIP	0.00	0.00	0.00	0.00	
61	Chheteinjore MIP	25.00	17.00	0.00	0.00	
62	Damsal MIP	0.00	0.00	0.00	1.00	
63	Dasamantapur MIP	0.00	10.00	2.00	3.00	
64	Debijhara MIP	0.00	0.00	0.00	0.00	
65	Deojharan MIP	0.00	0.00	10.00	0.00	
66	Dhulipaunsia MIP	0.00	0.00	0.00	3.00	
67	Domkutch MIP	20.00	0.00	0.00	15.00	
68	Dumerbahal MIP	0.00	0.00	0.00	0.00	
69	Ganianalla MIP	0.00	0.00	0.00	15.00	
70	Garh MIP	0.00	0.00	1.00	0.00	

ORISSA STATE CONTINUED

SI.	Name of Dam	Y	ear wise Expendit	ure in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
71	Gayapathar MIP	0.00	0.00	1.00	5.00	
72	Ghagara MIP	0.00	0.00	5.00	3.00	
73	Gundurposi MIP	0.00	0.00	0.00	1.00	
74	Gurlijore MIP	0.00	0.00	0.00	0.00	
75	Haguri MIP	0.00	0.00	0.00	5.00	
76	Hanumantia MIP	0.00	0.00	0.00	18.00	
77	Hanumantia MIP	0.00	0.00	0.00	2.00	
78	Hatianalla MIP	0.00	0.00	15.00	0.00	
79	Jagadala MIP	0.00	0.00	0.00	2.00	
80	Jaiagarh MIP	0.00	0.00	0.00	0.00	
81	Jambonalla MIP	0.00	0.00	0.00	6.00	
82	Jamunabandha MIP	0.00	12.00	0.00	3.00	
83	Jharanai MIP	0.00	0.00	0.00	0.00	
84	Jhumuka MIP	20.00	15.00	0.00	7.00	
85	Jodabadia MIP	0.00	0.00	1.47	2.00	
86	Juanria MIP	0.00	0.00	0.00	5.00	
87	Kalakala MIP	0.00	3.00	3.00	4.00	
88	Kalijodi MIP	0.00	0.00	0.00	0.00	
89	Kalimati MIP	0.00	0.00	5.00	5.00	
90	Kanganinalla MIP	0.00	0.00	0.00	0.00	
91	Kanheinalla MIP	0.00	0.00	0.00	0.00	
92	Kansabansa MIP	0.00	0.00	0.00	2.00	
93	Kanteisir MIP	0.00	0.00	0.00	7.00	
94	Karada MIP	0.00	0.00	0.00	3.00	

95	Karanjkote MIP	0.00	0.00	10.00	13.00	
96	Khajuria MIP	0.00	0.00	0.00	1.00	
97	Khandijharan MIP	7.00	0.00	0.00	0.00	
98	Khasabahal MIP	0.00	0.00	3.00	0.00	
99	Kodabahjal MIP	0.00	0.00	0.00	5.00	
100	Kodigam MIP	0.00	8.00	0.00	5.00	
101	Konheimunda MIP	0.00	0.00	4.00	3.00	
102	Koska MIP	0.00	0.00	0.00	2.00	
103	Kukurpeta MIP	10.00	0.00	0.00	0.00	
104	Kumbho MIP	0.00	0.00	0.00	2.00	
105	Kureijodi MIP	0.00	5.00	0.00	5.00	
106	Kusunpur MIP	0.00	5.00	4.00	5.00	
107	Laigam MIP	6.00	2.00	0.00	10.00	
108	Lakhaparbat MIP	0.00	0.00	1.50	6.00	
109	Lankagada MIP	0.00	0.00	2.00	0.00	
110	Laupal MIP	0.00	0.00	4.00	2.00	

ORISSA STATE CONTINUED

SI.	Name of Dam		Year wise Expend	iture in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
111	Laxmipur MIP	0.00	0.00	0.00	0.00	
112	Liard MIP	0.00	3.00	5.00	8.00	
113	Magamalla MIP	0.00	5.00	0.00	0.00	
114	Maharanisagar MIP	0.00	0.00	0.00	0.00	
115	Mahisanalla MIP	0.00	0.00	0.00	2.00	
116	Malkangir MIP	0.00	0.00	2.50	0.00	
117	Masinanalla MIP	0.00	0.00	0.00	0.00	
118	Mathanpal MIP	0.00	0.00	0.00	5.00	

119	Nareijani MIP	0.00	0.00	3.00	4.00	
120	Padampurnalla MIP	9.00	0.00	0.00	0.00	
121	Paitagam MIP	0.00	0.00	0.00	6.00	
122	Panaskhal MIP	0.00	0.00	0.00	2.00	
123	Panaspal MIP	0.00	0.00	5.00	0.00	
124	Parhal MIP	0.00	0.00	0.00	0.00	
125	Pausianalla MIP	0.00	0.00	0.00	7.00	
126	Pendrawan MIP	0.00	0.00	5.00	7.50	
127	Pipalnalla MIP	0.00	0.00	0.00	10.00	
128	Pokharia MIP	0.00	0.00	0.00	0.00	
129	Pratappur MIP	0.00	0.00	0.00	2.00	
130	Pujiladu MIP	0.00	8.00	0.00	0.00	
131	Raghubeda MIP	0.00	0.00	0.00	5.00	
132	Raijharan MIP	0.00	0.00	0.00	0.00	
133	Ramaguda MIP	0.00	0.00	0.00	6.00	
134	Randa MIP	0.00	0.00	0.00	2.00	
135	Rissia MIP	0.00	0.00	0.00	0.00	
136	Runugaon MIP	0.00	0.00	0.00	5.00	
137	Sanamachakandana MIP	0.00	0.00	0.00	3.00	
138	Sanasialinai MIP	0.00	0.00	5.00	0.00	
139	Sankundeswar MIP	0.00	0.00	0.00	0.00	
140	Sapua MIP	0.00	0.00	0.00	0.00	
141	Sarapa MIP	0.00	0.00	3.00	0.00	
142	Suhagi MIP	0.00	0.00	0.00	5.00	
143	Sunaghai MIP	0.00	0.00	0.00	0.00	
144	Talkhole MIP	29.00	0.00	16.50	0.00	
145	Tangarkana MIP	0.00	0.00	0.00	0.00	
146	Tenar MIP	0.00	0.00	0.00	6.00	
147	Tikarpada MIP	0.00	6.00	5.00	0.00	
148	Tikilipada MIP	0.00	0.00	0.00	0.00	
149	Indravati	51.63	19.23	40.66	17.18	
150	Podagada	14.92	3.03	8.73	2.59	

ORISSA STATE CONTINUED

SI.	Name of Dam	Y	ear wise Expendit	ure in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
151	Kapur	0.97	8.39	2.41	11.32	
152	Muran	41.05	33.66	38.25	51.86	
153	Balimela	106.92	132.24	159.04	78.10	
154	Satiguda	34.25	31.65	22.04	19.04	
155	Upper Kolab	375.73	228.70	246.45	116.58	
	Total	1577.34	1556.19	1996.20	2020.75	

PUNJAB STATE

SI.	Name of Dam	Year wise Expenditure in Rs. Lakhs						
No.		2005-06	2006-07	2007-08	2008-09	2009-10		
1	Ranjit Sagar		1744.16	1279.13	2730.24	47.13		

The details of expenditure incurred on desilting and maintenance of dam during the last three years and current year; year wise and damwise.

SIKKIM STATE

SI. No.	Name of Dam	•	Year wise Expendi		Remarks	
		2005-06	2006-07	2007-08	2008-09	
1	Rangit	85.91	189.53	120.19	64.84	NHPC
2	Teesta-V	0.00	0.00	0.93	11.54	NHPC
	Total	85.91	189.53	121.12	76.38	

TAMIL NADU STATE

SI.	Name of Dam		Year w	vise Expenditure in R	s. Lakhs		
No.		2005-06	2006-07	2007-08	2008-09	Current year upto 2009-10	Remarks
1	Krishna giri	43.77	42.42	41.96	50.09	0.00	<u> </u>
2	Thambaiahalli	6.74	7.28	7.39	8.10	0.00	
3	Pambar	7.20	7.35	7.75	8.19	0.00	
4	vaniar	17.78	16.02	19.92	20.97	0.00	
5	Shoolagirichinnar	6.48	7.09	7.67	7.96	0.00	
6	Kelavarapalli	14.54	14.74	15.52	16.37	0.00	
7	Sathanur	129.71	138.76	146.98	122.50	6.50	upto 5/2009
8	Chinnar	7.50	10.44	10.97	11.56	0.00	
9	Kesarigullhalla	6.91	7.24	7.82	8.19	0.00	
10	Nagavathi	3.47	2.22	3.46	4.08	0.00	
11	Thoppiar	9.22	9.82	9.82	11.37	0.00	
12	Vidur	16.48	11.66	8.79	13.46	0.00	
13	Rajathopekanar	1.14	0.96	1.06	1.12	0.00	
14	Mordhana	15.00	15.53	16.30	17.12	0.00	
15	Manimukthanadhi	16.62	7.33	8.29	8.05	0.00	
16	Gomukinathi	15.65	8.44	9.73	9.34	0.00	
17	Willington	34.45	51.05	52.02	56.71	0.00	
18	Veeranam	0.00	0.00	0.00	0.00	0.00	Maintance
19	Poondi	16.57	16.98	17.06	15.77	0.00	done from improvement project fund.

20	Cholavaram					0.00	
21	Redhills					0.00	
22	Chembarambakkam	23.43	24.54	25.74	26.85	0.00	
23	Mirugandanadhi	0.00	4.43	4.92	5.60	0.00	
24	Shenbagathope	0.00	0.00	0.00	0.00	0.00	New Dams.
25	Varattar valli madurai	0.00	0.00	0.00	0.00	0.00	Require no
26	Andiappanur odai	0.00	0.00	0.00	0.00	0.00	maintance
27	Kuppanatham	0.00	0.00	0.00	0.00	0.00	funds.
28	Vaigai	129.87	133.50	145.44	137.57	34.04	
29	Manjalar	30.15	19.08	19.25	18.72	2.77	
30	Marudhanadhi	10.03	10.65	11.06	10.32	2.46	
31	Sothuparai	3.85	4.05	4.26	3.97	0.72	
32	Pilavukkal Periyar	10.77	11.41	22.82	11.10	2.59	
33	Pilavukkal Kovilar	10.77	11.41	22.02	11.10	2.09	
34	Vembakottai	6.49	8.80	9.60	8.33		
35	Kullursandai	3.66	4.48	5.33	4.64		
36	Anaikuttam	3.64	4.73	5.51	4.47		
37	Golwarpatti	1.75	2.26	2.58	2.24		
38	Manimuthar	44.88	47.16	49.50	50.09	9.39	
39	Gatana	15.10	16.51	15.05	15.89	3.95	
40	Ramanadhi	32.70	8.58	9.61	8.26	1.87	

TAMIL NADU STATE CONTINUED

SI. No.	Name of Dam		Year wise Exp	enditure in Rs.	Lakhs		Remarks
		2005-06	2006-07	2007-08	2008-09 Current year upto 08/2009		
41	Karuppanadi	15.54	16.71	18.36	16.36	2.92	1
42	Gundar	15.54	1.98	2.04	1.97	0.42	upto

8/2009

43	Adavinainarkoil	7.45	10.95	11.92	11.41	3.16	
44	Vadakkupachayar	9.70	18.77	16.41	17.26	0.19	
45	Kodumudiyar	9.28	10.42	10.76	10.38	1.33	
46	Nambiar	2.92	3.07	3.08	2.89	0.57	
47	Pechiparal						
48	Perunchani	04.40	00.22	270.52			
49	Chittar-I	84.13	96.32	279.53			
50	Chittar-II						
51	Poigaiyar	1.62	0.98	1.02	1.08	0.18	
52	Periyar	82.74	95.88	84.84	81.51	6.07	
53	Shanmuganadhi	0.00	6.57	6.75	6.31	0.16	
54	Nagariar Sastha koil	0.00	0.00	0.00			New Dam. Require no maintenance fund.
55	Sathiyar	2.50	2.50	2.50	2.5		
56	Mettur	125.63	84.98	94.53	85.00	19.11	
57	Anaimaduvu	10.19	5.43	5.91	6.23	2.00	
58	Kariyarkoil	7.91	2.94	3.37	3.54	1.31	
59	Ponnaniar	1.19	0.63	0.82	0.87	0.89	
60	Uppar(Trichy)	1.56	2.21	2.38	2.48	0.19	
61	Sidhamalli Reservoir	6.14	4.39	5.62	6.06	0.48	
62	Bhavanisager	189.50	210.88	220.36			
63	Gunderipallam	4.10	4.59	4.82	4.3	0.64	
64	Varattupallam	8.20	7.29	7.67	6.26	1.26	
65	Perumpallam	3.10	4.72	5.06			
66	Amaravathi	67.29	62.17	64.79			
67	Varadamanadhi	8.35	9.18	9.66	8.4	2.74	
68	Palar-Porandalar	28.98	31.28	36.12	29.77	12.02	
69	Parappalar	3.24	3.69	3.69	3.46	0.75	
70	Kudhiraiyar	10.43	11.13	11.70	10.31	2.5	
71	Kodaganar	8.54	16.22	17.20			
72	Noyyal Orathupalayam	4.00	7.65	8.00			
73	Noyyal Athupalayam	0.00	0.00	0.00	2.63	0.25	Not filled up and no maintenance required.
74	Vattamalaikaraiodai	4.78	5.62	5.90			

75	Upper Nirar	1085.67					
76	Lower Nirar						
77	Sholayar						
78	Parambikulam	1005.67	1151.63	1344.43			
79	Thunacaduvu	1005.07	1151.03	1344.43			
80	Peruvaripallam						
81	Aliyar						
82	Tirumurthi						
83	Uppar (Erode)	0.00	0.00	0.00			Not filled up and no maintenance required.
84	Nallathangal Odai	0.00	0.00	0.00			New Dam.
85	Nanganjiyar	0.00	0.00	0.00			Require no maintenance fund.
	Total	2495.77	2566.29	3012.42	1019.98	123.43	

TRIPURA STATE

SI.	Name of Dam	Remarks				
No.		2005-06	2006-07	2008-09		
1	Gumti HP		3.10	0.37	4.90	

UTTARAKHAND STATE

(Rupees in lakh)

SI.	Name of Dam		Year wise Expendi	ture in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
1	Ichhari Dam		42.09	37.03	62.53	
2	Baur Dam	70.74	56.57	50.45	57.60	
3	Haripura	50.92	41.36	49.51	50.78	
4	Tumaria Dam	103.42	75.10	59.70	144.42	
5	Bhimtal Dam	6.45	3.90	4.30	7.27	
6	Dhaura Dam	1.30	1.30	2.43	2.33	
7	Baigul Dam	30.07	30.07	27.49	38.54	
8	Nanal Sagar Dam	33.00	37.00	37.00	62.20	
9	Dhauliganga	2.23	8.38	49.99	94.58	NHPC
	Total	298.13	295.77	317.90	520.25	

WEST BENGAL STATE

(Rupees in lakh)

SI.	Name of Dam		Year wise Expenditu	ure in Rs. Lakhs		Remarks
No.		2005-06	2006-07	2007-08	2008-09	
1	Saharajore Dam		0.00	1.08	3.79	
2	Sankha Dam		0.00	0.00	0.00	
3	Kulbera Dam		0.00	0.00	0.19	
4	Kestobazar Dam		0.00	0.00	0.00	
5	Kansai Dam		0.00	0.00	0.00	
6	Fakidih Dam		0.00	0.00	0.45	
7	Buridumar Dam		0.00	0.00	0.00	
8	Tara Dam		0.00	0.29	0.00	
9	Rupai Dam		0.00	2.98	2.11	
10	Kumari Dam		14.45	0.39	0.00	
11	Turga Dam		0.00	0.31	0.00	
12	Parga Dam		0.00	0.00	0.00	
13	Dimu Dam		0.00	0.00	0.00	
14	Karriore Dam		0.57	0.00	0.00	
15	Moutorezore Dam		1.10	0.00	0.00	
16	Bandhajore Dam		0.40	0.00	0.84	
17	Dangra Dam		0.00	0.68	0.00	
18	Tatko Dam		2.87	0.57	0.58	
19	Futiary Dam		0.32	0.00	0.52	
20	Lipania Dam		0.49	0.00	0.00	
21	Taragonia Dam		1.62	0.82	0.29	
22	Fuljhore Dam		0.24	0.00	0.05	
23	Majra Dam		0.00	0.29	1.28	
24	Hanumata Dam		0.97	0.13	0.00	
25	Barabhum Dam		0.95	0.54		
26	Beko Dam		0.00	0.00	0.00	
27	Ramchandrapur Dam		0.00	0.85	0.00	
28	Ext. of Bandhu Dam		0.00	0.00	0.84	
29	Canada Dam		14.87	0.26	23.07	

30	Hinglow Dam	50.06	0.10	19.02	
31	Kangsabati Dam	18.16	34.84	24.27	
32	Sali Dam	0.00	0.00	0.00	
	Total	107.07	44.13	77.30	

	Sī	TATEMENT SH	HOWING	THE EXPEN	DITURE OI	N DESILTING	& MAIN	NTENANCE C	F DAMS	S IN UTTAR F	PRADESH		
SL.		2005-06 (L	_AKH)	2006-07 (LAKH)	2007-08 (L	_AKH)	2008-09 (L	AKH)	2009-10 (L	AKH)	TOTAL	DEMARKS
NO.	NAME OF DAM	DESILTING	MAINT.	DESILTING	MAINT.	DESILTING	MAINT.	DESILTING	MAINT.	DESILTING	MAINT.	(LAKH)	REMARKS
1	Sharda Sagar Dam		28.66		28.73		23.85		7.89			89.13	
2	Nanak Sagar		1.3		1.3		2.43		2.33			7.36	
3	Baigul Dam		30.07		30.07		27.49		38.54			126.17	
4	Dhaura Dam		33		37		37		62.22			169.22	
5	Ramganga		NA	Nil	55.8	Nil	93.23	Nil	84.94	Nil	*1.2	235.17	*upto5/10
6	Saddle Dam		NA	Nil	63.02	Nil	83.14	Nil	177.46	Nil	*0.85	324.47	*upto5/10
7	Pili Dam		NA	Nil	25.2	Nil	36.94	Nil	42.15	Nil	*6.00	110.29	*upto5/10
8	Sapra Dam	Nil	3.29	Nil	2.98	Nil	4.66	Nil	6.55	NA	NA	17.48	
9	Pahari Dam		4.2		3.23		4.6		5.1			17.13	
10	Lahchura Dam		4.7		3.63		4.97		5.63			18.93	
11	Kiolari Dam		0.44		0.44		0.44		0.55			1.87	
12	Paricha Dam		6.57		5.39		9.68		6.97			28.61	
13	Dhukwa		3.93		6.11		9.7		8.7			28.44	
14	Pahuj Dam		0.53		0.4		0.6		0.53			2.06	
15	Matatila Dam		36.38		41.1		42.12		65.1			184.7	
16	Dogri Dam		3.34		1.53		0.46		0.94			6.27	
17	Khaprar Dam		2.48		2.37		0.52		0.29			5.66	
18	Gangau Dam		7.8		3.01		1.38		21.32			33.51	
19	Rangva Dam		2.49		4.04		6.44		2.97			15.94	
20	Bariarpur Dam		24.25		9.27		4.83		12.87			51.22	
21	Chandrawal Dam												Data
22	Urmil Dam												SL.No.21
23	Arjun Dam												to 25 not
24	Kabrai Dam												convincing
25	Majhgaon Dam												
26	Ohan Dam		2.79		2.73		2.84		3.6			11.96	
27	Barua Dam		2.07		2.07		2.09		2.63			8.86	

28	Govind Sagar Dam		17.37	1	13.35		16.82		19.8		67.34	
29	Shajad Dam		5.46		4.21		4.36		7.84		21.87	
30	Jamini Dam		30.01		26.01		32.79		30.5		119.31	
31	Sajnam Dam		3.71		2.71		2.77		3.21		12.4	
32	Rahini Dam		1.5		0.5		0.51		0.88		3.39	
33	Gunta Dam	1	7.85	Nil	7.85	Nil	7.97	5.97	9.96		40.6	
34	Maudaha Dam	Nil	16.703	7.28	10.09	Nil	10.3	7.28	12.88		64.533	
35	Pathrai Dam	Nil	5.34	Nil	6.06	Nil	6.15	Nil	7.69		25.24	
	Chandraprabha											
36	Dam	Nil	7.306	Nil	3.37	Nil	3.51	Nil	3.65		17.836	
37	Naugargh Dam	Nil	2.83	Nil	43	Nil	5.21	Nil	0.27		51.31	
38	Bhasauda Dam	Nil	2.82	Nil	3.56	Nil	1.2	Nil	0.39		7.97	
39	Musakhad Dam	Nil	3.67	Nil	5.84	Nil	4.63	Nil	8.08		22.22	
40	Sirsi Dam	Nil	4.3	Nil	3.49	Nil	3.6	Nil	3.63		15.02	
41	Adwa Dam	Nil	14.88	Nil	14.95	Nil	15.48	Nil	14.45		59.76	
42	Meja Dam	Nil	8.69	Nil	11.03	Nil	22.34	Nil	13.01		55.07	
43	Ghori Dam	Nil	Nil	Nil	0.2	Nil	0.7	Nil	0.25		1.15	
44	Sukhara Dam	Nil	3.73	Nil	2.82	Nil	2.95	Nil	2.26		8.03	
45	Uper Sajuri dam	Nil	Nil	Nil	18.04	Nil	23.33	Nil	2.97		44.34	
46	Dhandhraul Dam	Nil	Nil	Nil	Nil	Nil	70	Nil	Nil		70	
47	Jargo Dam	Nil	4.41	Nil	6.3	Nil	5.4	Nil	Nil		16.11	
48	Aharaura Dam	Nil	3.56	Nil	3.45	Nil	4.14	Nil	2.09		13.24	
49	Dogia Dam	Nil	Nil	Nil	Nil	Nil	Nil	Nil	0.12		0.12	
50	Dhakawa Dam	Nil	2.3	Nil	1.31	Nil	0.81	Nil	1.1		5.52	
51	Nagwa Dam	Nil	2.42	Nil	1.85	Nil	7.71	Nil	5.78		17.76	
52	Bahra Dam	Nil	Nil	Nil	0.34	Nil	0.61	Nil	2.89		3.84	
53	Gulriya Dam	Nil	Nil	Nil	0.69	Nil	1.09	Nil	4.15		5.93	
	Banghala Tank											
54	Dam	Nil	Nil	Nil	0.58	Nil	0.82	Nil	4.9		6.3	
55	Obara Dam	Nil	Nil	Nil	38.44	Nil	12.91	Nil	88.87		140.22	
56	Rihand Dam	Nil	Nil	Nil	67.33	Nil	231.46	Nil	237.87		536.66	
57	Chitaurgargh Dam			1.74		147.76	3	41.59		28.84	219.93	
58	Kohargaddi Dam			14.12		58.75)	10.36	;	14.42	97.65	
59	Majhgaon Dam			0.57		1.07		4.39		0.51	6.54	
60	Bhagwanpur Dam			12.61		36.24		6.8		0.66	56.31	
61	Baghelkhand Dam			0.67		1.09		6.8		1.49	10.05	
62	Ganeshpur Dam			10.12		42.45		4.97		0.97	58.51	
63	Girgithi Dam			1.48		1.18		15.91		0.73	19.3	
64	Khairman Dam			1.47		1.22		10.77	,	0.65	14.11	

65	Vanghoghwa Dam	1.02	0.85	31.51	2.77	36.15	
66	Rampur Dam	1.16	0.88	1.5	1.29	4.83	
67	Motipur Dam	0.08	0.54	19.28	2.38	22.28	

Total 348.149 679.11 1191.01 1215.9	54.71	

SI.	Name of UT	Name of Dam	Activity		Year wise Expe	enditure in Rs. La	akhs	Remarks
No.				2007-08	2008-09	2009-10	upto5/2010	
1	Chandigarh	Suknna Choe			13.80	9.57	72.08	
		Dhanikhari		92.31	34.18	67.26	Nil	
		Bambooflat	Maintenance	3.26	4.67	5.76	0.53	
			Desilting	Nil	Nil	Nil	Nil	
	Andaman & Nicobar (Location-	Panighat	Maintenance	1.02	1.48	1.94	0.18	
	south)		Desilting	Nil	Nil	Nil	Nil	
	South	Namunaghar	Maintenance	2.27	0.33	4.33	0.40	
			Desilting	4.05	Nil	Nil	Nil	
		Sonapahad	Maintenance	1.99	2.70	3.59	0.33	
2			Desilting	Nil	Nil	Nil	Nil	
		R K Pur	Maintenance	12.98	10.77	4.37	Nil	
			Desilting	Nil	Nil	Nil	Nil	
	Andaman & Nicobar (Little)	VNMI	Maintenance	Nil	6.49	Nil	Nil	
			Desilting	Nil	Nil	Nil	Nil	
		Kesaridara	Maintenance	Nil	Nil	Nil	Nil	
	Middle Andaman		Desilting	Nil	Nil	Nil	Nil	
		Kalpong	Maintenance	Nil	Nil	Nil	Nil	
			Desilting	Nil	Nil	Nil	Nil	
3	Puducherry	Nil	Maintenance	Nil	Nil	Nil	Nil	
3	i dddchen y		Desilting	Nil	Nil	Nil	Nil	
4	Lakshadweep	Nil	Maintenance	Nil	Nil	Nil	Nil	
7	Lakondaweep		Desilting	Nil	Nil	Nil	Nil	
5	Daman & Diu	Nil	Maintenance	Nil	Nil	Nil	Nil	
			Desilting	Nil	Nil	Nil	Nil	
6	Dadra and Nagar Haveli					9, No large dam		
7	New Delhi		As pe	er information s	upplied questior	n(a to e) does not	relate to Delhi .	
	STATEMENT SHOW	ING THE EXPEN	DITURE ON D	ESILTING 8	MAINTENA	NCE OF DAMS	IN CHHATTISGAR	<u>H</u>

SL.		2006-07 ((LAKH)	2007-	08 (LAKH)	2008-09	(LAKH)	2009-10	(LAKH)	TOTAL	REMARKS
NO.	NAME OF DAM	DESILT.	MAINT.	DESILT.	MAINT.	DESILT.	MAINT.	DESILT.	MAINT.	(LAKH)	REWARNS
1	Ravi Shankar Sagar	Nil	25.39	Nil	31.75	Nil	54.80	Nil	0.00	111.94	
2	Murromsilli dam	Nil	3.05	Nil	3.81	Nil	2.62	Nil	0.00	9.48	
3	Dudhawa Dam	Nil	6.36	Nil	7.21	Nil	8.54	Nil	0.00	22.11	
4	Sondur dam	Nil	0.00	Nil	0.00	Nil	11.41	Nil	0.32	11.73	
5	Paralkot Medium Dam	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
6	Mayana Medium Dam	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
7	Kosarteda Medium Dam	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
8	Pendrawan Dam	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
9	Kumhari Tank	Nil	0.98	Nil	8.58	Nil	0.43	Nil	0.38	10.37	
10	Balar Tank	Nil	12.81	Nil	9.85	Nil	12.33	Nil	13.03	48.02	
11	Taulidih Tank	Nil	0.11	Nil	2.43	Nil	1.42	Nil	3.03	6.99	
12	Sikasar Dam	Nil	58.31	Nil	9.96	Nil	13.51	Nil	0.02	81.80	
13	Kodar Reservoir project	Nil	37.00	Nil	51.02	Nil	51.23	Nil	7.05	146.30	
14	Keswa Tank	Nil	5.95	Nil	6.48	Nil	8.50	Nil	3.67	24.60	
15	Amakoni tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
16	Singora Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
17	Kalidahra Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
18	Khallar Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
19	Deogaon Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
20	Thakurdiya Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
21	Khapri Tank	Nil	7.09	Nil	9.97	Nil	10.28	Nil	0.18	27.52	
22	Tandula tank	Nil	148.52	Nil	150.44	Nil	175.01	Nil	0.00	473.97	
23	Gondli Tank	Nil	4.11	Nil	3.76	Nil	5.56	Nil	0.00	13.43	
24	Kharkhara Tank	Nil	4.55	Nil	9.46	Nil	11.61	Nil	25.62	51.24	
25	Matiya Moti Nalla	Nil	11.61	Nil	7.84	Nil	14.18	Nil	0.00	33.63	
26	Madiyan Tank	Nil	0.00	Nil	1.74	Nil	0.81	Nil	0.00	2.55	
27	Dhara Tank	Nil	2.74	Nil	3.42	Nil	2.24	Nil	0.00	8.40	
28	Gatatola Tank	Nil	0.16	Nil	0.21	Nil	1.90	Nil	0.00	2.27	
29	Ruse Tank	Nil	5.49	Nil	3.67	Nil	3.73	Nil	0.00	12.89	
30	Uperwah Tank	Nil	0.36	Nil	0.84	Nil	0.39	Nil	0.00	1.59	
31	Bhagwantola Tank	Nil	0.00	Nil	0.03	Nil	0.02	Nil	0.00	0.05	
32	Pipariyajob Tank	Nil	0.00	Nil	0.00	Nil	17.66	Nil	0.00	17.66	
33	Ayabandha Tank	Nil	0.67	Nil	0.90	Nil	0.74	Nil	0.00	2.31	
34	Kursipar Tank	Nil	0.13	Nil	0.67	Nil	0.21	Nil	0.00	1.01	
35	Deodatta Tank	Nil	0.13	Nil	0.50	Nil	0.04	Nil	0.00	0.67	

36	Purena Tank	Nil	35.63	Nil	0.00	Nil	0.16	Nil	35.79	71.58	
37	Koyalari Tank	Nil	0.00	Nil	0.00	Nil	1.45	Nil	0.00	1.45	
38	Manki Tank	Nil	0.37	Nil	1.05	Nil	1.07	Nil	0.00	2.49	
39	Masoonljob Tank	Nil	1.02	Nil	0.75	Nil	0.72	Nil	47.05	49.54	
40	Aundhi Tank	Nil	0.00	Nil	0.00	Nil	8.36	Nil	0.00	8.36	
41	Sukhanalla Barrage	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
42	Gumariya nalla Barrage	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
43	Mongra Barrage	Nil	0.00	Nil	0.00	Nil	0.00	Nil	110.46	110.46	
44	Khatutola Barrage	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
45	Pipariya Tank	Nil	12.34	Nil	17.78	Nil	18.73	Nil	0.00	48.85	
46	Surhi Tank	Nil	4.26	Nil	6.61	Nil	6.76	Nil	0.00	17.63	
47	Khudmudi Tank	Nil	0.57	Nil	0.73	Nil	34.65	Nil	0.00	35.95	
48	Nawagaon Tank	Nil	0.74	Nil	4.05	Nil	0.86	Nil	0.00	5.65	
49	Saroda tank	Nil	13.20	Nil	16.45	Nil	17.18	Nil	0.00	46.83	
50	Chhirpani Tank	Nil	11.52	Nil	17.74	Nil	14.60	Nil	0.00	43.86	
51	Baherakhar Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
52	Rengakhar Tank	Nil	0.00	Nil	0.57	Nil	1.16	Nil	0.00	1.73	
53	Belhari Tank	Nil	0.25	Nil	0.20	Nil	1.69	Nil	0.00	2.14	
54	Uperciyar Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
55	Chaker nalla Tank	Nil	0.11	Nil	0.00	Nil	0.00	Nil	0.00	0.11	
56	Rochana Tank	Nil	1.32	Nil	0.61	Nil	2.16	Nil	0.00	4.09	
57	Khamhariya Tank	Nil	0.25	Nil	0.28	Nil	0.20	Nil	0.00	0.73	
58	Bhoramdeo Tank	Nil	0.64	Nil	0.00	Nil	0.00	Nil	0.00	0.64	
59	Hathlewa Tank	Nil	0.00	Nil	0.92	Nil	0.43	Nil	0.00	1.35	
60	Sutiyapat Minor	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
61	Karranall	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
62	Minimata Bango Dam	Nil	3.61	Nil	3.28	Nil	2.56	Nil	0.00	9.45	
63	Bhursatoli Tank	Nil	0.00	Nil	3.38	Nil	22.81	Nil	7.24	33.43	
64	Belbehra Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
65	Bhapoli Tank	Nil	1.00	Nil	0.00	Nil	0.00	Nil	0.00	1.00	
66	Khadgawan Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
67	Chhuriyapat Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
68	Jamdih Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
69	Khanjuri Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
70	Jhapi Tank	Nil	1.50	Nil	3.74	Nil	23.37	Nil	2.56	31.17	
71	Basantpur Tank	Nil	0.50	Nil	0.00	Nil	0.72	Nil	1.36	2.58	
72	Sag Soti Tank	Nil	0.00	Nil	6.86	Nil	38.72	Nil	5.66	51.24	
73	Trikunda Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
74	Kunwarpur Tank	Nil	1.50	Nil	44.56	Nil	94.52	Nil	128.81	269.39	

75	Gobri Tank	Nil	22.81	Nil	2.34	Nil	0.00	Nil	9.74	34.89	
76	Pirha Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
77	Jagannathpur Tank	Nil	0.47	Nil	0.37	Nil	17.12	Nil	11.36	29.32	
78	Dhab Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
79	Pasla Tank	Nil	0.36	Nil	0.22	Nil	5.15	Nil	5.10	10.83	
80	Puta Tank	Nil	0.50	Nil	6.63	Nil	17.49	Nil	10.07	34.69	
81	Tamdand Tank	Nil	0.00	Nil	0.00	Nil	7.25	Nil	0.00	7.25	
82	Barpara Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
83	Koinari Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
84	Khunsi Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
85	Jhumka Tank	Nil	7.36	Nil	30.32	Nil	0.00	Nil	0.00	37.68	
86	Shivpur Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
87	Pachawal Tank	Nil	0.30	Nil	2.88	Nil	19.22	Nil	14.62	37.02	
88	Luti Tank	Nil	2.00	Nil	20.67	Nil	15.72	Nil	1.72	40.11	
89	Banjaridand Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
90	Nawadih Tank	Nil	0.00	Nil	0.00	Nil	8.57	Nil	0.00	8.57	
91	Banki Reservoir	Nil	2.50	Nil	9.77	Nil	160.14	Nil	157.44	329.85	
92	Jhinko Tank	Nil	0.60	Nil	0.83	Nil	1.20	Nil	1.30	3.93	
93	Massarra Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
94	Sawla Tank	Nil	0.30	Nil	0.00	Nil	0.00	Nil	4.63	4.93	
95	Ganeshpur Tank	Nil	9.53	Nil	0.00	Nil	0.00	Nil	0.00	9.53	
96	Chanti Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
97	Shinghor Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
98	Amhar Tank	Nil	37.20	Nil	8.63	Nil	0.00	Nil	0.00	45.83	
99	Bhusli Tank	Nil	0.05	Nil	0.03	Nil	17.55	Nil	4.36	21.99	
100	Sonhat Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
101	Palgi Tank	Nil	0.70	Nil	8.84	Nil	10.55	Nil	0.62	20.71	
102	Sivildag Tank	Nil	0.00	Nil	1.36	Nil	1.66	Nil	1.10	4.12	
103	Darki Tank	Nil	0.50	Nil	8.40	Nil	51.46	Nil	21.56	81.92	
104	Dhamni No. 1 Tank	Nil	0.00	Nil	1.64	Nil	9.41	Nil	1.95	13.00	
105	Bhursatoli Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
106	Ghunghutta Tank	Nil	4.97	Nil	0.00	Nil	0.00	Nil	0.00	4.97	
107	Charpara Tank	Nil	0.00	Nil	26.82	Nil	0.00	Nil	0.00	26.82	
108	Rajoli Tank	Nil	0.00	Nil	14.19	Nil	0.00	Nil	0.00	14.19	
109	Chamat Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
110	Silphoda Tank	Nil	5.14	Nil	0.00	Nil	0.00	Nil	0.00	5.14	
111	Kushmaha Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
112	Murma Tank	Nil	7.93	Nil	0.00	Nil	0.00	Nil	0.00	7.93	
113	Barota Tank	Nil	30.35	Nil	10.71	Nil	0.00	Nil	0.00	41.06	

114	Koushalpur Tank	Nil	0.22	Nil	0.00	Nil	0.00	Nil	0.00	0.22	
115	Badrika Shram Tank	Nil	0.60	Nil	4.68	Nil	0.00	Nil	3.70	8.98	
116	Khanda Tank	Nil	15.92	Nil	0.00	Nil	0.00	Nil	0.00	15.92	
117	Lanchi Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
118	Doura Tank	Nil	0.70	Nil	2.76	Nil	22.90	Nil	0.00	26.36	
119	Chiniya Tank	Nil	0.00	Nil	0.00	Nil	0.13	Nil	0.00	0.13	
120	Darritola Tank	Nil	0.40	Nil	1.80	Nil	2.35	Nil	2.96	7.51	
121	Morga Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
122	Badesalhi Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
123	Churcha Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
124	Pondi Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
125	Langit Tank	Nil	0.24	Nil	0.00	Nil	0.00	Nil	0.00	0.24	
126	Kartama Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
127	Parsadhoundha Tank	Nil	0.80	Nil	0.00	Nil	0.00	Nil	0.00	0.80	
128	Pondi Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
129	Karidih Tank	Nil	0.80	Nil	0.00	Nil	0.00	Nil	0.00	0.80	
130	Bangoti Tank	Nil	0.33	Nil	0.00	Nil	0.00	Nil	0.00	0.33	
131	Bankipur Tank	Nil	2.50	Nil	0.00	Nil	12.55	Nil	5.35	20.40	
132	Khaliba Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	1.50	1.50	
133	Badra Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
134	Punjara Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
135	Pathargawan Tank	Nil	24.29	Nil	0.00	Nil	0.00	Nil	0.00	24.29	
136	Raima Tank	Nil	0.05	Nil	0.00	Nil	0.00	Nil	0.00	0.05	
137	Keoti Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
138	Tartora Tank	Nil	0.00	Nil	11.79	Nil	0.00	Nil	0.00	11.79	
139	Ajabnagar Tank	Nil	0.80	Nil	0.00	Nil	0.00	Nil	0.00	0.80	
140	Stayanagar Tank	Nil	0.44	Nil	9.75	Nil	5.87	Nil	3.88	19.94	
141	Ramanujganj Tank	Nil	0.25	Nil	0.53	Nil	27.90	Nil	7.23	35.91	
142	Ghoghra Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
143	Uliya Tank	Nil	0.00	Nil	2.12	Nil	21.98	Nil	5.28	29.38	
144	Baduli Tank	Nil	0.00	Nil	0.62	Nil	15.58	Nil	2.18	18.38	
145	Rikhi Tank	Nil	0.00	Nil	0.26	Nil	0.00	Nil	0.00	0.26	
146	Narkola Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
147	Dandgaon Tank	Nil	0.00	Nil	0.00	Nil	39.35	Nil	0.00	39.35	
148	Turga Tank	Nil	0.00	Nil	0.00	Nil	28.76	Nil	11.08	39.84	
149	Barkela Tank	Nil	8.10	Nil	0.00	Nil	0.00	Nil	0.00	8.10	
150	Pandridand Tank	Nil	0.00	Nil	0.00	Nil	0.06	Nil	0.00	0.06	
151	Ghunghutta (Shyam)Tank	Nil	0.00	Nil	273.17	Nil	244.82	Nil	173.17	691.16	
152	Chhota Paigi Tank	Nil	0.00	Nil	0.26	Nil	0.08	Nil	6.17	6.51	

153	Gej Reservoir Tank	Nil	79.92	Nil	0.00	Nil	0.00	Nil	0.00	79.92	
154	Batra Tank	Nil	0.64	Nil	0.00	Nil	0.00	Nil	0.00	0.64	
155	Ramchandrapur Tank	Nil	0.00	Nil	7.70	Nil	15.87	Nil	0.00	23.57	
156	Kadna Tank	Nil	7.89	Nil	0.00	Nil	0.00	Nil	0.00	7.89	
157	Bardar Tank	Nil	22.94	Nil	0.00	Nil	0.00	Nil	0.00	22.94	
158	Jagatpur Tank	Nil	0.50	Nil	8.92	Nil	0.00	Nil	0.00	9.42	
159	Lai Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
160	Kachhod Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
161	Saliyadih Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
162	Chandra Nagar Tank	Nil	0.35	Nil	4.16	Nil	19.86	Nil	19.95	44.32	
163	Rajpuri Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
164	Parasrampur tank	Nil	0.00	Nil	0.00	Nil	24.60	Nil	15.90	40.50	
165	Pachni Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
166	Dhanras Tank	Nil	0.45	Nil	4.54	Nil	5.02	Nil	33.05	43.06	
167	Amachua Tank	Nil	0.00	Nil	11.26	Nil	23.24	Nil	0.00	34.50	
168	Maniyari Reservoir	Nil	103.96	Nil	84.77	Nil	85.96	Nil	88.45	363.14	
169	Kharang Reservoir	Nil	27.95	Nil	432.79	Nil	1345.39	Nil	478.76	2284.89	
170	Chhourasiya Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
171	Dhawanpur Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
172	Gagnai Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
173	Agaria Tank	Nil	0.08	Nil	0.63	Nil	0.31	Nil	8.99	10.01	
174	Sawant Tank	Nil	5.49	Nil	12.38	Nil	51.26	Nil	3.49	72.62	
175	Kothari Tank	Nil	0.10	Nil	0.00	Nil	0.00	Nil	0.00	0.10	
176	Amakhokhra Tank	Nil	0.15	Nil	0.18	Nil	0.00	Nil	0.49	0.82	
177	Khumbhipani Tank	Nil	0.80	Nil	0.25	Nil	0.00	Nil	0.00	1.05	
178	Sadamar Tank	Nil	0.00	Nil	0.23	Nil	0.00	Nil	3.93	4.16	
179	Junwani Tank	Nil	0.00	Nil	0.00	Nil	0.38	Nil	0.00	0.38	
180	Kunkuna Tank	Nil	0.03	Nil	0.71	Nil	0.85	Nil	1.24	2.83	
181	Salihapara Tank	Nil	0.00	Nil	0.15	Nil	0.27	Nil	2.33	2.75	
182	Udka Tank	Nil	0.19	Nil	0.00	Nil	0.00	Nil	0.00	0.19	
183	Saila Tank	Nil	0.65	Nil	0.66	Nil	0.27	Nil	0.22	1.80	
184	Kehranalla Tank	Nil	0.00	Nil	1.80	Nil	0.00	Nil	0.74	2.54	
185	Kranti Tank	Nil	1.61	Nil	75.15	Nil	17.21	Nil	0.00	93.97	
186	Fulwari Tank	Nil	1.19	Nil	0.89	Nil	5.60	Nil	54.29	61.97	
187	Khallari Tank	Nil	0.00	Nil	0.00	Nil	0.57	Nil	0.00	0.57	
188	Murwadand Tank	Nil	0.00	Nil	0.00	Nil	0.57	Nil	3.53	4.10	
189	Gursia Tank	Nil	0.13	Nil	0.00	Nil	0.89	Nil	1.54	2.56	
190	Kopra Tank	Nil	0.00	Nil	0.00	Nil	21.10	Nil	99.68	120.78	
191	Malhaniya Tank	Nil	0.00	Nil	32.80	Nil	20.56	Nil	7.79	61.15	

192	Ghongha Reservoir	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
193	Champi Tank	Nil	0.00	Nil	48.25	Nil	39.42	Nil	1.70	89.37	
194	Bharat Sagar Tank	Nil	0.17	Nil	0.74	Nil	2.25	Nil	0.00	3.16	
195	Gangpur Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
196	Semraha tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
197	Kotrimal Tank	Nil	0.00	Nil	11.42	Nil	0.00	Nil	0.00	11.42	
198	Kumarta Tank	Nil	0.00	Nil	31.13	Nil	0.00	Nil	0.00	31.13	
199	Salkheta Tank	Nil	0.00	Nil	9.48	Nil	0.00	Nil	0.00	9.48	
200	Tumidih Tank	Nil	0.00	Nil	20.14	Nil	0.00	Nil	0.00	20.14	
201	Bilaspur Tank	Nil	0.00	Nil	92.26	Nil	0.00	Nil	0.00	92.26	
202	Koknitarai Tank	Nil	0.00	Nil	33.38	Nil	0.00	Nil	0.00	33.38	
203	Putka Tank	Nil	0.00	Nil	0.00	Nil	74.10	Nil	0.00	74.10	
204	Kedar Tank	Nil	0.00	Nil	0.00	Nil	64.05	Nil	0.00	64.05	-
205	Kinkari Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
206	Auraimuda Tank	Nil	0.00	Nil	0.00	Nil	6.41	Nil	0.00	6.41	
207	Khamharpakut Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
208	Sanicharadih Tank	Nil	0.00	Nil	0.00	Nil	30.04	Nil	0.00	30.04	
209	Budgahan Tank	Nil	0.00	Nil	0.00	Nil	16.02	Nil	0.00	16.02	
210	Katangi Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
211	Chuaripali Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
212	Chhotegumda Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
213	Sisringa Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
214	Kathrapali Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
215	Kedarnall Reservoir	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
216	Sajapani tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
217	Nawkerra Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
218	Lohakhan-1 Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
219	Nagoi Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
220	Tipakhol Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
221	Deonipali Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
222	Salkha Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
223	Neemgaon Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
224	Ghatoi Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
225	Tamta Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
226	Kerakachhar Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
227	Sardih Tank	Nil	0.00	Nil	0.00	Nil	0.00	Nil	0.00	0.00	
									1686.3		
	Total	0.00	871.05	0.00	1843.26	0.00	3338.94	0.00	7	7739.62	

		STATEM	ENT SHOWI	NG THE EXPE	NDITURE C	N DESILTING	& MAINTEN	NANCE OF DA	MS IN AND	HRA PRAD	ESH		
		2005-06 (LAKH)	2006-07	(LAKH)	2007-08 (LAKH)	2008-09 (LAKH)	2009-10) (LAKH)		
SL. NO.	NAME OF THE PROJECT	DESILTING	MAINT.	DESILTING	MAINT.	DESILTING	MAINT.	DESILTING	MAINT.	DESILTI NG	MAINT.	TOTAL (LAKH)	REMARKS
4	Nagarjuna Sagar	0.00	1529.00	0.00	1571.50	0.00	1791.05	0.00	1548.12	0.00	1965.97	8405.64	With establishme nt
1	Sriram Sagar	0.00	1529.00	0.00	15/1.50	0.00	1791.05	0.00	1548.12	0.00	1965.97	8405.64	110
2	Project	0.00	0.00	0.00	19.11	0.00	31.47	0.00	110.81	0.00	0.00	161.39	
3	Srisailam Project (N.S.R.S.P)	0.00	1611.00	0.00	2146.00	0.00	1878.00	0.00	1519.00	0.00	1820.00	8974.00	With establishme nt
	Somasila	0.00	4.55	0.00	0.00	0.00	7.07	0.00	0.05	0.00	40.45	44.54	
4	Reservoir	0.00	4.55	0.00	9.89	0.00	7.67	0.00	9.25	0.00	10.15	41.51	
5	Nizam Sagar Kaddem Project	0.00	4.64	0.00	10.49	0.00	6.33	0.00	11.32	0.00	2.94	35.72	
6	(K.N.R.Project)	0.00	0.00	0.56	44.36	0.00	23.20	2.25	19.26	0.00	16.43	106.06	
									40.00	0.00			06-07 to 08- 09 total 40
7	Lower Manair	0.00	0.00	0.00	0.00	0.00	0.00	0.00		0.00	300.00	340.00	lakh
8	Mylavaram	0.00	11.73	0.00	4.00	0.00	4.45	0.00	3.88	0.00	6.50	30.56	
9	Palair	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
10	Himayatsagar	0.00	0.00	0.00	0.00	0.00	32.95	0.00	10.00	0.00	0.00	42.95	
11	osman sagar	0.00	0.00	0.00	0.93	0.00	0.98	0.00	13.27	0.00	1.10	16.28	
12	Kotipally vagu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
13	Dindi Project	0.00	0.00	0.00	7.98	0.00	0.00	0.00	0.00	0.00	0.28	8.26	
14	Musi Project	0.00	0.00	0.00	9.96	0.00	41.29	0.00	22.49	0.00	5.51	79.25	
15	Lanka sagar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
16	Mukkamamidi	0.00	0.00	0.00	3.92	0.00	1.62	0.00	1.37	0.00	1.40	8.31	
17	Peddavagu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
18	Taliperu	0.00	0.00	0.00	0.00	0.00	71.69	0.00	10.00	0.00	8.00	89.69	
19	Wyra Project	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
20	Palem	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
21	Pocharam	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
22	Ramadugu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
23	Laknavaram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
24	Pakhal lake	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
25	Ramappa lake	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	

26	Malluruvagu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	<u> </u>
27	Salivagu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
28	Nallavagu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1
29	Swarna	0.00	0.00	0.00	3.62	0.00	0.16	0.00	0.16	0.00	0.00	3.94	1
30	Boggulavagu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	19.00	0.00	0.00	19.00	1
31	Sanigaram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
32	Upper Maniar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1
	Vottigadda												
33	Reservoir	0.00	0.00	0.00	8.70	0.00	0.00	0.00	0.00	0.00	0.00	8.70	
34	Thadipudil Project	0.00	0.00	0.00	0.00	0.00	4.28	0.00	14.20	0.00	0.00	18.48	
35	Thammileru	0.00	0.00	0.00	0.66	0.00	0.51	0.00	0.00	0.00	0.00	1.17	
36	Yerrakalva	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
37	Pampa Reservoir	0.00	0.00	0.00	0.60	0.00	5.72	0.00	0.98	0.00	0.00	7.30	
38	Konam Reservoir	0.00	0.00	0.00	2.35	0.00	2.99	0.00	0.00	0.00	0.00	5.34	
	Raiwada												!
39	Reservoir	0.00	0.00	0.00	4.12	0.00	0.69	0.00	0.00	0.00	0.00	4.81	
40	Cumbhum	0.00	0.00	0.00	6.00	0.00	6.55	0.00	23.84	0.00	0.00	36.39	
41	Mopad Reservoir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
42	Rallapadu Project	0.00	0.00	0.00	1.71	0.00	2.05	0.00	9.41	0.00	15.93	29.10	
43	Gandipalem	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
44	Aranjar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
45	Kalyani dam	0.00	1.66	0.00	3.15	0.00	14.00	0.00	6.52	0.00	31.20	56.53	
46	Krishna puram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Papavinasanam												!
47	dam	0.00	0.30	0.00	0.30	0.00	0.30	0.00	0.30	0.00	0.00	1.20	
40	Chinna Raya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	!
48	Swami Gudi	0.00	0.00	0.00	0.00 16.57	0.00	0.00 38.28	0.00	0.00	0.00	0.00	0.00 54.85	
49 50	Bhairavanitippa	0.00	0.00 9.00	0.00	9.78		4.00			0.00	0.00	37.78	
	Mid Pennar Dam		+			0.00		0.00	15.00	0.00		1	
51	Upper Pennar Gajuladinne	0.00	0.00	0.00	0.00	0.00	16.49	0.00	0.00	0.00	0.00	16.49	+
52	Project	0.00	2.14	0.00	5.44	0.00	20.00	0.00	2.55	0.00	0.00	30.13	
	Lower Sagileru	0.00		0.00	3	0.00		0.00		0.00	0.00	333	
53	Project	0.00	82.51	0.00	5.47	0.00	0.69	0.00	17.68	0.00	98.75	205.10	,
	Kinnerasani												
54	Project	0.00	28.97	0.00	201.90	0.00	14.43	0.00	6.74	0.00	19.97	272.01	
	Donkarai (0.00		0.00	40.44	0.00		0.00	40.00	0.00	40 ==	75.0-	
55	S.H.E.S)	0.00	0.00	0.00	42.11	0.00	2.77	0.00	13.62	0.00	16.75	75.25	
56	Forbay Lower Sileru (S.H.E.S)	0.00	0.00	0.00	0.00	0.00	4.74	0.00	0.78	0.00	0.00	5.52	
	·												
57	Guntavada Weir	0.00	0.00	0.00	7.15	0.00	7.98	0.00	12.18	0.00	2.95	30.26	

	(S.H.E.S)												
	Jalaput dam												
58	(S.H.E.S)	0.00	0.00	0.00	2.38	0.00	0.00	0.00	10.74	0.00	29.13	42.25	
59	Koilsagar	0.00	0.00	0.00	0.00	0.00	9.22	0.00	0.00	0.00	0.00	9.22	
60	Sarala Sagar	-	0.00	-	3.84	-	44.53	2.21	70.82	-	5.99	127.39	
61	Buggavagu	0.00	0.00	0.00	0.00	0.00	5.84	0.00	0.39	0.00	0.00	6.23	
	Large Tank,												
62	Ibrahimpatnam	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
63	Jutepally Project	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Lakhnapur												
64	Project	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Large Tank,												
65	Shamirpet	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
00	Mailacheru,	0.00	0.00	0.00	4.50	0.00	0.00	0.00	0.00	0.00	0.00	4.50	
66	Salarnagar	0.00	0.00	0.00	1.50	0.00	0.00	0.00	0.00	0.00	0.00	1.50	
67	Malikacheru, Mamdavad	0.00	0.00	0.00	4.00	0.00	0.00	0.00	0.00	0.00	0.00	4.00	
67	Pedda cheru,	0.00	0.00	0.00	4.00	0.00	0.00	0.00	0.00	0.00	0.00	4.00	
68	Vennached	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
- 00	Mallamma	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
69	Cheruvu Pagidyal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Akkammacheru,	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
70	Mujahidpur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Large Tank,												
71	Raviryal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Fox Sagar,												
72	Jeedimetla	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	4.84	4.84	
70	Komsettipally	0.00	0.00	0.00	0.00	0.00	0.00	0.00	4.50	0.00	0.00	4.50	
73	Project	0.00	0.00	0.00	0.00	0.00	0.00	0.00	4.50	0.00	0.00	4.50	
74	Sarpanapally Project	0.00	0.00	0.00	0.00	0.00	0.00	0.00	4.00	0.00	0.00	4.00	
74	Dantakani	0.00	0.00	0.00	0.00	0.00	0.00	0.00	4.00	0.00	0.00	4.00	
75	Cheruvu Allapur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
- 70	New Tank,	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Munnuru,												
76	Somaram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Laxmancheru,												
77	Chintapalli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Kothacheru,												
78	Mamdabad	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Kesavari												
79	Samudram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	5.00	5.00	
80	Pedda Cheru,	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	

	Cherkonda												
81	Rasulacheru	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Sankarasamudra												
82	m	0.00	0.00	0.00	4.80	0.00	43.00	0.00	0.90	0.00	0.00	48.70	
	Pedda												
83	cheru,Lokurthy	0.00	3.50	0.00	2.00	0.00	0.00	0.00	0.00	0.00	0.80	6.30	
0.4	Large Tank,	0.00	4.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	5.00	
84	Husnabad Large Tank,	0.00	4.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.80	5.30	
85	Kodangal (Toor)	0.00	10.37	0.00	2.07	0.00	3.00	0.00	7.00	0.00	0.50	22.94	
- 00	Srivari	0.00	10.07	0.00	2.01	0.00	3.00	0.00	7.00	0.00	0.00	22.54	
	Samudram,												
86	Singotam	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	33.00	33.00	
87	Zildar Tippa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	5.00	5.00	
	New Tank,												
88	Bollempally	0.00	30.00	0.00	5.00	0.00	0.00	0.00	0.00	0.00	0.00	35.00	
89	Nallacheru, Irvin	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Krishnasamudra												
90	m Tank	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	5.00	5.00	
04	Polkicheru,	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
91	Pangal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	9.00	9.00	
92	Kakarvani Project	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
93	Singotam	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
94	Rangasamudram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
O.E	Peddarayanicher u, Lingal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
95		0.00	1.49	0.00	0.00	0.00	0.00	0.00	2.74	0.00	0.00	4.23	
96 97	Bhimanpally	0.00	1.49	0.00		0.00		0.00			57.75	71.36	
	Veerladevi cheru				0.00		1.75		10.00	0.00			
98	Vemular Project Meldamma	0.00	1.95	0.00	9.86	0.00	1.79	0.00	1.47	0.00	0.00	15.07	
99	Cheruvu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
100	Pendlipakala	0.00	0.00	0.00	4.01	0.00	0.00	0.00	6.46	0.00	0.00	10.47	
100	Pedda cheru,	0.00	0.00	0.00	7.01	0.00	0.00	0.00	0.40	0.00	0.00	10.47	
101	Thangadpally	0.00	0.49	0.00	0.00	0.00	0.00	0.00	0.47	0.00	21.32	22.28	
	Pedda cheru,	<u> </u>		<u> </u>							1		
	Swamulavari												
102	Lingotam	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Pedda Cheru,												
103	Indurthy	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.87	0.00	0.00	3.87	
104	Udayasamudram	0.00	0.00	0.00	0.44	0.00	0.00	0.00	1.77	0.00	0.00	2.21	
105	Singabhoopalem	0.00	3.16	0.00	0.00	0.00	0.57	0.00	4.95	0.00	2.20	10.88	
106	Bethampudi Tank	0.00	0.00	0.00	0.00	0.00	0.98	0.00	2.72	0.00	1.77	5.47	

107	Large Tank, Garla	0.00	8.85	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	8.85	
	Pedda Cheruvu												
	Challa Samudra	0.00	0.00	0.00	1.32	0.00	0.00	0.00	0.00	0.00	0.58	1.90	
	Large Tank,												
109	Bayyaram	0.00	0.92	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.95	1.87	
	Peddacheru,												
110	Ragaboinagudem	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Large tank,				0.00								
	Baithapally(V)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Pedda	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	cheru,Lokaram Pedda cheru,	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Yellareddy	0.00	0.00	18.45	0.00	8.59	0.00	9.46	0.00	0.00	0.00	36.50	
	Large tank	0.00	0.00	10.45	0.00	0.59	0.00	9.40	0.00	0.00	0.00	30.30	
	Komthur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	7.66	7.66	
	Devatala Cheruvu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Rai Rao Cheru,	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Narsapur	0.00	0.00	0.00	5.31	0.00	0.00	0.00	4.23	0.00	0.00	9.54	
	Pedda cheru,	0.00	0.00	0.00	0.0.	0.00	0.00	0.00	10	0.00	0.00	0.0.	
	Ameenpur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Aakammacheru,												
118	Jinnaram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Large Tank												
	Malkapur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Pedda cheru,												
	Yelupugonda	0.00	1.46	0.00	0.99	0.00	0.00	0.00	0.00	0.00	0.00	2.45	
	Rayanpalli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	7.64	0.00	6.35	13.99	
	Alair	-	-	-	-	-	-	-	-	-	-	0.00	
	Gujjuvai												
400	Reservoir	0.00	0.04	0.00	0.04	0.00	0.00	0.00	0.00	0.00	0.00	5.00	
	Scheme	0.00	3.61	0.00	2.21	0.00	0.00	0.00	0.00	0.00	0.00	5.82	
	Gambhiramgedda Reservoir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Varaha	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Pedda	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	bommalapuram												
	Reservoir	0.00	1.97	0.00	1.96	0.00	0.00	0.00	0.00	0.00	0.00	3.93	
	Markapur Tank	0.00	5.00	0.00	2.95	0.00	3.78	0.00	0.00	0.00	240.99	252.72	
	Chinna Kandaleru	0.00	0.00	0.00	2.00	0.00	0.70	0.00	0.00	0.00	2-0.00	202.12	
	Reservoir	0.00	0.00	0.00	1.71	0.00	2.84	0.00	0.00	0.00	0.00	4.55	
	Gandi cheruvu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2.84	0.00	0.00	2.84	
	Muraripalli Tank	0.00	0.00	0.00	9.95	0.00	0.00	0.00	31.43	0.00	0.00	41.38	

	Gundlamotu		1										
131	Reservoir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.87	3.87	
132	Pittakayagulla	0.00	1.08	0.00	0.00	0.00	11.55	0.00	4.74	0.00	0.00	17.37	
	Kushavathi												
133	Reservoir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
134	Chintakuntavagu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
135	Pincha Project	0.00	0.32	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.32	
136	Pedda Badava	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
137	Vadiyalacheru	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
138	Rallakalva, Kaliyambaka	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
130	Peddayetivanka,	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
139	Annupal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Rangasamudram												
140	Tank	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
141	Bahuda Reservoir	0.00	37.71	0.00	0.00	0.00	0.00	0.00	0.00	0.00	8.93	46.64	
142	Kalangi Reservoir	0.00	0.99	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2.44	3.43	
143	Pedderu	0.00	0.07	0.00	0.00	0.00	0.04	0.00	0.00	0.00	18.93	19.04	
144	Siddalagandi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
145	Gowricheru	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
146	Pattikondavanka, Guttava	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
	Peddatippa												
147	Samudram Tank	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
148	Chinna Tippa Samudram Tank	0.00	0.00	9.61	0.00	0.00	3.15	0.00	4.82	0.00	0.00	17.58	
149	Sadasivakona	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
150	SitaCheru	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
130	Paleru Reservoir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
151	Owk	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.36	0.00	0.79	1.15	
152	Jalakanur Tank	0.00	20.29	0.00	2.42	0.00	0.32	0.00	8.26	0.00	0.35	31.64	
153	Zurreru Project	0.00	0.00	0.00	9.28	0.00	2.89	0.00	2.67	0.00	0.20	15.04	
154	Thippayapalem Tank	0.00	1.41	0.00	0.00	0.00	3.55	0.00	0.00	0.00	3.52	8.48	

155	Siddapuram M.I. Tank	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	wili be used as a reservoir for siddapuram L.I. Scheme which is under progress
156	Mulavagu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
157	Jalleru Reservoir	0.00	0.00	0.00	0.00	0.00	30.39	0.00	1.37	0.00	3.69	35.45	
158	Nakkalagandi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
159	Mehadrigedda	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
160	Mallimadugu	0.00	0.00	0.00	0.00	0.00	0.18	0.00	9.82	0.00	1.71	11.71	
161	Thandava	0.00	0.85	0.00	0.90	0.00	1.05	0.00	1.10	0.00	1.32	5.22	
	Total	0.00	3427.35	28.62	4226.67	8.59	4207.75	13.92	3673.81	0.00	4808.21	20394.92	

RAJASTHAN

SI. No.	Name of Dam	Year wise Expenditure in Rs. Lakhs									
		2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12			
1	Chambal Project				10.00	10.00	55.87	10.00			
2	Rana Pratap Sagar				10.00	7.77	8.00	8.00			
3	Jawahar Sagar Dam				10.25	8.00	8.00	8.00			
4	Gurgaon Canal				1.25	1.00	1.00	1.00			
5	Jakham Project				2.00	2.05	2.00	2.00			
6	Mahi Unit-I				0.00	111.88	157.00	110.00			
7	Mahi Unit-II				0.00	57.92	50.01	50.01			
8	Jawai Canal Project				22.00	9.98	25.00	10.00			
9	Meja Project				5.00	4.98	5.00	5.00			
10	Parwati Project				4.00	4.00	5.00	4.00			
11	Guda Project				5.00	5.00	9.00	5.00			

12	Morel Project	5.00	5.00	5.00	5.00
13	Alnia Project	3.00	3.00	3.00	3.00
14	West Banas Project	10.00	5.00	5.00	5.00
15	Vallabh Nagar Project	4.00	3.00	2.00	2.00
16	Badgaon Pal Project	5.00	3.01	5.00	5.00
17	Orai Project	5.00	5.00	2.00	4.00
18	Panchana Project	0.00	0.00	1.00	0.50
19	Som Kamla Amba Project	5.00	8.00	8.00	8.00
20	Wagon Diversion	2.50	2.38	2.50	2.50
21	Bhim Sagar Project	3.00	2.65	3.00	2.00
22	Kothari Project	1.80	1.00	1.00	1.00
23	Bassi Project	1.80	1.00	1.00	1.00
24	Sawan Bhadon Project	2.00	2.00	2.00	2.00
25	Gambhiri Project	2.50	4.50	2.00	2.00
26	Purwan Lift	2.50	2.50	6.00	2.50
27	Jaisamand Project	1.27	1.00	1.00	1.00
28	Harish Chand Sagar	0.00	2.70	2.70	2.70
29	2702-21-Gen. M&R,Repair and Maintenance	300.00	250.00	300.00	400.00
	Total	423.87	524.32	678.08	662.21

Note: No details provided by Rajasthan Authorities for the year 2005-06,2006-07,2007-08

KARNATAKA

SI.	Name of Dam				Year wis	e Expenditu	ıre in Rs. I	_akhs		Remarks
No.		20	005-06	2006 -07	2007- 08	2008-09	2009-10	2010-11	TOTAL	
		Major	Dams							
1	Greater Aizawl Water Supply scheme Phasel	814.23	17	749.79	968.00	968.00			4500.02	
2	Vanivilas Sagr	75.94		123.43	86.75	86.75			372.87	
3	Krishnaraja Sagar	6.92		9.41	9.43	8.07			33.83	
4	Kabini	32.19		93.34	47.57	14.47			187.57	
5	Harangi	21.03	1	117.44	20.40	18.19			177.06	
6	Hemawathy	1.63		2.85	3.48	262.08			270.04	
7	Yagachi	6.00		6.00	8.00	3.00			23.00	
8	Karanja Project	4.83		5.30	5.80	64.28			80.21	
9	Chulkinala	0.41		0.45	0.49	5.49			6.84	
10	Upper Mullamari	0.87		0.95	1.06	11.68			14.56	
11	Chandrampalli	0.00		1.44	1.58	95.73			98.75	
12	Hattiguni	0.00		0.80	0.80	0.20			1.80	
13	Soudagar	0.00		0.65	0.72	7.87			9.24	
14	Amarja	0.00		0.00	0.00	12.17			12.17	
15	Bennethora	27.89		30.35	0.00	0.00			58.24	
16	Lower Mullamari	0.00		0.00	3.50	2.85			6.35	
17	Gandhorinala	0.00		0.00	4.77	1.17			5.94	
18	Narayanapur	23.27	1	155.69	109.09	8.97			297.02	
19	Almatti	17.13		61.39	127.52	92.32			298.36	

20	Bhima Lift Irigation									
21	Malaprabha	18.33	81.18	nil	nil				99.51	
22	Harinala	0.00	0.00	0.00	0.00				0.00	
23	Tunga Bhadra	3.25	4.77	3.80	2.80				14.62	
	· •	Me	edium Irrigation	Dams						•
1	Taraka	10.00	107.56	46.68	1.58				165.82	
2	Hebballa	3.50	5.85	7.52	0.00				16.87	
3	Nugu	4.00	10.00	2.00	1.50				17.50	
4	Suvarnavathy	17.22	21.60	30.85	12.00				81.67	
5	Chikkahole	9.42	9.66	12.00	3.00				34.08	
6	Uduthorehalla	0.00	0.00	0.00	0.00				0.00	
7	Gundal	37.68	30.91	17.62	9.73				95.94	
8	Chiklihole	0.86	13.8	20.4	18.19				53.25	
9	Manchanabele	3.64	4.05	4.4	2.81				14.90	
10	Arkavathy	5.64	6.43	6.85	2.87				21.79	
11	Iggalur	5.47	4.54	4.65	0.95				15.61	
12	Kanva	2.25	2.8	3.12	3.46				11.63	
13	Nellure Amanekere	0.00	0.50	0.00	0.00				0.50	
14	Votehole	0.96	2.37	0.56	1.16				5.05	
15	Markonahalli	0.94	1.88	17.30	1.47				21.59	
16	Mangala	0.46	0.58	8.66	9.32				19.02	
17	Theetha	0.98	1.98	1.10	2.10				6.16	
18	Thonnur	0.75	0.75	0.75	0.5				2.75	
19	Hagaribommanaha Ili	2.61	2.39	0.61	16.49				22.10	
20	Narihalla	1.43	0.15	4.06	37.36				43.00	
21	Kanakanala	0	0	0	11.47				11.47	
22	Maskinala	Project is con started	mpleted,Mainten	ance of c	lam just				0.00	
23	Hirehalla		Project is u	nder prog	gress				0.00	
24	Anjanapura				0	0	0	37.41	37.41	
25	Gondi					36.9	22.61	24.87	84.38	
	TOTAL	0.00 0.00 1614.50 1864.33								

BIHAR

SI.	Name of Dam							Year wis	se Expenditure in Rs	s. Lakhs			
No.		2005	-06	2006-0	7		2007-	08	2008-09		2009-	10	Total
	Major Dams	Desilting	Maint.	Desilting	Mair	t. De	esilting	Maint.	Desilting	Maint.	Desilting	Maint.	
1	Kharagpur Lake	0	0.00		0 0	.00	0	14.09	0	16.07	0	19.57	49.73
2	Nagi	0	35.58		0 0	.00	0	0	0	0.00	0	0	35.578
3	Kohira	0	0.00		0 0	.00	0	0	0	0.00	0	0	0
4	Badua	0	0.00		0 4	.44	0	0	0	2.00	0	0	6.437
5	Chandan	0	0.85		0 0	.00	0	0	0	6.41	0	0	7.26
6	Morwy	0	0.00		0 0	.00	0	0	0	0.00	0	50	50
7	Job	0	0.00		0 0	.69	0	0	0	0.00	0	1.37	2.06
8	Nakti	0	16.66		0 0	.00	0	0	0	0.00	0	0	16.655
9	Baelharna	0	0.00		0 0	.00	0	0	0	0.25	0	5.16	5.41
10	Phulwaria	0	4.27		0 0	.64	0	0.6	0	2.99	0	1.39	9.89
11	Anjan	0	0.00		0 0	.00	0	0	0	12.66	0	1.15	13.81
12	Orhni	0	0.00		0 0	.00	0	0	0	0.00	0	2.7	2.7
13	Bilasi	0	0.00		0 0	.00	0	0	0	0.00	0	2.71	2.71
14	Upper Kiul(Garhi)	0	8.72		0 6	.44	0	2.23	0	2.57	0	10.695	30.655
15	Jalkund	_	0.00			.00	0	35.97	0	0.00	0	16.14	52.111
16	Baskund		0.00			.00	0	0.00	0	0.15	0	0.183	0.328
17	Kailash Ghati		0.00		0 0	.00	0	0.20	0	0.00	0	0.1	0.3
18	Kol Mahadeo	0	0.00		0 0	.30	0	0.00	0	0.00	0	0	0.3
19	Amrity	0	0.00			.00	0	0.00	0	0.00	0	0	0
20	Srikhandi	0	0.00			.00	0	0.00	0.00	0.00	0	0	0
	TOTAL	0	66.07		0 12	.51	0.00	53.09	0.00	43.10	0	111.168	285.93

STATEMENT SHOWING THE EXPENDITURE ON DESILTING & MAINTENANCE OF DAMS IN MIZORAM Amount -Rs. in Lakhs 2005-06 2006-07 2007-08 2009-10 2008-09 REM/ DESILTING MAINT. DESILTING MAINT. **DESILTING** MAINT. **DESILTING** MAINT. DESILTING MAINT. TOTAL NAME OF THE PROJECT **Greater Aizawl Water** Supply Scheme Phase-I 1.21 6.00 1.66 6.00 1.62 6.00 3.06 6.00 2.19 6.00 39.74 1.80 1.60 0.30 1.70 0.45 1.75 0.40 10.20 **Greater Serchhip WSS** 0.40 0.30 1.50 0.80 **Greater Kolasib WSS** 1.00 0.50 1.20 1.30 0.80 1.20 1.00 1.40 1.00 10.20 0.00 1.50 0.80 1.20 C.N.Kawnpur WSS 0.00 1.00 1.40 1.20 1.00 1.50 9.60 Vairengte WSS 0.50 0.50 0.80 0.50 0.40 0.50 0.60 0.65 0.70 0.50 5.65

0.20

0.10

1.90

0.00

9.96

0.10

0.15

10.35

1.00

0.00

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0.10

0.94

10.28

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0.10

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NO.

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7

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9

WSS

TOTAL

Lungdal & Sentlang WSS

N. Hlimen & Thingthelh

Greater Champhai WSS

Greater Lunglie WSS

0.00

0.00

1.00

0.00

5.51

0.00

0.00

0.80

0.00

8.10

0.00

0.00

1.50

0.00

8.26

0.00

0.00

0.80

0.00

9.40

0.20

0.00

1.00

0.00

7.42

0.20

0.00

1.00

0.00

9.70

Appendix-V (Vide Para 38)

	Ongoing Major, Medium Irrigation Projects With Dams											
SI.	Name of	Name of Dam/	District/	Year of Start of	Estimated Cost	Fund	d spent (Crore	e)**	The percentag e of work carried	Time frame fixed for	Action taken by	
No.	/State/Uts	Project	Location	Construct ion	(Crore)*	Union Govt	State Govt	Total	out dam- wise till March 2012***	completion	Government	
1	2	3	4	5	8	9	10	11	12	15	16	
1	ANDHRA PRADESH	Anantha Venkata Reddy HNSS Project	Kurnool, Ananthapur, Kadapa and Chittoor	2005	6850	0	5329.04	5329.04	13.28	XII Plan		
2	ANDHRA PRADESH	BRR Vamsadhara Project Phase II of Stage II (Fanal)	Srikakulam	2005	784.44	0	680.15	680.15	44.45	XII Plan		
3	ANDHRA PRADESH	Gandikota CBR Lift Irrigation Schemes	Kadapa and Anantapur	2007	2059	0	1557.06	1557.06	0	XII Plan		
4	ANDHRA PRADESH	Gandikota Lift Irrigation Scheme (Included in GNSS Project)	Kadapa	2005	837	0	730.74	730.74	20.81	XII Plan		

5	ANDHRA PRADESH	Indira Sagar Polavaram Project	Visakhapatn am,East Godavari , West Godavri ,Krishna	2005	16010.45	562.469	4217.131	4779.6	0	XII Plan (2015-16)	Assistance under AIBP provided
6	ANDHRA PRADESH	Indiramma Flood Flow Canal Project	Karimnagar and Warangal	1997	4266.09	0	2754.02	2754.02	23.05	XII Plan	
7	ANDHRA PRADESH	J CHOKKA RAO DEVADULA LIFT IRRIGATION SCHEME	WARANGA L, KARIMNAG AR AND NALGOND A	2003	9427.73	1139.26	5247.34	6386.6	32.81	XII Plan	Assistance under AIBP provided
8	ANDHRA PRADESH	Jawahar Nettampadu Lift Irrigation Scheme	Mahabubna gar	2005	1661	0	1538.32	1538.32	24.99	XII Plan	
9	ANDHRA PRADESH	K.L.Rao Sagar Pulichintala Project	Guntur,Kris hna, West Godavari and Prakasam	2004	1281	0	909.7	909.7	0	XII Plan	
10	ANDHRA PRADESH	Koilsagar Lift Irrigation Scheme	Mahaboobn agar	2005	359	0	340.82	340.82	0	Beyond XII Plan	
11	ANDHRA PRADESH	M. Bagareddy Singur Project	Medak, Hyderabad	2006	89.06	0	63.55	63.55	100	XII Plan	
12	ANDHRA PRADESH	Mahatma Gandhi Kalvakurthy Lift Irrigation Scheme	Mahabubna gar	2003	3008.62	0	2421.08	2421.08	3.82	XII Plan	

13	ANDHRA PRADESH	NTR Telugu Ganga Project (Final)	Kurnool,Kad apa,Nellore and Chitoor	1983	4432	0	3600.9	3600.9	100	XII Plan	
14	ANDHRA PRADESH	Poola Subbaiah Veligonda Project	Prakasam,N ellore and Kadapa	2004	5950	0	2868.84	2868.84	0	XII Plan	
15	ANDHRA PRADESH	Raising and widening of Flood banks to 1986 standards along with repairs to structures, Construction of new structures,form ation of ramps and groynes in respect of reaches.	East Godavri	2007	620	0	530	530	0	XII Plan	
16	ANDHRA PRADESH	Rajiv Bhima Lift Irrigation Scheme Project	Mahaboobn agar	2004	1969	1165.67	752.84	1918.51	100	XII Plan	Assistance under AIBP provided
17	ANDHRA PRADESH	Somasila Swarnamukhi Link canal	Nellore,Chitt or	2007	437.42	0	107.62	107.62	0	XII Plan	
18	ANDHRA PRADESH	Sri Krishna Devaraya Galeru Nagari Sujala Sravanthi	Kadapa,Nell ore and Chittoor	2005	8053.15	0	4746.88	4746.88	0	XII Plan	
19	ANDHRA PRADESH	Sripada Yellampally Project (Final)	Karimnagar and Medak	2004	5157	0	2979.31	2979.31	10.64	XII Plan (2011-12)	

20	ANDHRA PRADESH	Srisailam Right Bank Canal	Kurnool,Kad apa	1982	1185.58	0	683.85	683.85	91.42	XII Plan	
21	ANDHRA PRADESH	Kinnersani Reservoir Project	Khammam	2005	32.54	0	33.71	33.71	100.02	XII Plan	
22	ANDHRA PRADESH	Modikuntavagu Reservoir Project	Khammam	2005	225.42	0	98.99	98.99	0	XII Plan (2014-15)	
23	ANDHRA PRADESH	Offshore Reservoir Scheme on Mahendratanay a River	Srikakulam	2008	126.99	0	50.6	50.6	0	XII Plan	
24	ANDHRA PRADESH	Palemvagu	Khammam	2005	191.29	9.536	98.294	107.83	95 Overall	XII Plan (2014-15)	Assistance under AIBP provided
25	ANDHRA PRADESH	Peddavagu Diversion Scheme at Jagannathpur Project	Adilabad	2004	124.62	106.025	0	90.85	0	XII Plan	Assistance under AIBP provided
	ANDHRA PRADESH	Peddavagu Diversion Scheme at Jagannathpur Project		2004	66.375	0	0		37	2012-13	
26	ANDHRA PRADESH	Pulikanuma Llft Irrigation Scheme	Kurnool	2008	161.19	0	180.26	180.26	0	XII Plan	
27	ANDHRA PRADESH	Sri Komarambhee m Project	Adilabad	2004	274.14	145.54	333.9	479.44	33.0	XII Plan (2012-13)	Assistance under AIBP provided
28	ANDHRA PRADESH	Sri Pothula Chenchaiah Paleru Reservoir	Prakasam	2007	50.5	0	34.75	34.75	0	XII Plan	

		Project (Final)									
29	ANDHRA PRADESH	Tarakarama Thirtha Sagaram Reservoir	Vizinagaram	2006	220.04	33.006	60.484	93.49	50	XII Plan	Assistance under AIBP provided
	ANDHRA PRADESH	Project Yerrakalava Reservoir	West Godavari	2001-02 (yr. of Inclusion in AIBP)	124.95	28.463	43.037	71.5	50.62	XII Plan	Assistance under AIBP provided
30	ANDHRA PRADESH	Yerram China Poli Reddy Korisapadu Lift Irrigation Scheme	Prakasam	2008	177	0	108.98	108.98	0	XII Plan	
	Arunachal Pradesh	Lower Subansiri HEP		2006	6285.33	0	4629	4629	28		
	Assam	So far as Irrigation Department, Assam is concerned,no dam project is under implementation		Does not arise in view of (a)	NA	0	0		Does not arise	Does not arise	Does not arise
31	BIHAR	Durgawati Reservoir Project	Kaimur, Rohtas	1976	983.1	0	688.52266	688.52266	53.77	XII Plan	
32	BIHAR	North Koel Reservoir Project	Aurangabad , Gaya, Palamu	1971	1306.16	0	743.74	743.74	57.13	XII Plan	

33	BIHAR	Batane Reservoir Project	Aurangabad of Bihar and Plamu of Jharkhand	1976	113.81	3.3350	81.695	85.03	76.86	XII Plan (Mar2013)	Assistance under AIBP provided
34	BIHAR	Kundghat Reservoir Scheme	Jamui	2009	55.7172	0	10.9172	10.9172	0	XII Plan	
	BIHAR	Bansagar	Bhojpur	1978	395.7350	83.5000	251.3647	334.8647	0	March, 2012	Assistance under AIBP provided
35	CHHATTISG ARH	Kelo Project Raigarh	Raigarh Janjgier Champa	2007	598.91	27.023	380.757	407.78	21.92	XII Plan	Assistance under AIBP provided
36	CHHATTISG ARH	SONDUR RESERVIOR PROJECT	DHAMTARI, RAIPUR	1978	624.39	0	325.85	325.85	36.63	XII Plan	
37	CHHATTISG ARH	Ghumariya Nalla Irrigation Project	Rajnandgao n	2005	45.57	0	42.73	42.73	100	XII Plan	
38	CHHATTISG ARH	Karra Nalla Barrage	Kabirdham, Rajandgoan	2009	89.14	0	83.14	83.14	68.90	XII Plan	
39	CHHATTISG ARH	Sukha Nalla Barrage Project	Rajnandgao n	2005	109.2	0	93.11	93.11	0	XII Plan	
40	CHHATTISG ARH	Sutiyapat Medium Project	Kabirdham, Rajandgoan	2003	98.6173	6.318	65.372	71.69	78.45	XII Plan	Assistance under AIBP provided
	CHHATTISG ARH	Mongra Phase- ii	Rajnandgao n	2007		0	8.144	8.144		Jun-12	

	CHHATTISG ARH	Kosarteda	Baster	2002		54.773	70.677	125.45	90	Mar-11	Assistance under AIBP provided
41	GOA	Tillari	North Goa	1987	1612.15	247.42	768.24	1015.66	87.33	XII Plan	Assistance under AIBP provided
42	GUJARAT	Sardar Sarovar (Narmada) Project	15 Districts#	1987	39240.45	5736.78	20010.26	25747.04	46.75	XII Plan (2013-14)	Assistance under AIBP provided
43	GUJARAT	Aji IV	Jamnagar	1998	132.62	14.706	130.684	145.39	186.4	XII Plan	Assistance under AIBP provided
44	GUJARAT	Koliyari	Panchmahal	1996	37.71	0	20.57	20.57	0	XII Plan	
45	GUJARAT	Machchhu III	Rajkot	2009	55	0	38.2398	38.2398	14.40	XII Plan	
46	GUJARAT	Ozat II	Junagadh	1995	99.52	13.6	79.8865	93.4865	44.13	XII Plan	Assistance under AIBP provided
	Haryana	Kaushalya Dam		2008	217	0	191.15	191.15	92%	2011	StateGovt. has accorded all administrativ e approvals timely and released fund regularly as per requirement
	Himachal Pradesh	Chamera-3		2005		0	0			2011	

		koldam		2005		0	0			2013	
		karchham Wangtoo		2005		0	0			2012	
		Parbati Dam		2002		0	0			2013	
	Jammu & Kashmir	Uri-2		2005	1724.29	0	1505	1505.00		2011	
		Kishan Ganga		2009	3642.04	0	792.43	792.43		2016	
		Nimo Bazoo		2006	572.94	0	468.46	468.46		2010	
		Chutak		2006	1069.81	0	448.55	448.55		2011	
47	JHARKHAN D	KONAR IRRIGATION PROJECT	HAZARIBA GH GIRIDIH	1975	469.23	0	224.23	224.23	0	XII Plan	
48	JHARKHAN D	NORTH KOEL RESERVOIR PROJECT	GARHWA PALAMAU AURANGA BAD	1973	707	0	607	607	33.65	XII Plan	
49	JHARKHAN D	PUNASI RESERVOIR SCHEME	DEOGHAR	1982	586.55	0	126.55	126.55	0	XII Plan	

50	JHARKHAN D	SUBERNAREK HA MULTIPURPOS E PROJECT	EAST SINGHBHU M WEST SINGHBHU M SARAIKELA KHARSAW AN	1978	6613.74	335.5400	2519.76	2855.3	9.37	XII Plan (2014-15)	Assistance under AIBP provided
51	JHARKHAN D	GARHI RESERVOIR SCHEME	CHATRA	2001	121.11	0	70.11	70.11		XII Plan	
52	JHARKHAN D	KANTI RESERVOIR SCHEME	KHUNTI	2008	113.26	0	2	2	0	XII Plan	
53	JHARKHAN D	RAISA RESERVOIR SCHEME	RANCHI	2010	77.89	0	41.39	41.39	0	XII Plan	
54	JHARKHAN D	SURU RESERVOIR SCHEME	SARAIKELA KHARSAW AN	1982	100.625	0	37.345	37.345	0	XII Plan	
	JHARKHAN D	Panchkhero	Kodarma, Giridih	1989	75.6897	8.2420	38.9837	47.2257	0.00	2011-12	Assistance under AIBP provided
55	KARNATAK A	Bennithora Project	Gulbarga	1973	480.94	0	457.87	457.87	107.05	XII Plan	
56	KARNATAK A	Bhima Lift Irrigation Scheme	Gulbarga	1993	551.93	156.6	298.78	455.38	62.88	XII Plan	Assistance under AIBP provided
58	KARNATAK A	Dhudhaganga project	Belgaum	1992	309.8	7.506	130.594	138.1	32.11	XII Plan	Assistance under AIBP provided

59	KARNATAK A	HEMAVATHY	Hassan,Ma ndya,Mysor e,Tumkur	1967	13382.82	0	13294.44	13294.44	99.34	XII Plan	
60	KARNATAK A	Hippargi Irrigation project	Belgaum and Bagalkot	1973	1521.78	640.37	706.05	1346.42	79.35	XII Plan	Assistance under AIBP provided
61	KARNATAK A	Markendeya Reservoir project	Belgaum	1998	341.84	0	327	327	75.29	XII Plan	
62	KARNATAK A	Singatalur L.I.S	Bellary,gadg a,koppal	1998	1894.5	0	479.69	479.69	12.38	XII Plan	
63	KARNATAK A	Amarja Project		1973	304.44	0	223.06	223.06	79.38	Beyond XII Plan	
64	KARNATAK A	Lowermullamar i	Gulbarga	1973	220	0	206.58	206.58	100	Beyond XII Plan	
65	KARNATAK A	YAGACHI	Hassan	1983	401.89	0	374.69	374.69	76.05	Beyond XII Plan	
	KARNATAK A	Upper Krishna St.I Ph.III	Gulberga & Bijapur	1996-97	6891.59	1380.675	740.005	2120.68	32.43	2012	Assistance under AIBP provided
	KARNATAK A	Karanja	Bidar	1997-98	532	189.03	150.25	339.28	18.12	2012	Assistance under AIBP provided
	KARNATAK A	Upper Krishna St.II	Gulberga & Bijapur	2001-02	3959.8	1517.309	1183.061	2700.37	72.90	2011	Assistance under AIBP provided
	KARNATAK A	Varahi	Uddupi	2007-08	569.53	68.535	179.405	247.94	0.53	2012	Assistance under AIBP provided

	KARNATAK A	Gudda Mallapura LIS	Haveri	2009-10	115.4	57.243			0.00	2012	Assistance under AIBP provided
66	KERALA	Banasura sagar irrgation project	Wayanadu	1999	185.5	0	69.62	69.62	100	XII Plan	
67	KERALA	Karapuzha Irrigation Project	Wayanadu	1978	441.5	2.719	284.841	287.56	3.78	XII Plan	Assistance under AIBP provided
68	KERALA	Palakapandy	Palakkad	2005	12.9	0	21.24	21.24		XII Plan	
	KERALA	Muvattupuzha	Idukki, Emakulam & Kottayam	2000-01	841	133.129	153.217	286.346	25.386	2010	Assistance under AIBP provided
	KERALA	Kanhirapuzha	Palakkad	2008-09	112	5.07	9.248	14.318	0.18	2010	Assistance under AIBP provided
69	MADHYA PRADESH	Ban Sagar Major Project Canal Unit II	M.P. Sidhi, U.P. Allahabad, Mirzapur	1978	2143.65	0	3778.04	3778.04	99.70	XII Plan	
70	MADHYA PRADESH	Halone	Mandla & Badwani	2012	414.21	0	122.77	122.77	0	XII Plan	
71	MADHYA PRADESH	Indira Sagar Project (Canal)	Khandwa, Khargoan	1992	3182.77	0	1743.71	1743.71	49.28	XII Plan	
72	MADHYA PRADESH	Lower Goi	Badwani	2009	360.37	170.683	45.647	216.33	0	XII Plan	Assistance under AIBP provided

73	MADHYA PRADESH	Man	Dhar	1997	246.03	0	211.31	211.31	100	XII Plan	
74	MADHYA PRADESH	Omkareshwar Proejct (Canal)	Khargone, Khandwa, Dhar	2001	2504.8	0	1108.16	1108.16	34.06	XII Plan	
75	MADHYA PRADESH	Pench diversion project	Chhindwara Seoni	1987	1286.46	0	272.43	272.43	0	XII Plan	
76	MADHYA PRADESH	Rajiv Sagar Project	Balaghat Bhandara	1976	1407.19	0	323.1446	323.1446	100	XII Plan	
77	MADHYA PRADESH	Rani Awanti Bai Lodhi Sagar Project	Jabalpur, Narsinghpur	1971	1793.14	0	1643.14	1643.14	96.14	XII Plan	
78	MADHYA PRADESH	SINDH PHASE	SHIVPURI	1974	32.741	14.876	17.365	32.241	88.65	XII Plan	Assistance under AIBP provided
79	MADHYA PRADESH	Upper Narmada	Dindori, Anuppur	2012	683.93	0	125.57	125.57	0	XII Plan	
80	MADHYA PRADESH	BAGHARRU PROJECT	VIDISHA	2008	61.81	0	40.77	40.77	0	XII Plan	
81	MADHYA PRADESH	Bardha Dam	Sheopur	2000	12.721	0	10.401	10.401	54.91	XII Plan	
82	MADHYA PRADESH	GHOGRA COMPLEX MEDIUM PROJECT	Sehore	2011	97.84	0	46.08	46.08	0	XII Plan	

83	MADHYA PRADESH	Jobat	Dhar	1984	230.61	0	209.28	209.28	100	XII Plan	
84	MADHYA PRADESH	Kushalpura Medium Project	Rajgarh	2003	83.97	0	66.61	66.61	0	XII Plan	
85	MADHYA PRADESH	MAHUAR MEDIUM PROJECT	Shivpuri	1980	191.27	0	73.67	73.67	0	Beyond XII Plan	
86	MADHYA PRADESH	REHTI PROJECT	VIDISHA , SAGAR	2008	47.09	0	38.58	38.58	0	XII Plan	
87	MADHYA PRADESH	SAGAR PROJECT	VIDISHA	2008	226.96	14.751	158.989	173.74	5.86	XII Plan	Assistance under AIBP provided
88	MADHYA PRADESH	SANJAY SAGAR (BAH)	VIDISHA , BHOPAL	2006	250.33	12.975	224.455	237.43	44.93	XII Plan	Assistance under AIBP provided
89	MADHYA PRADESH	SAS PROJECT PHASE 2	Vidisha	2004	66.7154	0	42.1754	42.1754	80.68	Beyond XII Plan	
90	MADHYA PRADESH	Singhpur Bairaj	Chhatarpur	2009	201	15.75	105.25	121	34.31	XII Plan	Assistance under AIBP provided
91	MADHYA PRADESH	Upper Beda	Khargone	2003	208.6	88.348	94.072	182.42	100	XII Plan	Assistance under AIBP provided
92	MADHYA PRADESH	Upper Kaketo Irrigation Project	Gwalior Sheopur Shivpuri	2008	183.06	0	77.81	77.81	0	XII Plan	
	MADHYA PRADESH	Bariarpur LBC	Chhatarpur	2000-01	477.26	100.581	160.679	261.260	42.37	XI Plan	Assistance under AIBP provided

	MADHYA PRADESH	Bawanthadi	Balaghat, Bhandara *	2003-04	658	91.9586	130.0224	221.981	91.86	XI Plan	Assistance under AIBP provided
	MADHYA PRADESH	Mahan	Sidhi	2003-04	487	31.48	156.4	187.880	24.04	XII Plan	Assistance under AIBP provided
	MADHYA PRADESH	Sindh Phase II	Shivpuri, Gwalior, Datia, Bhind	1998-99	1862	474.4855	697.9634	1172.449	48.57	XI Plan	Assistance under AIBP provided
	MADHYA PRADESH	Mahi	Dhar, Jhabua	2000-01	490	309.625	37.995	347.620	92.43	XI Plan	Assistance under AIBP provided
93	MAHARASH TRA	Arunawati Major Project	Yavatmal	1980	331.18	21.64	285.6	307.24	100	XII Plan	Assistance under AIBP provided
94	MAHARASH TRA	Bawanthadi Interstate Project	Gondia, Bhandara	1975	749.33	145.67	496.73	642.4	98.17	XII Plan	Assistance under AIBP provided
95	MAHARASH TRA	Bembla	Yavatmal	1992	2176.28	619.865	824.605	1444.47	78.76	XII Plan	Assistance under AIBP provided
96	MAHARASH TRA	Bhama Askhed	Pune	1995	575.84	0	220.32	220.32	0	XII Plan	
97	MAHARASH TRA	BHATSA 1	THANE	1969	1092.66	0	543.2861	543.2861	32.46	XII Plan	
98	MAHARASH TRA	Bori Medium Project	Solapur	1998	63.29	0	62.04	62.04	100	XII Plan	

99	MAHARASH TRA	Chaskaman	Pune	1977	728.49	0	523.07	523.07	91.63	XII Plan	
100	MAHARASH TRA	Dhapewada Project	Bhandara, Gondia	2007	917.03	0	408.29	408.29	0	Beyond XII Plan	
101	MAHARASH TRA	Dhom Balkawadi Project	Satara,Pune	1997	848.89	93.786	482.474	576.26	41.78	XII Plan	Assistance under AIBP provided
102	MAHARASH TRA	Dudhganga	Kolhapur	1976	1712.8	0	666.96	666.96	17.81	XII Plan	
103	MAHARASH TRA	Gosikhurd National Project	Nagpur, Bhandara, Chandrapur	1983	7777.85	5139.056	542.684	5681.74	45.07	XII Plan	Assistance under AIBP and National Project provided
104	MAHARASH TRA	Gunjawani	Pune	1998	596.4	0	206.28	206.28	0	XII Plan	
105	MAHARASH TRA	Human	Chandrapur	1983	1016.49	0	279.01	279.01	0	Beyond XII Plan	
106	MAHARASH TRA	In complete Khadakpurna	Buldana	1997	917.95	534.787	252.173	786.96	24.36	XII Plan	Assistance under AIBP provided
107	MAHARASH TRA	Jigaon Major Project	Buldana, Akola	2008	4044.14	0	1366.43	1366.43	0	XII Plan	
108	MAHARASH TRA	Khadakpurna Major Project	Buldana	1994	917.95	0	786.96	786.96	73.56	XII Plan	

109	MAHARASH TRA	Krishna Project	Satara,Sang li	1968	1115.46	0	726.29	726.29	98.98	Beyond XII Plan	
110	MAHARASH TRA	Lendi Interstate Project	Nanded	1986	624.57	0	321.74	321.74	3.71	XII Plan	
111	MAHARASH TRA	Lower pedhi	Amravati	2008	829.79	219.417	80.953	300.37	0	XII Plan	Assistance under AIBP provided
112	MAHARASH TRA	Lower Wardha Major Project	Wardha	1980	2356.57	154.688	954.252	1108.94	49.40	XII Plan	Assistance under AIBP provided
113	MAHARASH TRA	Nira Deoghar	Pune, Satara, Solapur	1996	7785.36	0	606.17	606.17	7.40	XII Plan	
114	MAHARASH TRA	Pentakli	Buldana, Washim	1989	230.27	23.22	181.22	204.44	120.93	XII Plan	Assistance under AIBP provided
115	MAHARASH TRA	PUNAND PROJECT	NASHIK	1982	340.56	137.669	114.411	252.08	89.68	XII Plan	Assistance under AIBP provided
116	MAHARASH TRA	Sina Kolegaon Project	Osmanabad	1993	455.28	0	309.94	309.94	45.45	Beyond XII Plan	
117	MAHARASH TRA	SURYA 1		1973	781.78	0	471.2979	471.2979	84.99	XII Plan	
118	MAHARASH TRA	Talamba 1	Sindhudurg	2001	816.65	0	172.46	172.46	0	Beyond XII Plan	
119	MAHARASH TRA	Tarali Project	Satara	1997	870.9	184.34	550.2	734.54	20.65	XII Plan	Assistance under AIBP provided

120	MAHARASH TRA	Temghar	Pune	1997	323.53	0	304.83	304.83	100	XII Plan	
121	MAHARASH TRA	TILLARI INTERSTATE IRRIGATION PROJECT 1	SINDHUDU RG	1982	1612.15	59.339	870.937	930.276	85.76	XII Plan	Assistance under AIBP provided
122	MAHARASH TRA	Urmodi Project	Satara	1997	1323.69	0	643.32	643.32	7.41	XII Plan	
123	MAHARASH TRA	Waghur	Jalgaon	1978	1183.55	0	549.59	549.59	49.85	XII Plan	
124	MAHARASH TRA	Wan	Akola, Buldana	1979	276.32	2.03	261.97	264	120.86	XII Plan	Assistance under AIBP provided
125	MAHARASH TRA	Warna	Kolhapur	1976	2149.95	69.395	561.505	630.9	88.63	XII Plan	Assistance under AIBP provided
126	MAHARASH TRA	Ambehoal	Kolhapur	2001	114.93	0	76.98	76.98	0	XII Plan	
127	MAHARASH TRA	Andhali Project	Satara	1986	19.01	0	18.02	18.02	90.09	XII Plan	
128	MAHARASH TRA	Andra Valley	Pune	1997	103.55	0	89.14	89.14	100	XII Plan	
129	MAHARASH TRA	Arjuna 1	Ratnagiri	2001	432.08	66.673	302.537	369.21	19.85	XII Plan	Assistance under AIBP provided

130	MAHARASH TRA	Aruna 1	Sindhudurg	2006	669.8	33.862	172.538	206.4	24.48	XII Plan	Assistance under AIBP provided
131	MAHARASH TRA	Bordi	Amravati	2008	4229	0	151.97	151.97	0	XII Plan	
132	MAHARASH TRA	Chikotra	Kolhapur	1997	137.94	0	124.93	124.93	100	XII Plan	
133	MAHARASH TRA	Chilhewadi Medium Project	Pune	1998	145.68	0	115.68	115.68	31.40	XII Plan	
134	MAHARASH TRA	Chitri	Kolhapur	1992	100.1	0	90.23	90.23	100	XII Plan	
135	MAHARASH TRA	DARA PROJECT		1987	73.8	0	55.43	55.43	14.50	Beyond XII Plan	
136	MAHARASH TRA	DEHALI PROJECT	NANDURB AR	1984	91.5	0	72.23	72.23	34.47	XII Plan	
137	MAHARASH TRA	Deharji 1	Thane	2012	339.58	0	146.29	146.29	0	XII Plan	
138	MAHARASH TRA	Deoghar 1	Sindhudurg	1987	353.7	0	261.23	261.23	47.38	XII Plan	
139	MAHARASH TRA	Dhamani	Kolhapur	2000	691.43	0	290.37	290.37	0	XII Plan	
140	MAHARASH TRA	Gadnadi 1	Ratnagiri	1987	651.95	37.8	455.04	492.84	52.75	XII Plan	Assistance under AIBP provided

141	MAHARASH TRA	Garga	Amravati	2010	216.54	0	20.86	20.86	0	XII Plan	
142	MAHARASH TRA	Ghataprabha	Kolhapur	1997	127.16	0	88.18	88.18	100	XII Plan	
143	MAHARASH TRA	Ghungshi	Akola	2009	326.68	0	129.41	129.41	0	XII Plan	
144	MAHARASH TRA	Hetawane 1	Raigad	1986	413.34	0	302.68	302.68	36.72	XII Plan	
145	MAHARASH TRA	Jam Medium Project	Nagpur	1984	188.9	0	179.56	179.56	100	XII Plan	
146	MAHARASH TRA	Jambre	Kolhapur	2000	148.77	0	90.37	90.37	37.38	XII Plan	
147	MAHARASH TRA	Jamda Medium Project	1)Ratnagiri 2)Sindhudur g	2006	515.26	0	333.01	333.01	0	XII Plan	
148	MAHARASH TRA	JAMKHEDI PROJECT	DHULE	1993	48	0	41.87	41.87	100	XII Plan	
149	MAHARASH TRA	Jangamhatti	Kolhapur	1981	30.32	0	26.67	26.67	100	XII Plan	
150	MAHARASH TRA	Kadvi	Kolhapur	1986	110.13	0	84.34	84.34	100	XII Plan	
151	MAHARASH TRA	Kalmodi	Pune	2000	160.53	0	58.31	58.31	19.86	XII Plan	

152	MAHARASH TRA	Kalpathri Medium Project	Gondia	2004	82.17	0	63.25	63.25	87.42	XII Plan	
153	MAHARASH TRA	Kar River Project	Wardha and Nagpur	1980	226.51	18.597	188.113	206.71	79.45	XII Plan	Assistance under AIBP provided
154	MAHARASH TRA	Kasari	Kolhapur	1983	35.62	0	32.43	32.43	100	XII Plan	
155	MAHARASH TRA	Katangi Medium Project	Gondia	1996	82.17	0	48.55	48.55	81.53	XII Plan	
156	MAHARASH TRA	KORDI NALLA PROJECT	NANDURB AR	2009	122.1	0	76.34	76.34	43.73	XII Plan	
157	MAHARASH TRA	Korlesatandi	1) Sindhudurg 2) Ratnagiri	2002	205.03	0	89.03	89.03	0	XII Plan	
158	MAHARASH TRA	Kudali Project	Satara	1997	425.32	36	213.58	249.58	19.46	XII Plan	Assistance under AIBP provided
159	MAHARASH TRA	Kumbhi	Kolhapur	1981	85.09	0	70.68	70.68	100	XII Plan	
160	MAHARASH TRA	Lal Nalla Project	Wardha and Chandrapur	1994	202.51	20.17	140.66	160.83	50.30	XII Plan	Assistance under AIBP provided
161	MAHARASH TRA	Lower Chulband Medium Project	Bhandara	1995	117.19	0	77.03	77.03	2.25	XII Plan	
162	MAHARASH TRA	LOWER PANZARA MEDIUM	DHULE	1989	347.3	114.87	188.32	303.19	76.47	Beyond XII Plan	Assistance under AIBP provided

		PROJECT									
163	MAHARASH TRA	MANIKPUNJ PROJECT	NASHIK, JALGAON	1999	51.92	0	47.84	47.84	100	XII Plan	
164	MAHARASH TRA	Morna(Guregha r)Project	Satara	1996	197.9	9.82	99.3	109.12	15.53	XII Plan	Assistance under AIBP provided
165	MAHARASH TRA	NAGAN PROJECT	NANDURB AR	1990	32.82	0	69.34	69.34	14.90	XII Plan	
166	MAHARASH TRA	Nagewadi Project	Satara	1994	64.9	0	48.9	48.9	29.49	XII Plan	
167	MAHARASH TRA	Nardave 1	Sindhudurg	2001	446.7	30.262	306.128	336.39	100	XII Plan	Assistance under AIBP provided
168	MAHARASH TRA	Navargaon	Yavatmal	1987	70.7	0	63.36	63.36	169.5	XII Plan	
169	MAHARASH TRA	Pandhari	Amravati	2006	1064.69	0	489.12	489.12	0	XII Plan	
170	MAHARASH TRA	Patgaon	Kolhapur	1983	150.48	0	104.42	104.42	100	XII Plan	
171	MAHARASH TRA	Pedhi Barrage	Amravati	2010	114.64	0	32.52	32.52	0	XII Plan	
172	MAHARASH TRA	Purna	Amravati	1995	213.1	0	225.41	225.41	100	XII Plan	

173	MAHARASH TRA	Purna Barrage 2 (Nerdhamna)	Akola	2009	778.12	0	203.24	203.24	0	XII Plan	
174	MAHARASH TRA	Sapan	Amravati	2000	753.16	78.605	297.345	375.95	100	XII Plan	Assistance under AIBP provided
175	MAHARASH TRA	Sarambala 1	Sindhudurg	2006	184.73	0	75.83	75.83	0	XII Plan	
176	MAHARASH TRA	SARANGKHED A BARRAGE	NANDURB AR	1999	274.48	0	225.48	225.48	100	XII Plan	
177	MAHARASH TRA	Sarfnalla	Kolhapur	2008	143.7	0	61.45	61.45	0	XII Plan	
178	MAHARASH TRA	Shirala Lift Scheme	Osmanabad	2009	102.54	0	56.94	56.94	0	Beyond XII Plan	
179	MAHARASH TRA	SHIVAN PROJECT	NANDURB AR	1994	73.8	0	55.43	55.43	100	XII Plan	
180	MAHARASH TRA	Sina Mehekari Medium With Lift	Beed	2006	149.88	0	74.75	74.75	100	XII Plan	
181	MAHARASH TRA	SULWADE BARRAGE	DHULE	1995	290.88	69.484	172.186	241.67	100	XII Plan	Assistance under AIBP provided
182	MAHARASH TRA	Uma Barrage	Akola	2009	293.66	0	105.76	105.76	0	XII Plan	
183	MAHARASH TRA	Utawali	Buldana and Akola	1999	109.64	0	111.75	111.75	137.08	XII Plan	

184	MAHARASH TRA	Uttarmand Project	Satara	1997	123.17	7.974	107.806	115.78	100	XII Plan	Assistance under AIBP provided
185	MAHARASH TRA	WADI SHEWADI PROJECT	DHULE	1993	258.33	0	120.91	120.91	48.08	XII Plan	
186	MAHARASH TRA	Wang Project	Satara	1997	317.67	0	198.23	198.23	26.68	XII Plan	
187	MAHARASH TRA	Wardha Barrage	Yavatmal	2010	267.54	0	11.54	11.54	0	XII Plan	
188	MAHARASH TRA	Wasni	Amravati	2009	226.84	0	81.19	81.19	0	XII Plan	
	MAHARASH TRA	Upper Manar(W)	Nanded	2002-03	425	79.7365	129.2745	209.011	22.17	XII Plan	Assistance under AIBP provided
	MAHARASH TRA	Upper Penganga	Yavatmal, Parbhani, Nanded	2004-05	3038.42	230.2659	167.2942	397.560	56.47	XII Plan	Assistance under AIBP provided
	MAHARASH TRA	Lower Dudhna (W)	Parbhani, Jalna	2005-06	1350	177.0918	403.588	580.680	5.96	XII Plan	Assistance under AIBP provided
	MAHARASH TRA	Upper Kundalika	Beed	2008-09	187.026	88.7268	0	41.794	30.00	XII Plan	Assistance under AIBP provided
	MAHARASH TRA	Krishna Koyana Lift	Solapur, Sangli	2009-10	2225	347.76	0	241.830	7.92	XII Plan	Assistance under AIBP provided
	MAHARASH TRA	Nandur Madhmeshwar Ph-II	Aurangaba d	2009-10	NA	128.71	0	38.460	0.00	XII Plan	Assistance under AIBP provided

189	MANIPUR	Thoubal Multipurpose Project Manipur	Imphal East	1980	982	482.8393	494.1807	977.02	99.98	XII Plan (Mar.2012)	Assistance under AIBP provided
190	MANIPUR	Khuga Multipurpose Project Manipur	Churachand pur Bishnupur	1983	381.28	163.3845	237.6555	401.04	100	XII Plan (Mar.2013)	Assistance under AIBP provided
	Meghalya	Myntdu Leshka HEP	Jaintia Hills	2004	283.79	0	275	275		2011	Arrangement for timely flow of funds .Periodical monitoring of physical progress
	Meghalya	New Umtru HEP	Ri Bhoi	2008	11.72	0	1.467	1.467		2012	Arrangement for timely flow of funds .Periodical monitoring of physical progress
	Mizoram	No dam is under construction				0	0				
	Nagaland	No dam is under construction				0	0				
191	ORISSA	Brutang Irrigation Project	Nayagarh	2012	1200	0	0	0	0	Beyond XII Plan	
192	ORISSA	Ib Irrigation Project	Sundargarh	2014	2200	0	0	0	0	Beyond XII Plan	
193	ORISSA	Kanupur Irrigation Project	Keonjhar	2003	1067.51	612.752	199.848	812.6	36.45	XII Plan	Assistance under AIBP provided

194	ORISSA	Lower Indra Irrigation Project	Nuapada,Bo langir	1999	1182.23	948.399	213.061	1161.46	59.84	XII Plan	Assistance under AIBP provided
195	ORISSA	Lower Suktel Irrigation Project	Bolangir, Sonepur	1999	1041.81	232.388	137.652	370.04	0	XII Plan	Assistance under AIBP provided
196	ORISSA	Ong Dam Project	Bargarh, Bolangir	2009	1049.698	0	49.698	49.698	0	Beyond XII Plan	
197	ORISSA	Subarnarekha Irrigation Project	Mayurbhanj, Balasore	1987	4049.93	1310.051	915.619	2225.67	31.21	XII Plan	Assistance under AIBP provided
198	ORISSA	Baghalati Irrigation Project	Ganjam	1996	152.95	0	141.95	141.95	100	XII Plan	
199	ORISSA	Chheligada Dam Project	Ganjam, Gajapati	2003	201.01	13.128	92.102	105.23	0	XII Plan	Assistance under AIBP provided
200	ORISSA	Deo Irrigation Project	Mayurbhanj, Keonjhar	1997	366.66	0	106.66	106.66	0	XII Plan	
201	ORISSA	Dhauragoth Irrigation Project	Angul	2013	280	0	0	0	0	Beyond XII Plan	
202	ORISSA	Hadua Irrigation Project	Cuttack	2005	220.23	0	35.23	35.23	0	XII Plan	
203	ORISSA	Manjore Irrigation Project	Angul	1996	99.53	0	205	205	33.949966 45	XII Plan	
204	ORISSA	Ret Irrigation Project	Kalahandi	2003	348.66	94.318	54.342	148.66	0	XII Plan	Assistance under AIBP provided

205	ORISSA	Rukura Irrigation Project	Sundargarh	1999	247.35	54.73	52.62	107.35	0	XII Plan	Assistance under AIBP provided
206	ORISSA	Telengiri Irrigation Project	Koraput	2003	474.05	145.332	58.638	203.97	0	XII Plan	Assistance under AIBP provided
207	ORISSA	Upper Lanth Irrigation Project	Bolangir	2014	48.99	0	0	0	0	Beyond XII Plan	
	ORISSA	Upper Indravati	Kalahandi	1996-97	1355.22	518.123	13.942	532.065	76.79	2012	Assistance under AIBP provided
	ORISSA	Rengali	Angul, Dhenkanal. Cuttak	1996-97	1290.93	261.565	345.179	606.744	15.691	2014	Assistance under AIBP provided
	ORISSA	Titlagarh St.II (KBK)	Bolangir	1998-99	44.19	49.707	61.713	111.42	2.7	2008	Assistance under AIBP provided
208	PUNJAB	Shahpurkandi Dam Project		1999	2285.81	81.922	461.218	543.14	0	XII Plan	Assistance under AIBP and National Project provided
	Rajasthan	Askodara Dam	Udaipur	2005-06	242.19	0	163.4367	163.4367	25	2011-12	Efforts continued by
	Rajasthan	Bhadari Dam	Udaipur	2003-00	242.13	J	103.4307	103.4307	20	2011-12	the State Govt. for completing the work as
	Rajasthan	Sawarmati Dam	Udaipur	2000-01	4.077	0	4.126	4.126	40.34	2012-13	per availabily of Budget

Rajasthan	Mamer Dam	Udaipur	2004-05	0.312	0	0.316	0.316	12	2012-13
Rajasthan	Rohini	Udaipur	2000-01	0.4296	U	0.4323	0.4323	17.77	2012-13
Rajasthan	Ghodakhoj	Udaipur	2008-09	13.217	0	12.313	12.313	64	2011-12
Rajasthan	Bhanwar Semla	Partapgarh	1998-99	17.081	0	9.167	9.167	29.82	2012-13
Rajasthan	Bagdari	Chittorgarh	2007-08	1.307	0	1.469	1.469	74.66	2011-12
Rajasthan	Takli	kota	2007-08	55.402	0	55.402	55.402	42.15	2012-13
Rajasthan	Lhasi	Bundi	2007-08	60.885	0	60.885	60.885	56.93	2012-13
Rajasthan	Gararda	Bundi	2003-04	127.564	0	125.948	125.948	85.66	2012-13
Rajasthan	Chakan	Bundi	2008-09	26.395	0	26.991	26.991	82.84	2012-12
Rajasthan	Gagrin	Jhalawar	2007-08	72.546	0	70.348	70.348	87.8	2011-12
Rajasthan	Piplad	Jhalawar	2007-08	58.97	0	51.819	51.819	79.66	2011-12

Rajasthan	Kanwada	Jhalawar	2005-06	16.96	0	16.96	16.96	118.88	2011-12	
Rajasthan	Rewa	Jhalawar	2007-08	17.336	0	14.252	14.252	66.13	2011-12	
Rajasthan	Bhimni	Jhalawar	2007-08	17.866	0	12.7	12.7	57.69	2011-12	
Rajasthan	Gulendi	Jhalawar	2005-06	24.905	0	23.852	23.852	78.95	2011-12	
Rajasthan	Kalikhar	Jhalawar	2005-06	26.233	0	26.843	26.843	82.9	2011-12	
Rajasthan	Parthvipura	Jhalawar	2006-07	1.374	U	1.031	1.031	89.91	2011-12	
Sikkim	The Irrigation & Flood Control Department has not yet constructed any dams in the State and whatever dams are constructed in the State is in the charge of Energy and Power Department, Government of Sikkim.			NA	0	0				

	Tamilnadu	Reservoir across Malattar River in Vellore Distt.	Vellore	1997(AA)	29.55	0	0		23.9	18 Months	Work Stopped due to Litigation
	Tripura	No dam is under construction		Not Applicable	NA		0		Not Applicable.	Not Applicable.	Not Applicable.
	Uttarakhand	No dam is under construction			NA	0	0				
209	UTTAR PRADESH	Bansagar Project	M.P. Sidhi, U.P. Allahabad, Mirzapur	1997	3148.91	0	2208.3175	2208.3175	33.30	XII Plan	
210	UTTAR PRADESH	KACHNAUDHA DAM	LALITPUR	2007	423.45	362.4	0	295.3	29.95	XII Plan(2011- 12)	Assistance under AIBP provided
	UTTAR PRADESH	Arjun Sahayak	Mahoba, Hamirpur, Banda	2009-10	806.5	307.897	0	205.128	0.25	2012-12	Assistance under AIBP provided
	UTTAR PRADESH	Bansagar Canal	Allahabad, Mirzapur	1997-98	3148.91	687.758	1245.552	1933.31	0.00	2012-13	Assistance under AIBP provided
211	WEST BENGAL	Subarnarekha Barrage Project	Purba and Paschim Medinipur	1991	2022	0	70.36	70.36	0	Beyond XII Plan	
	WEST BENGAL	Kalijhora		2005	1051.92	0	0		72-75%	2012	
	WEST BENGAL	Rambi		2004	768.92	0	0			2012	

WEST BENGAL	Tatko	Purulia/Ban doyan	1996-97	19.76	2.2520	0.688	2.94	78.99	March, 2013	Assistance under AIBP provided
WEST BENGAL	Patloi	Purulia/Puru lia II	1996-97	17.28	3.4974	1.1626	4.66	12.51	March, 2013	Assistance under AIBP provided
WEST BENGAL	Golamar Jore	Purulia/Puru lia II	1996-97	NA		3.37	3.37		NA	
WEST BENGAL	Futiary	Purulia/Hura	1981-82	23.28	0	2.13	2.13		2013-14	
WEST BENGAL	Beko	Purulia/Kas hipur	1976-77	6.99	0	4.67	4.67		2013-14	
WEST BENGAL	Bandhu	Purulia/Arsa	1981-82	7.81	0	5.74	5.74		2013-14	
A&N Islands	No dams are under construction		Not Applicable		0	0		Not Applicable.	Not Applicable.	Not Applicable.
Chandigarh	No dams are under construction		Not Applicable		0	0				
Dadra & Nagar Haveli	No dams are under construction		Not Applicable		0	0				
Daman & Diu	No dams are under construction		Not Applicable		0	0				

Delhi	No dams are under construction	Not Applicable		0	A	Not pplicable.	Not Applicable.	Not Applicable.
Lakshadwe ep	No dams are under construction	Not Applicable	0	0	Aį	Not pplicable.	Not Applicable.	Not Applicable.
Puducherry	No dams are under construction	Not Applicable	0	0	Aį	Not pplicable.		
Un- Numbered Projects indicate the	estimated cost has be	ocation has not been submitte en mentioned	ver					
information from State/Uts,	** The figures has bee	n taken from the assessment Five Year Plan and propos	tion of XII					
other than XII Plan Formulation including proposals under AIBP.	Achievements nave	been assessed on the basis	I					

MINUTES

SEVENTH SITTING

Minutes of the sitting of the Committee on Government Assurances (2011-2012) held on 11 April, 2012 in Committee Room 'C', Parliament House Annexe, New Delhi.

The Committee sat from 1500 hours to 1630 hours on Wednesday, 11 April, 2012.

PRESENT

CHAIRPERSON

Shrimati Maneka Gandhi

Members

- 2. Shri Ram Sundar Das
- 3. Smt. J. Helen Davidson
- 4. Shri B.K. Handique
- 5. Shri Ramkishun

Secretariat

- 1. Shri P. Sreedharan Additional Secretary
- 2. Shri R.S. Kambo Director
- 3. Shri T.S. Rangarajan Additional Director

Ministry of Water Resources

- 1. Shri G. Mohan Kumar, Addl. Secretary
- 2. Shri R.C. Jha, Chairman, CWC
- 3. Shri A.K. Ganju, Member, CWC
- 4. Shri Rajesh Kumar, Member, CWC
- 5. Shri Pradeep Kumar, Commissioner
- 6. Shri Narendra Kumar, Commissioner

- 7. Dr. Samir Chatterjee, Sr. Joint Commissioner
- 8. Shri Shivnandan Kumar, Sr. Joint Commissioner
- 9. Shri T.D. Sharma, Sr. Joint Commissioner
- 10. Shri S.K. Srivastava, Chief Engineer, CWC
- 11. Shri L.A.V. Nathan, Chief Engineer, CWC
- 12. Shri M.K. Sinha, Chief Engineer, CWC

Ministry of Environment & Forests

1. Shri S.P. Singh, Sr. Assistant Inspector General of Forests

At the outset, the Chairperson welcomed the Members to the sitting of the Committee. Thereafter, the Committee took oral evidence of the representatives of the Ministry of Water Resources regarding the pending assurances upto the 7th Session of the 15th Lok Sabha and reviewed assurances from Sl. No. 1 to 5 (Annexure). As regard to assurance given in reply to USQ No. 9355 dated 07.05.2007 regarding Restructuring of Brahmaputra Board, the Committee desired that the process of amendment in the existing Brahmaputra Board Act, 1980 be completed within six months. Similarly as regard to assurance given in reply to USQ No. 2281 dated 15.12.2008 regarding Maintenance of Dams, the Committee directed that information from the States be collected within two weeks and for rest of the assurances, the Committee desired that necessary action be taken at the earliest. The Committee decided to review the remaining assurances later.

2. A verbatim record of the proceedings has been kept.

The Committee then adjourned.

Annexure

STATEMENT SHOWING DETAILS OF ASSURANCES REVIEWED BY THE COMMITTEE AT THEIR SITTING HELD ON 11 APRIL, 2012

SI. No.	SQ/USQ No. Dated	Subject	Lok Sabha	Session
1.	USQ No. 4355 07.05.2007	Restructuring of Brahmaputra Board	14	10
2.	USQ No. 2281 15.12.2008	Maintenance of Dams	14	14
3.	USQ No. 635 08.07.2009	Renuka Dam Project	15	2
4.	USQ No. 2501 22.07.2009	Ravi-Beas Link and Upstream Storage on Yamuna River	15	2
5.	USQ No. 1766 04.08.2010	Dams in the Country	15	2

MINUTES

EIGHTH SITTING

Minutes of the sitting of the Committee on Government Assurances (2011-2012) held on 26 April, 2012 in Committee Room 'C', Parliament House Annexe, New Delhi.

The Committee sat from 1500 hours to 1600 hours on Thursday, 26 April, 2012.

PRESENT

CHAIRPERSON

Shrimati Maneka Gandhi

Members

- 2. Shri Hansraj G. Ahir
- 3. Shri B.K. Handique
- 4. Shri Sukhdev Singh Libra
- 5. Shri Ramkishun
- 6. Shri Jagdanand Singh

Secretariat

- 1. Shri P. Sreedharan Additional Secretary
- 2. Shri R.S. Kambo Director
- 3. Shri T.S. Rangarajan Additional Director

Ministry of Water Resources

- 1. Shri Dhruv Vijai Singh, Secretary (WR)
- 2. Shri G. Mohan Kumar, Addl. Secretary
- 3. Shri Sudhir Garg, Joint Secretary
- 4. Shri S.C. Dhiman, Chairman, CGWB
- 5. Shri A.B. Pandya, Chairman, NWDA
- 6. Shri R.C. Jha, Chairman, CWC
- 7. Shri A.K. Ganju, Member, CWC
- 8. Shri Rajesh Kumar, Member, CWC
- 9. Shri Pradeep Kumar, Commissioner
- 10. Shri Narendra Kumar, Commissioner

- 11. Shri G. Aranganathan, Commissioner
- 12. Shri T.D. Sharma, Sr. Joint Commissioner
- 13. Shri Bhupinder Singh, Sr. Joint Commissioner
- 14. Shri Shivnandan Kumar, Sr. Joint Commissioner
- 15. Dr. Samir Chatterjee, Sr. Joint Commissioner
- 16. Shri S.K. Srivastava, Chief Engineer, CWC
- 17. Shri L.A.V. Nathan, Chief Engineer, CWC
- 18. Shri M.K. Sinha, Chief Engineer, CWC

Ministry of Environment & Forests

1.	Shri N.C. Saravanar	n, Assistant Inspecto	r General	
	XX	XX	XX	XX

- 2. Thereafter, the representatives of the Ministry of Water Resources were called in for resumption of oral evidence to review the remaining 7 pending assurances upto 7th Session of 15th Lok Sabha.
- 3. The Committee then reviewed the remaining pending assurances from Sl. No. 6 to 12 (Annexure-I) . The Committee examined the Implementation Reports (IRs) submitted by the Ministry of Water Resources during evidence and found that the IRs were not factually correct in certain cases. The Committee, therefore, directed the representatives of the Ministry to recheck all the IRs before they are finally laid on the Table of the House by the Ministry of Parliamentary Affairs. The Committee then sought answers of its queries raised during the review of assurances from Sl. No. 1 to 5 on 11 April, 2012, which were satisfactorily replied by the representatives of the Ministry. The evidence was completed.
- 4. A verbatim record of the sitting has been kept.

The Committee then adjourned.

Annexure-I

STATEMENT SHOWING DETAILS OF ASSURANCES REVIEWED BY THE COMMITTEE AT THEIR SITTING HELD ON 26 APRIL, 2012

SI. No.	SQ/USQ No. Subject Dated		Lok Sabha	Session
1.	USQ No. 4355 07.05.2007	Restructuring of Brahmaputra Board	14	10
2.	USQ No. 2281 15.12.2008	Maintenance of Dams	14	14
3.	USQ No. 635 08.07.2009	Renuka Dam Project	15	2
4.	USQ No. 2501 22.07.2009	Ravi-Beas Link and Upstream Storage on Yamuna River	15	2
5.	USQ No. 1766 04.08.2010	Dams in the Country	15	2
6.	USQ No. 2970 11.08.2010	MoU between Gujarat and Maharashtra on River Links	15	2
7.	USQ No. 4053 18.08.2010	Sardar Sarovar Dam	15	2
8.	USQ No. 273 10.11.2010	Irrigation Projects under AIBP	15	3
9.	USQ No. 365 10.11.2010	AIBP in Drought Prone Areas	15	3
10.	USQ No. 459 10.11.2010	Construction of Dams	15	3
11.	USQ No. 676 24.02.2011	Ongoing Irrigation Projects	15	4
12.	USQ No. 1283 03.03.2011	Accelerated Irrigation Benefits Programme	15	4

MINUTES

NINTH SITTING

Minutes of the sitting of the Committee on Government Assurances (2011-2012) held on 14 May, 2012 in Committee Room 'B', Parliament House Annexe, New Delhi.

The Committee sat from 1500 hours to 1615 hours on Monday 14 May, 2012.

PRESENT

CHAIRPERSON

Shrimati Maneka Gandhi

Members

- 2. Shri Hansraj G. Ahir
- 3. Shri Bansa Gopal Chowdhury
- 4. Shrimati J. Helen Davidson
- 5. Shri Sukhdev Singh Libra
- 6. Rajkumari Ratna Singh
- 7. Shri Jagdanand Singh

Secretariat

- 1. Shri P. Sreedharan Additional Secretary
- 2. Shri R.S. Kambo Director
- 3. Shri T.S. Rangarajan Additional Director

At the outset the Chairperson welcomed the Members to the sitting of the Committee and apprised them about the agenda. Thereafter, the Committee considered and adopted the following draft reports without any amendment:-

- (i) 19th Report regarding requests for dropping of assurances (acceded to).
- (ii) 20th Report regarding requests for dropping of assurances (not acceded to).
- (iii) 21st Report regarding review of pending assurances pertaining to Ministry of Water Resources.
- 2. The Committee authorized the Chairperson to finalise the Reports and present them to the House in the current Session itself.

3. xx xx xx xx xx

The Committee then adjourned.